	सत्यमेव जयते GOVERNMENT OF INDIA											
			NATIONA		AW TRIBUNAL							
				NEW DELH OBJECTION L								
 			Nation	al Company La								
				ion March To C								
S No	No Diary No Matter Name Case Type Section Main Case No Advocate Name Status Date											
1	0710102/06086/2020	Akash Singhal Vs. Earth Infrastructure Private Limited		Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service	18.05.2020				
2	710102062292020	Debashis Nanda		Application under any other provisions- IBC	IB/590/PB/2018	Debashish Nanda	Pgs Not Clear- 446,447,453,498,499,501,502 ,503- 507,519,521,522,534,543,544 ,545,556,594,607,608,613- 615 616-	01.06.2020				
3	0710102/03656/2020	STATE BANK OF INDIA		22(3)(b)	IB/2013/ND/2019	Shweta Dhingra	Page NO .11 to 15 Not Clear	02-05-2020				
4	0710102/06085/2020	Anant Overseas Pvt Itd VS Global Houserware Ltd			IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear	18-05-2020				

5	0710102/03950/2020	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana	Sec 252 (3)		Prakash Giri Goswami,	Pages wrong arrange and Case Type wrong	05-06-2020
6	710102062832020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana	Sec 252 (3)	CA/159/252/ND/20 20	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
7	710102062812020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana	Sec 252 (3) - By Government Body		Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
8	0710102/03530/2020	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED	Application under any other provisions- IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done	21-03-2020
9	0710102/03554/2020	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited	22(3)(b)	IB/2380/ND/2019	Anand Raj	Page No 14,15,20 Not Clear	30/03/2020
10	710102/06324/2020	KUMAR ALOK Vs. India Power Corporation Limited	Sec. 59	NIL	NIL	Wrong Document / Case Type	07.06.2020
11	0710102/06297/2020	RAKESH KUMAR SINGALA	Sec 60(5)	(IB) No. 985/ND/2018	anand Bajpai	page numbering not mention	06-03-2020

12	0710102/06437/2020	Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited	Application under any other provisions- IBC Caveat Application	ib/197/pb/2017	anand Shankar	Wrong File	13-06-2020
13	0710102/06443/2020	Shipra Somani Vs. Mayasheel Retail India Limited	IBC Under Sec 9	IB/2184/ND/2019	Manorath Rathi	Wrong Section	13-06-2020
14	0710102/06481/2020	Raj Kumar Gupta Vs. RATHI ISPAT LTD	Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagination Not Done & Pg No 121, Pg No 162,163 Missing	17-06-2020
15	0710102/06487/2020	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	CA/1032/252/2019	Lakshmi Gurung	Wrong Section	17-06-2020
16	710102/06499/2020	Rakesh Kumar Jain	Sec 60(5)	IB/2161/ND/2019	MOHIT NANDWANI	Proof Of Service	17/06/2020
17	710102036052020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED	Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2021
18	710102036022020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED	Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2022

19	710102036032020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED	Sec 241 (2)	Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi		23-04-2020
20	710102036002020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23-04-2020
21	710102036012020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi		23-04-2020
22	710102/06434/2020	SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED	Sec 252 (1) - By Government Body	NAVEEN SINGLA	Wrong Document	13/06/2020
23	710102/06420/2020	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa	Sec 252 (1) - By Government Body	Pranav Kumar	Wrong Document / Case Type Wrong	06-12-2020
24	710102/06393/2020	VARDHMAN LANDCON PRIVATE LIMITED	Sec 252 (3)	SHIVANGI SINGH	Case Type Wrong / No Pagination / Every Pgs Not Signed / ROC & Income Tax Service	06-10-2020
25	710102/06390/2020	ARIHANT INFRAPROJECTS PRIVATE LIMITED	Sec 252 (3)	SHIVANGI SINGH	Every Pages Not Sign / No Pagination / Case Type Wrong	06-10-2020

26		Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.	Sec 241 (2)	NIL	Shubho Jana	Wrong Document	06-08-2020
27	710102/06448/2020	Department of Telecommunication V/s. Tata Tteleservices (Maharashtra) limited		CA/CAA/126/PB/20 18	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate	15/06/2020
28	0710102/03483/2020	Richa gupta Vs. hotel zodiac	Sec. 241(1)		ranjana roy Gawai	Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt	19/03/2020
29	0710102/03481/2020	ACL Components Limited	Sub-section (I) of section 230		Afnaan Siddiqui	Page no-97 to 111,105,106- 109, is not clear	19/03/2020
30	0710102/03498/2020	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi	Sec 252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events	20/03/2020
31	710102064352020	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS	Rule 11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30- 32 MISSED	13-06-2020
32	710102064232020	SHILPI CABLES PVT. LTD.	Application under any other provisions- IBC	1R-461/DR1/J011/	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR	12-06-2020

33	0710102/06412/2020	TCM-UTM JV Vs. RAJESH JANGRA	Sec 60(5)	C.Pc NO. IB- 248/ND of 2019	ANGAD MEHTA	Case type wrong	06-12-2020
34	0710102/03527/2020	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED	Sec 60(5)	CP NO/IB/272/PB/201 9	DEEPAK	Case type wrong/Pages Not Clear-19 / Missing Pg-9	21/03/2020
35	0710102/03595/2020	uttam value steels limited Vs. art special situation finance limited	Application under any other provisions- IBC	, ,	VAIJAYANT PALIWAL	Case type wrong	19/04/2020
36	0710102/03610/2020	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED	Sec 60(5)		ABHAY PRATAP SINGH	Case type wrong	24/04/2020
37	710102/06367/2020	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA	Rule 11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Adffidavit Deponent Signature / Case Type Wrong	09-06-2020
38	0710102/06009/2020	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD	IBC under Sec 7	Company Petition IB (IBC)		FORM 2 MISSED PART 3 IRP DETAIL MISSED	11-05-2020
39	0710102/06047/2020	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)		page:25, 31, 54, 84, 86-88, not clear etc	14-05-2020

40	0710102/06029/2020	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)		proof of service missed AND BREIF OF SYNOPSIS MISSED	11-05-2020
41	0710102/05995/2020	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	Company Petition IB (IBC)		PART-3 IRP DETAIL MISSED FORM 2 MISSED	11-05-2020
42	0710102/03583/2020	HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)		Pagination missing ETC PAGES NOT CLEAR	14-04-2020
43	0710102/06526/2020	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD	IBC Under Sec 9	Company Petition IB (IBC)		document uncompleted	19-06-2020
44	0710102/03137/2020	RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	Company Petition IB (IBC)		FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63 PG CUTand single home buyer	11-03-2020
45	0710102/06574/2020	Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	Company Petition (Companies Act)	Bharat Arora	Proof of Service & List of Date And Events & Brief Synopsis	23-06-2020
46	0710102/06249/2020	Kuldeep Kumar Bassi Vs. CMI FPE	Sec 60(5)	IB/50/PB/2018	Srishti Khare	WRONG CASE TYPE,PAGE NO145,180,181,242 TRANSLATE	02-06-2020

47	0710102/03534/2020	SATYADEVI ALAMURI VS. TECPRO INFRA PROJECTS LIMITED	Sec 12(2)	(IB) - 1721(PB)/2019	Bhavana Duhoon	Pg No 8A,11,12 & case type wrong & documents not upload properly	24-03-2020
48	0710102/06123/2020	K&A Organics Vs. Tamta Construction Co-Private Limited	Sec. 12A	IB/1121/ND/2019	ARVIND KUMAR	case type wrong	21-05-2020
49	0710102/06065/2020	uttam galva metalics limited Vs. pricewater house coopers professional services	Application under any other provisions- IBC	COMPANY PETITION (IB)–2054(MB)/201 8	MISHA	case type wrong	
50		uttam value steel Vs. pricewater house coopers professional services	Application under any other provisions- IBC	(IB)–2054(MB)/201 8	MISHA	Wrong Section	15-05-2020
51		precitech enclousures system pvt. Itd Vs. precitech enclousures system pvt. Itd	Sec. 241(1)		SANYAM JAIN	Pgs Not Clear- 46,59,62,75,76,88,89,93,95,9 9,100,101,102,103,105,111,1 12,113,114,116,120,121,123, 163,164,165,170,173,180,182 200,201,202,204,205,240,24	24/06/2020
52	/10102/06261/2020	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD.	Sec 425		Shubho Jana	List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange- 67,102	06-03-2020
53	710102/03548/2020	Pushpa Shrikant Kulkarni Vs. Unitech Limited	Sec. 73(4)		NIL	Document Not Properly	28/03/2020

54		Balasubramanian Enterprises Private Limited Vs. ANDY NADAR MATHIALAGAN	Sec. 131(1)		NIL	Not Properly Upload Document	16-04-2020
55	0710102/06581/2020	IDBI Bank Limited	Application under any other provisions- IBC	CP/IB NO/3/ND/2019	Harshit Khare	Proof of Service	23/06/2020
56		Ms. Priyanshi Arora Vs. Dream Procon Projects Limited	Application under any other provisions- IBC	CP NO/IB/1771/ND/20 18	NILESH SHARMA	Case Type Wrong	23/06/2020
57	0710102/03423/2020	Global Autotech Limited Vs. Maini Constructions Private Limited	Application under any other provisions- IB	CP NO/1236/2016	ROHIT GANDHI	Case Type Wrong & Pg No 114,181	18/03/2020
58	0710102/06394/2020	MUKESH KUMAR GUPTA	60(5)	IB/755/PB/2018	NOT MENTION	CASE TYPE WRONG PAGE	
59	0710102/06298/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.	APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
60	0710102/06287/2020	Punjlloyd Ltd Vs. Indian Oil Corporation Limited	60(5)	IB/731/PB/2018	Meharia & Compaby	CASE TYPE WRONG	

61	0710102/06299/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.	APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
62	710102065512020	M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS LTD.	Sec 60(5)	IB-45(PB)/2018	RAJANSH THUKRAL	WRONG CASE TYPE ,TRUE COPY SIGN MISSED	20-06-2020
63	710102065432020	M/S STRESSED ASSESTS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.	Application under any other provisions- IBC	IB-244(PB)/2019	MANISH AGARWAL	Matter Format Wrong / Index Not Properly / Every Pages Not Sign	24-06-2020
64	710102062742020	Indian Oil Corporation Limited Vs. Indian Oil Corporation Limited	Sec 60(5)		Meharia & Compaby	CASE TYPE WRONG,ONLY PROOF OF SERVICE	
65	710102/06269/2020	Alfatech Private Limited Vs. The Registrar of Companies	Sec 252 (1) - By Government Body	NIL	Kajal Goyal	Case Type Wrong / STK-7 Missing	06-04-2020
66	710102/06245/2020	HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear-41,118,134 / All Pgs Blur	02.06.2020
67	710102/03485/2020	B L TRADE INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	NIL	SAROJ KUMAR SINGH	Case Type Wrong / ROC & Income Tax Service	19/03/2020

68	0710102/03282/2020	Vishal Fabrics & Ors Vs. AVJ Developers (India) Pvt.Ltd	Sec 60(5)			Memo of Parties & Pages Are Not Clear	29.06.2020
69	710102/06619/2020	TUSHAN AHUJA Vs. VIPIN AHUJA	Sec. 241(1),Sec. 242(4),Sec. 244(1)		ANGAD MEHTA	Breif Synopsis	25/06/2020
70	710102/03412/2020	UJJAWAL GARMENTS PRIVATE LIMITED	Sec 252 (3) - By Government Body		Sanjeev Choudhary	Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 / Missing- 17-34	18/03/2020
71	710102/03383/2020	Navneet Kumar Gupta	Application under any other provisions- IBC	18/1038/2018	Navneet Kumar Gupta	Pgae Not Clear-80	17-03-2020
72		SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED	Rule 11 of NCLT, 2016	NIL	YASHMEET KAUR	Document Not Upload	14-03-2020
73	710102/03252/2020	Anil Tayal	Application under any other provisions- IBC	IB/2240/ND/2019		Case Type Wrong / Pages Blur-3-7,15 / Missing-16	13-03-2020
74	710102/03241/2020	Income Tax Vs. M/S Comfortable Travels Pvt.Ltd	Application under any other provisions- IBC	CA.No.28/2020		Case Type Wrong / Wrong Document	13-03-2020

75	710102/03152/2020	JMS STEEL AND POWER CORPORATION Vs. ANIL MATTA	Application under any other provisions- IBC	IB/995/ND/2018	animesh Rastogi	Index Not Mention / Pg Not Clear-5,9-10,15-18,21-28 / All Page Blur	12-03-2020
76	710102/02744/2020	JNC CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02-03-2020
77	710102/02754/2020	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL	Sec 60(5)	IB/593/PB/2018	karan kohli	Pagination Not Mention After- 3	02-03-2020
78	710102/02749/2020	JNC CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02-03-2020
79	710102/02745/2020	JNC CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02-03-2020
80	710102/06678/2020	Serious Fraud Investigation Office Vs. Century Communication Ltd & Ors	Sec 241 (2)		Ashim Sood	Proof Of Service	29-06-2020
81		VIRGIN TECHNIBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd.	Sec. 71(10)		SUVABRATA DUTTA	Document Not Upload / Case Type Wrong	28-06-2020

82	0710102/06640/2020	Sapan Mohan Garg Vs. JASSUM PROPCON PROJECTS PVT LTD	Application under any other provisions- IBC	CP/IB/1756/PB/201 8	Sapan Mohan Garg	PAGE NO 18 & 19 MISSING	26/06/2020
83	0710102/06735/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited	•	Case no/IB/2845/ND/20 19	Sushil Aggarwal	Document not properly	01.07.2020
84	710102/06730/2020	INCOM WIRES AND CABLES LTD.	Application under any other provisions- IBC	IB/1456/PB/2019	Rakesh Jindal	Pg Not Clear-10-13,15-17,19- 21,23,25,28,29,31,33,	30/06/2020
85	0710102/06741/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited	Application under any other provisions- IBC	IB-2845/ND/2019	NA	Document not uploaded properly no index no annexures. Etc.	07-01-2020
86	0710102/06779/2020	SANTOSHI FINLEASE PRIVATE LIMITED Vs	Sec 60(5)	CP/IB/2122/ND/20 19	ANAND PRAKASH	All pages not clear & translated pages 599 to 612 etc	03.07.2020
87	0710102/02595/2020	PUNEET SACHDEV Vs BHARATIYA ROADLINES PRIVATE LIMITED	Application under any other provisions- IBC	CA/779/C- III/ND/2020	Puneet sachdev	Pages not clear-10 to 17 is not clear & Index	03.07.2020
88	710102068232020	Rakesh Mediratta vs Asian Hotels (North) Ltd	Section 9			objection- claim amount less then 1 crore	04.07.2020

89	710102/06796/2020	K.K GOLYAN Vs nulon india	Sec. 242(4)	NIL	RANJANA ROY GAWAI	Fees Isue	07-03-2020
90	710102/06861/2020	Union Of India Through Serious Fraud Investigation Office Vs AMB Buildprop Pvt Ltd & Ors	Sec 241 (2)	NIL	Ashim Sood	Proof Of Service	07-06-2020
91	0710102/06891/2020	RP SUNIL KUMAR AGRAWAL Vs			Sunil Kumrar Agarwal	Case Type Wrong	07-07-2020
92	710102/06906/2020	Stup Consultants Vs Vardhman Infradevelopers	Application under any other provisions- IBC	IB/748/ND/2019	priyadarshi chaitanyashil	Document Not Properly	07-08-2020
93	0710102/06369/2020	GAUTAM BUILDERS Vs	Sec 60(5)	IB/272/PB/2019	SOMA SAMANTARAI	Case Type Wrong / PAGE NOT CLEAR 21,22,25,26,28,29,30,34,35,3 6,37	
94	0710102068482020	JAGDISH SINGH NAIN Vs.	Application under any other provisions- IBC	COMPANY PETITION (IB) NO.1359 /ND/2019	ABHISHEK NAIK	OBJECTION Pagination Not Done & Index Missing & Proof of services	
95	0710102/03487/2020	Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd	section 7			Case Type is IA instead of company petition and documents are not complete only vakalatnama and service is uploaded	20-03-2020

96	0710102/04263/2020	GAUTAM BUILDERS	Sec 60(5)		SOMA SMANTARAI	Case Type is Wrong , page no. 53 is missing, pg no. 21,22,25,26,28-37 are not clear	07-05-2020
97	0710102/02826/2020	M/S AADHYA ENGEERING SERVICES Vs. KARAN MOTORS PRIVATE LIMITED	Rule 11 of NCLT, 2016	201/201/	Chandra Shekhar yadav	PAGE 18-20 ,39,43 NOT CLEAR	10.07.2020
98	0710102/06797/2020	GURUANSH REALTECH PRIVATE LIMITED Vs. AARCITY BUILDERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	94/PB/2020	VENKET RAO	pagination	10.07.2020
99	0710102/02946/2020	JAKSON ENGINEERING Vs. UM GREEN LIGHTING PVT. LTD.	Rule 11 of NCLT, 2016	2581/2019	UTTAM DATT	PAGE NO 8-28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74 HINDI	10.07.2020
100	0710102/03134/2020	KANHA BUILDERS Vs. ANIL MATTA	any other provision	995/2018	animesh Rastogi	INDEX BLURE, PG 5,5A,9 ,12 ,27,28,35,NOT CLER 41-63 PG MISSED,60,70,73-85 NOT CLEAR AND UPLOAD IN ONE FOLDER	10.07.2020
101	0710102/06214/2020	SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES		APPEAL/203/ND/20 20	AKSHANSH SINGHAL	CASE TYPE IS WRONG	30-05-2020
102	0710102/06217/2020	SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD	Application under any other provisions- IBC	IB/879/ND/2019	K K SINGH & KRISHNA MISHRA	CASE TYPE IS WRONG	30-05-2020

103	0710102/02098/2020	ROHIT SEHGAL Vs. BHAVINDER SINGH KHURANA	sec-33	cp/1525/nd/2019	nipun gautam	175 to 180 180 187 191 etc not	15/00/2020
104	710102/06999/2020	ARIVOICE TELENET PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Sec 252 (3),Sec 252 (3) - By Government Body		SIMRANJEET SINGH	Case Type Wrong / Pages Blur-85-97 After Pages all Blur	13/07/2020
105	0710102/06996/2020	Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED	Sec 60(5	IB/934/PB/2018	Anurag Bhatt	Every pages not signature / Affidavit wrong formet	13/07/2020
106	0710102/07001/2020	VP SHARMA Vs	Rule 11 of NCLT	CA/CAA/12/ND/202 0	VP SHARMA	Document not properly upload	13/07/2020
107	0710102/06949/2020	GRANITE GATE SOCIAL WELFARE SOCIETY VS. M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	1248/PB/2018	Nitin Mishra	AFFDAVIT	14.07.2020
108	0710102015642020	APADANA TECHNOLOGIES IMPORTS LIMITED Vs. DEPARTMENT OF COMPANY AFFAIRS	Rule 154, NCLT 2016	CA/CAA/44/ND/201 9	K K R DAS	Case Type Wrong	10.07.2020
109	710102/07060/2020	Registrar of Companies Vs M/S LOTUS REALCON LLP	Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-211,215- 216,219,220,235,264- 269,271,438,505-506,515- 516,619,621,622-623,	15/07/2020

110	710102/07071/2020	Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.	Sec 272 of the Companies Act , 2013	Kamal Kant Jha	Page Not Clear-103,220- 221,225-226,230,245,274- 279,491,514,515,524,525,526 ,589,618 / No Pages Sign-554- 558,562-616 / Pg Cut-605	15/07/2020
111	0710102/06937/2020	ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD.	IBC under Sec 7	RAHUL MALHOTRA	page 6, (list of dates & events missed) breif of synopsis missed page 28-31 cut, no record of default given	10-07-2020
112	0710102/06062/2020	HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED	IBC Under Sec 9	Yash Tembe	-page:, 82, 84-86, 134, 182, 184-186 translate	15-05-2020
113	0710102/06825/2020	SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD	IBC Under Sec 9	Yogesh K. Jagia	memo of parties missed and claim is less than 1 Cr	04-07-2020
114	0710102/06333/2020	HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED	IBC Under Sec 9 10-06-20	20 88511 67622	debt amount less than 1 cr	08-06-2020
115	0710102/06847/2020	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	IBC under Sec 7 15-07-20	20 9417640609	51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588-594 wrong arrange page and record of default missed	06-07-2020
116	0710102/07012/2020	GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd	Rule 11 of NCLT		No Document Uploaded	14-07-2020

117	0710102/01591/2020	AGBRO FOODS & FMCG LIMITED Vs	Sec 252 (1)		Dhruv Mishra	Page no. 49,141,147 to 150, 178 Not Clear and page no. 74, 74 Wrong Arrange, Payment DD Expire	04-02-2020
118	0710102/07223/2020	Kuldeep Verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of Companies Bangalore	Rule 11 of NCLT, 2016	IB/418/ND/2018		Case Type Wrong	20-07-2020
119	710102/07165/2020	AN Infracom Pvt Ltd Vs AN Infracon Pvt Ltd	Sec 60(5)	IB/45/PB/2018	rajeev kumar	Wrong Arrange-6-7 / Page Not Clear-54-56,57	17/07/2020
120	0710102/07238/2020	Promila Ahuja Vs Earth Buildprop Pvt Ltd	Sec 60(5)	CP/IB/1747/PB/201 8	Sunil K Goel	Index not uploaded & not pagination	21/07/2020
121	0710102/07138/2020	ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3) - By Government Body	120/252/ND/2020		Case Type Wrong / Index Not Upload	22/07/2020
122	0710102/03630/2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE LIMITED Vs. STATE OF UTTAR PRADESH	Sec 60(5)			pagination not Done	22/07/2020
123	0710102/03659/2020	CANARA BANK Vs. MR. AASHISH GUPTA	Rule 11 of NCLT, 2016	1705/B/2018		Pg No 40,41 Not Clear Document And Index Not Match	22/07/2020

124	0710102/03209/2020	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD	Application under any other provisions- IBC	1671/ND/2019		No Supporting Affidavit and E Stamp	22/07/2020
125	0710102/03206/2020	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED	Sec 66(1)	1705/PB/2018		Document Not Properly Upload	22/07/2020
126	0710102/03333/2020	CHIRAG SHAH Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED	Application under any other provisions- IBC	33/ND/2019		Page No. 352 to 354 & 356 to 360 not clear, 362, 363 Hindi	22/07/2020
127	0710102/06442/2020	OM PRAKASH VIJAY- LIQUIDATOR Vs. FANTASTI C BUILDCON PVT LTD	Sec 60(5)	37/PB/2018		Wrong Case Type	22/07/2020
128	0710102/06439/2020	MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		44/252/2020		SELECT WRONG SECTION AND PAYMENT	22/07/2020
129	0710102/03114/2020	M/S ANJUSHREE ENTERPRISES Vs. M/S C VIEW INNOVATIONS PVT. LTD	Application under any other provisions- IBC	(IB)-879(ND)/2019	Krishna Kumar Mishra	Application Sign Missed & True Copy Signature Missed	
130	0710102/03614/2020	BEST AGOLIFE LIMITED Vs.	Rule 11 of NCLT	CP(CAA)149/PB/20 18	Afnaan Siddiqui	Pagination Not Done & Main Index	27-04-2020

131	0710102/03606/2020	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	Application under any other provisions	TP/09/PB/2020	Aneesha Dutt	AFFIDAVIT MISSED & VAKALATANAM	23-04-2020
132	710102/07239/2020	BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)		HEMANT KUMAR	Case Type Wrong / Not Properly Document Arrange / Income Tax Service	21/07/2020
133	0710102/07254/2020	M/S BRAND REALTY SERVICES LTD. Vs M/S SIR JOHN BAKERIES INDIA PVT. LTD	Rule 11 of NCLT, 2016	IB /IB/1677/ND/2019	pankaj agarwal	Index (Applicant not signature).pages not sign 1 to 4/9.Prayer (Applicant not signature)	21/07/2020
134	0710102/07269/2020	Rajiv Khanna Vs Earth Buildprop Pvt Ltd	Sec 60(5)	CP/IB/I747/PB/201 8	Sunil K Goel	Page not clear 120	22/07/2020
135	710102/06715/2020	K.K GOLYAN Vs. NULON INDIA	Sec. 241(1)		ranjana roy Gawai	Wrong Index	30/06/2020
136	710102/10147/2019	ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN LIQUIDATOR	Sec. 230-232 - Second Motion	CA/CAA/13/ND/201 9	ANIL SINGH	Case Type Wrong / Document Not Properly	07-09-2020
137	0710102/07076/2020	USHA BRECO LIMITED Vs. ANIL KUMAR LADHA	Caveat Application	Caveat Application	RAKESH WADHWA	Case Type Wrong	15-07-2020

138	0710102/07121/2020	RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.	Application under any other provisions	Nil	Jaskaran Singh	Document Not Properly	21-07-2020
139	0710102/07127/2020	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED	IBC Under Sec 9		VIBHA V MISHRA	index missed memo of parties missed list dates & amp; amp; event , breif of synopsis missed page 92-95, 110, 113- 130, 145, 152, 153, 208 not clear page 197 client sign	16/07/2020
140	0710102/03410/2020	SMX FARMA LIMITED Vs. MEDI XPERT INDIA LTD.	IBC Under Sec 9		Atul Sahi	claim less then 1 Cr	17/03/2020
141	0710102/06329/2020	HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED	IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	06-08-2020
142	0710102/03607/2020	DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7		Ashwani Kumar Gupta	all pages are not clear, Upload clear copy	23/04/2020
143	0710102/07332/2020	MAM CHAND GOEL VS. UTTAR DEVELOPMENT PRIVATE LIMITED	Rule 11 of NCLT	81/nd/2020	PRASHANT MEHTA	No Sign in Application & Page No. 16 to 18 Hindi True Copy Singn	24/07/2020
144	0710102/07339/2020	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN CHAND NARANG	Sec 42	706/2018	K. ENATOLI SEMA	No Sign in Application & No True Copy and Page No 63 not Clear	24/07/2020

145	0710102/07320/2020	ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.	Sec 60(5)	22/2018	PRANAV VERMA	PAGE 24,2934,35,36,39,42,43,44,46 -49 NOT CLEAR PAGE	24/07/2020
146	0710102/07341/2020	RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION- II)	Sec 60(5)	IB-248/ND/2019	Nil	P- 36 Hindi, P- 92, 195, 197, 255 Not Clear	8800343000
147	0710102/06038/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED	Sec 241 (2)		Nil	Incomplete Document	12-05-2020
148	0710102/03604/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED	Sec 241 (2)		Nil	DOCUMENT NOT COMPLETE	12-05-2020
149	710102/07352/2020	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited	Sec. 241(1)		Prashant Jain	Translate-102-111,133-146,	24/07/2020
150	710102/07366/2020	Harjeet Singh Chadha Vs Chadha Motor Transport Company Private Limited	Sec. 241(1)		Nahush Jain	Page Not Clear-109- 110,156,264-266,295- 297,311-316,326,336,338- 340,376,377-379,381, After Not Page Numbering-381 / Translate-127-131,135,136 /	24/07/2020
151	0710102064702020/3	Arunav Pankaj	ADDITIONAL DOCUMENT	IB-1367/PB/2019	PULKIT DEORA	page- 11,12,16,23,24,28,30,31,59-	27-07-2020

152	710102064702020/4	Arunav Pankaj	Sec 60(5)	ib/1367/pb/2019 & ia/2334/of/2020	pulkita deora	91-94 135-144 174-179 207- 209 231 not clear (small font)	
153	710102064922020	Rakesh Kumar Jain	Sec 60(5)		MOHIT NANDWANI	AFTER PAGE NUMBER 23 PAGE NUMBERING WRONG TRUE COPY STAMP MISSED	23-07-2020
154		Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.	Rule 11 of NCLT, 2016	(IB) NO.272 (ND) OF 2019	Aviral Kapoor	signature missing IN application & true copy & Signature Missing	30-07-2020
155	710102/06738/2020	SURDEEP MINERALS & MINING PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Sec 252 (1)		SHARAD RAJWANSHI	Case Type Wrong / Missing- 208	07-01-2020
156	710102/06960/2020	Bharti Airtel Limited Vs	Sec. 230-232 - Second Motion		Tanmay Sharma	Case Type Wrong / Wrong Document	07-10-2020
157		M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED VS PRINCIPAL CHIEF COMMISSIONER OF INCOME- TAX DELHI	Sec 252 (1) - By Government Body		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109& Master Data & Fees Not Paid & Wrong Section choose	31-07-2020
158	0710102/07539/2020	ICICI BANK LIMITED Vs ESSAR POWER MP LIMITED	Sec 60(5)	Diary No. 0710102/ 03620/ 2020 Main Case Diary No		Case Type Wrong & Main Case No Missing	30-07-2020

159	0710102/07516/2020	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana	Sec 252 (3)		ABHAY BANSAL	Case Type Wrong / Index Advocate Detail / Blur Pg- 56,99 / Page Not Clear- 67,78,82,83,86,89,91,93,94,9 8,101,106,109,110,111,115,1 18-123 124 / Praver Applicant	30.07.2020
160	0710102/07560/2020	KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1)		Depaish Tangoriya	Income Tax Service DCIT Cell / Page Not Clear- 55,57,59,60,75- 77,79,84,85,89,91,93,98,103, 104,105,106,108,109,	31.07.2020
161	0710102/07569/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	31-07-2020
162	0710102/07564/2020	Forgings Private Limited Vs Indiabulls Housing Finance limited	Application under any othe provisions- IBC	r IB/455/PB/2017	Sanjeev Bhushan Deora	Page No. 121 & 131 Not Clear	31-07-2020
163	0710102/07566/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	31-07-2020
164	0710102/07570/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	31-07-2020
165	0710102/06812/2020	Manohar Lal Vij Vs	Application under any othe provisions- IBC	r IB-1874/ND/2019	NA	Index Missing , Proof of Service	07-03-2020

166	0710102/07568/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	31-07-2020
167	, ,	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED	Application under any other provisions- IBC	IB-569/2019	NA	case type wrong	08-05-2020
168	0/10102/0/521/2020	KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTIWAL PULP AND BOARD MILLS PRIVATE LIMITED	Sec 60(5)	IB-343/2019	Mohit Singh	Index and sign on every page of application are missing	08-05-2020
169	0710102/07319/2020	DYCON SYSTEMS PRIVATE LIMITED Vs. EPS GREEN ENERGY PRIVATE LIMITED	IBC Under Sec 9	FRESH	Mohit Singhal	claim less than 1 Cr	08-05-2020
170	0710102/07427/2020	HARI SINGH Vs. DYNAMIC AURA LLP	IBC Under Sec 9	FRESH	BHARAT GUPTA	claim amount less than 1 CR	08-05-2020
171	0710102/07452/2020	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. HSK INFRA PRIVATE LIMITED	IBC Under Sec 9	FRESH	Pankaj Paliwal	claim amount less than 1 CR	08-05-2020
172	0710102/07454/2020	THREE C PROJECTS PVT LTD Vs. M/S THREE C FACILITY MANAGEMENT PVT LTD	IBC under Sec 7	FRESH	Jatin S Sethi	page:475 black not clear	08-05-2020

173	0710102/07567/2020	DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED	Sec 12(2)	446/2017	rohit rathi	Sign missing on application and sign and true copy missing on Annexures	08-05-2020
174	0710102076272020	SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD	Rule 11 of NCLT	CP(IB)364/ND/201 9	Amresh Kumar	Case Type Wrong	08-05-2020
175	0710102/07597/2020	Mohan Lal Jain Vs Kaliber Associates Private Limited	Application under any other provisions- IBC	IB-228/PB/2018	NA	True Copy and Sign Missed	08-02-2020
176	0710102/07621/2020	M L Gupta Vs Lifestyle Fitness Private Limited	Sec 60(5)	IB-310/ND/2019	Manashwy Jha	True Copy and Sign Missed in all pages	08-02-2020
177	0710102/07618/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 60(5)	IB-1006/ND/2019	RAJENDRA BENIWAL	True Copy and Sign Missed	08-04-2020
178	0710102/07630/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body		anand bajpai	Wrong case type chose	08-07-2020
179	0710102/07434/2020	Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited	IBC Under Sec 9		SUMIT KUMAR BATRA	objection-default amount less than 1 crore	28/07/2020

180	0710102/07469/2020	JAIN FACILITY MANAGEMENT PRIVATE LIMITED Vs K.S.N. BUILDCON PRIVATE LIMITED	IBC Under Sec 9		Gulshan kr sachdev	objection-default amount less than 1 crore	29/07/2020
181	0710102/07200/2020	ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private Limited	Sec. 241(1)		Ajay Kumar Gupta	Missing-35-354	19/07/2020
182	710102017622020	Serious Fraud investigation office Vs. Sunair Hotels Limited	Sec. 241(1)		Ashim Sood	PG-78,98,116- 119,128,132,139,176,177,183 ,185,186,191,193-195,197- 222,224,226,228,229,233,234 -237,240-242,244,245- 247,255,256,261,275,280,286	Before
183	0710102/07776/2020	KDR Services Private Limited Vs ROC DELHI	Sec 252 (1)		RITESH UPADHYAY	Case Type Wrong / Memo Of Parties / List Of Date & Events	08-10-2020
184	0710102/07765/2020	SAPAN MOHAN GARG Vs.	Application under any other provisions- IBC	C.P. (IB)/1756(PB)2018	NA	TRUE COPY MISSED	08-11-2020
185		M/S AMPLE INFRASTRUCTURE PVT. LTD Vs M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	(IB) 17(NB) OF 2019	upasana chandrashekaran	Unsign pages-2 to 10,13. Pages not clrear-52 to 54,57,63,101 to 103	08-07-2020
186	0710102/07788/2020	Rakesh Sareen Vs	Sec 60(5)	C.P. (IB)/1006(ND)2019	Ravi Krishan Chandna	pg-21,23,26,31,33,35 cut	10-Aug-20

187	0710102/07807/2020	YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED	Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	Wrong File Uploaded Matter Name Different.	
188	0710102/07739/2020	vishnu dutt Vs	Interlocutory Application (I.B.C)	CP/IB/1753/ND/20 19	Dilip kumar Niranjan	Pages not clear-1,6 to 13,26 to 36. Proof of service	13-08-2020
189	0710102/07869/2020	SHARMA KALYPSO PRIVATE LIMITED Vs	Application under any other provisions- IBC	IB-1887/ND/2019	NA	Pages- 34 to 41 & 43,44,46 and 47 are not clear	13/08/2020
190	0710102/07887/2020	KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs NILESH SHARMA	Sec 60(5)	IB-2130/ND/2019	Rajan Gupta	Page-12 to 17 and 31 not clear	13/08/2020
191	0710102/07894/2020	Chandra Prakash Vs Savita Yadav	Sec 66(1)	IB-1248/PB/2018	Sanyam Saxena	Page 84 not clear	13/08/2020
192		SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED	APPLICATION ANY UNDER PROVISION	(IB)/2187(ND)2019	Mareesh Pravir Sahay	vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7-1391- 1394 not clear vol15-2845- 2849 vol18-3401-3404	08-04-2020
193		davendra kumar Vs deltos infra private limited	Sec. 213,Sec. 241(1),Sec. 242(4)		rahul ahuja	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear, Page 638, 706, 707, 714 to 720 cut	13-08-2020

194	0710102/07873/2020	M/S REGAL METAL & FERRO ALLOYS Vs M/S SANDEEP AXLES PVT LTD	Rule 11 of NCLT	IB-420/ND/2017	NALINI	True copy and sign missed	13/08/2020
195	71000077822020	IDBI Bank Limited Vs. Resolution	Caveat Application	1B-1757/2018	Rajive R. Raj	No Advance Service & No Vakaltnama	29/07/2020
196	710000073862020	Radhika Sankaran	Caveat Application	Caveat-Application		No Index, No Vakaltnama, No Advance ServiceS	26/07/2020
197	710102068402020	CHANDRA PRAKASH Vs. KAPIL DEV REHANI	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	PG-69 NOT CLEAR	07-04-2020
198	0710102/07852/2020	VEDURUMUDI BUILDERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Sec 252 (3)		VINOD SINGH	Case Type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut-39 / Income Tax Service DCIT	13/08/2020
199		RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION	Rule 11 of NCLT	CP/51/2020	Tanuj Khurana	Memo of party	17/08/2020
200		CHANDRA PRAKASH Vs. GAURAV ISSAR	Sec 66(1)	CP/IB/1248/2020	Sanyam Saxena	Pges not clear-35 to 44,66 to 67,	17/08/2020

201	0710102/07801/2020	SOUGAT SINHA IRP OF LEXUS INDIA LIMITED Vs. PRAMOD SARAF	Rule 11 of NCLT, 2016	CP/IB/2932/2019	Manoj Kumar	case type wrong	17/08/2020
202	0710102/07857/2020	Chandra prakash vs. dr. Lori Issar	Sec 66(1)	CP/IB/1248/2018	Sanyam Saxena	Pages not clear-36 to 45,67 to 68,109,114,157,195,198	17/08/2020
203		SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION	Sec 60(5)	CP/IB/1756/2018	Mukund Rawat	Pages not clear-124 to 129,141 to 148,413	17/08/2020
204	0/10102/0/681/2020	GOODRE PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec. 230-232 - Second Motion	NA	Sandeep Kumar	Wrong case type chose / Main case no / index not mention / document not properly uploaded	17/08/2020
205	0710102/07924/2020	APAVARGA TRADING COMPANY Vs. CAARA INDIA PRIVATE LIMITED	Sec. 12A	C.P. (IB)/587(ND)2019	RAJENDRA BENIWAL	Pages not clear-31,33 to 37	17/08/2020
206	0710102/07732/2020	ERICAN ENTERPRISE LIMITED Vs. SUPER SEAL FLEXIBLE HOSE LIMITED	IBC Under Sec 9		Gautam Kumar	page:38-39, 48-51, 74-80, (81-95 translate) and claim amount in rupee (contact to help center)	08-08-2020
207	0710102/07754/2020	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9		SHAILENDER KUMAR	claim amount less than 1 cr.	10-08-2020

208	710102018152020	Rishabh Buildwell Pvt. Ltd. Vs. Compliance Construction Contracts Pvt. Ltd.	Rule 11 of NCLT, 2016	C.P. (IB)/913(ND)2019		case type wrong view recipet payment not show	
209	710102076522020	RP SUNIL KUMAR AGRAWAL	Application under any other provisions- IBC	C.P. (IB)/1896(ND)2019	9811347648	Translated pages-60 to 65 e- stamp paper wrong	
210	710102080142020	PUMA REALTORS PRIVATE LIMITED Vs. Punjab State Power Corporation Limited	Sec 60(5)	C.P. (IB)/934(PB)2018	41354354	e-stamp paper missed	
211	0710102/07562/2020	ELLORA COMMOSALES PRIVATE LIMITED Vs	Sec. 230-232, Sec 234	1st Motion	ankit singal	Page Not Clear-595-602,605- 611,741,1479,1478,1477,	31/07/2020
212	710102072682020	SANTOSH SHARMA Vs. DASH EXPORT PVT LTD	Application under any other provisions- IBC	C.P. (IB)/1388(ND)2018	Sanyam goel	PAGE no 27- 41, 77 AND 78 NOT CLEAR	28-07-2020
213	0710102/07349/2020	MEHTA SYNTHETIC PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)		NOOR MOHAMMAD	Translate-141-164 / No Documents Proper Uploaded	24-07-2020
214	0710102/06207/2020	Kalyankari Suppliers Private Limited Vs	CA/CAA/42/ND/ 2020		Neeraj Arora	Missing Pg-147-149 / Condonation Of Delay / Accounting Treatment Certificate	29/05/2020

215	710102033952020	Noida Power Company Limited		Sec 60(5)	C.P. (IB)/995(ND)2018	8505934646	Pgae Not Clear-12,16,43,50- 53 and UP E-STAMP PAPER 100 RS.	
216	0710102/07170/2020	Mohd Zuvaib Khan Vs Registrar of Companies		Sec 252 (3)		anjali yadav	income tax service DCIT High Court	17/07/2020
217	0710102/07951/2020	Chandra Prakash Vs Build India Propmart Pvt Ltd		Sec 66(1)	CP/IB/1248/PB/201 8	Sanyam Saxena	Page not clear-104,106	16/08/2020
218	0710102/08052/2020	Ajay metalloys Vs ASIAN COLOUR COATED ISPAT LTD.		Sec 60(5)	C.P. No. (IB)50(PB)12018	RAJIV ANEJA	Affidavit veryfying date	18/08/2020
219	0710102/08030/2020	Jaswinder Singh Walia Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	CP/IB/934/PB/2018	Anurag Bhatt	Application every pages sign Annexure every pages sign /Proof of service	18/08/2020
220	0710102/08126/2020		Company Appeal(Compa nies Act)	Sec 252 (1) - By Government Body		Bharti Kashyap	Document not properly uploaded / wrong section / wrong case type	21/08/2020
221	0710102/08081/2020	LUSTRA PRINT PROCESS PVT. LTD. Vs. FRENCH BAKERY PVT. LTD.		IBC Under Sec 9		RANJIT KHATRI	claim less than 1 cr	

222	0710102/06329/2020	HIGH GROUND vs LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	
223	0710102/08166/2020	VENTURES PRIVATE LIMITED		Rule 11 of NCLT	Appeal no. 206/252/ND/2020	anand Bajpai	Advance service to income tax (DCIT)	22/08/2020
224	710102069192020	Mobeinnovation Software Private Limited Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal/44(ND)202 0	Narayan Kumar Jha	supporting affidavit	24-08-2020
225	0710102/07514/2020	JK LAKSHMI CEMENT LTD Vs. ANSAL HI- TECH TOWNSHIPS LTD	Company Petition IB	IBC Under Sec 9		AMIT PRABHAT DESHPANDE	amount less than 1 Cr	
226	0710102/07604/2020	Rajesh Sabharwal Vs Desein Private Limited	Company Petition IB	IBC Under Sec 9		NITIN KUMAR KAUSHIK	objection-default amount less than 1 crore	
227	0710102/07725/2020	INDIAN POTASH LIMITED Vs SUMAN PHOSPHATES AND CHEMICALS LIMITED	Company Petition IB	IBC Under Sec 9		MANISH KAUSHIK	objection- jurisdiction(registered office indore)	
228	0710102/03587/2020	ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD.	Company Petition IB	IBC under Sec 7		LZAFEER AHMAD B F	documents not uploaded (only six pages are uploaded)	

229	0710102/08190/2020	SIDHANT SHARMA Vs AKASH KHILWANI	Company Application(Co mpanies Act)	Rule 11 of NCLT	CP/305/241/242/N D/2018	YOGESH KUMAR JAGIA	Index not uploaded	24/08/2020
230	0710102/07755/2020	BSM India Private Limited	Company Petition IB	Sec 60(5)		amresh kumar	case type wrong not sign in application page 18-21 not clear main case no. not mention	10.8.2020
231	0710102148962019/7	M/S KESHAV ENTERPRISES Vs. ALUPAN COMPOSITE PANELS PRIVATE LIMITED	IBC Under Sec 9	Company Petition IB	ib/3196/ND/2019	Onkar Nath	33, 27,23 not clear page 24 translate	
232	0710102/08230/2020	Sarika Somvanshi vs. R S Stone	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1788(ND)2018		PG-369,388,389,390,396-399 VOL-2 VOL-4- 651 ,652,808,809,811,895,896 NOT CLEAR	26-08-2020
233	0710102/08231/2020		Interlocutory Application (I.B.C)	Sec 60(5)		9711967227	PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR	25-08-2020
234	710102080802020	Casablanca Industries Private Limited	CAVEAT	NA	NA	RISHAB WASSAN	DD WRONG DETAILS	25/08/2020
235	0710102/08250/2020	PARVESH KUMAR Vs. NILESH SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1771(ND)2018	VIPUL SHARMA	Supporting Affidavit & Signature Missing	

236	0710102/08264/2020	Rohit Sehgal Vs Supritendent of Police	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/547/PB/2018	Rohit Sehgal	Proof of service	27.08.2020
237	0710102/08243/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Co mpanies Act)	Rule 11 of NCLT	V D// 2// D/10	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
238	0710102/08241/2020	Anupam Gupta Vs Overseas Courier Service India Pvt Ltd	Company Application(Co mpanies Act)	Rule 11 of NCLT	V D// 2// D/10	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
239	0710102/08258/2020	Punjab National Bank Vs Metaphor Exports Pvt. Ltd		Application under any other provisions	IB/422/2016	Rajinder Wali	Application every pages sign-1 to 11	27.08.2020
240	0710102/08265/2020	TEK TRAVELS PRIVATE LIMITED Vs TED TRAVEL & EXPERIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY APPLICATION NO. IB-2417/ND/2019	Rachit Kohli	Memo of party (Applicant signature) Application every pages sign-1 to 4,9,12	27.08.2020
241	0710102/08266/2020	Edelweiss Asset Reconstruction Com Ltd Vs CLC Industries Limited	Interlocutory Application (I.B.C)	IBC Section 59	CP/IB/933/2019	HONEY SATPAL	Wrong section	27.08.2020
242	0710102/07786/2020	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Under Sec 9		ARV CHAMBERS LAW	page:1466-1476 missed and proof of service missed	

243	0710102/06056/2020	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		sachdev & associates	claim Less then 1 cR	
244	0710102/08234/2020	LM Landmark Private Limited Vs The Registrar of Companies	Company Appeal(Compa nies Act)	Sec 252 (3)		YOGITA BHATIA	Page Not Clear-33-53,96, / Translate-83	25/08/2020
245	0710102/08273/2020	Ahluwalia Contracts (India) Limited Vs Gian Chand Narang	Interlocutory Application (I.B.C)	Sec 42	CP/IB/706 /PB/2018	Tariq Khan	Wrong Section	
246	0710102/08275/2020	SHRI DRONA HOTELS PVT. LTD. Vs REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	APPEAL no. 169/252/ND/2020	SANKET GUPTA	Wrong Section and fees not paid	27/08/2020
247	0/10102/082/8/2020	THIRD EYE HARKHABAR PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	Company Application(Co mpanies Act)	Application under any other provisions	Not Mentioned	Dr. Maurya Vijay Chandra	No Pagination/ main case no. not mentioned/ No index	27/08/2020
248		Divyanshu Setia Vs REGISTRAR OF COMPANIES	Company Appeal(Compa nies Act)	Sec 252 (1) - By Government Body		Amol Sinha	STK-7-24-362 Company Name not Mentioned No fees wrong section choose Page No, 364,365,367,369,371,373,382 Cut	14-08-2020
249	0/10102/0/559/2020 Refiled	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Compa nies Act)	Sec 252 (1)		Depaish Tangoriya	Jurisdiction Haryana in Master Data	31-07-2020

250	0710102/07780/2020	SUNIEL VIRRMAANI & ORS Vs. SARE GURUGRAM PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		MIMANSA LAW OFFICES	Page:102, 106, 122-124, 339- 340, 426, 500, 576, 591, 622, 623, 624, 653-669, 672, 676, 680, 684, 692, 702, 707, 708, 817, 907-912, 981-984, 1112- 115, 1130, 1231-1233, 1254-	10-08-2020
251	0710102/08289/2020	CZONE ENGINEERS PRIVATE LIMITED Vs		Application under any other provisions	APPEAL no. 839/252/ND/2019	Abdul Quadir	Page No 7 Repeated & Income Tax Service Missing & After Page No 17 Pagination Not Done	27/08/2020
252	0710102/08330/2020	Sunrays Properties and Investments Company Private Limited Vs	Company Application(Co mpanies Act)	Application under any other provisions	C.A.(CAA)/52(PB)2 019	Manoj sharma	TRUE COPY SING MISSED	28/08/2020
253	0710102/02671/2020	Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited	Interlocutory Application (I.B.C)	19(2)	C.P. (IB)/432(ND)2019	Atul Sharma	Pg-15,40 not clear	28/02/2020
254	0710102/07646/2020	IDBI BANK Vs	Interlocutory Application (I.B.C)	Sec 60(5)	IB-1757/PB/2018	RAJIV RANJAN RAJ	Pages are Cut- 23 to 27,31,34,40 to 43,56,58,59,64 Volume wise index compulsory	
255	0710102/07759/2020	NORTHERN ARC CAPITAL LIMITED Vs Five Core Electronics Limited	Company Petition IB (IBC)	Application under any other provisions- IBC		NA	case type wrong & document not upload properly	10-08-2020
256	0710102/07723/2020	Pawan Vs Supertech Township Project Ltd		Rule 11 of NCLT, 2016	IB/904/ND/2019	Rajiv Shukla	case type wrong	07-08-2020

257	710102035912020	TODAY HOMES NOIDA PRIVATE LIMITED	Interlocutory Application(IB C)	Sec 30	C.P. (IB)/923(PB)2018	APOORV AGARWAL	pg-269,383 not clear,pg-360 font small not clear,document upload volume wise,volume break.	
258	710102078462020	Karnataka Bank Ltd. Vs. Resolution Professional (Ortel Communications Ltd.) & Ors.	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/761(ND)2018	NIPUN GAUTAM	pg-51 missed	
259	710102081272020	M/S. PREMSONS SUPER STEEL PVT. LTD.	Interlocutory Application(IB C)	Sec. 12A	C.P. (IB)/404(ND)2018	VIVEK KUMAR	wrong proof of service in Proof of service column	
260	0710102/08312/2020	AKHILESH KUMAR GUPTA Vs EASYTECH GLOBAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	CP/IB/794/ND/201 8	Surabhi Sinha	Proof of service	28/08/2020
261	0710102/08358/2020	MUKESH KUMAR GROVER Vs Uttarakhand Power Corporation Limited through Its Executive Engineer	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB-2375/(ND)/ 2019	PARTHO BHATTACHARYA	Application every pages sign-2 to 4	29/08/2020
262	0710102/07437/2020	WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Compa nies Act)	Sec 252 (3)		Rohit	Council Sign and Detail Missed in Index	28-07-2020
263	0710102/06135/2020	RAJESH RAJPAL Vs RAJPAL POLYTEX PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Devesh Arora	Page 144 Wrong Arrange, Page 291 to 294, 302,303,304,305,306 not clear, Annexure 6 no seperate index and Break after 200	22-05-2020

264	0710102/08192/2020	AASHIYANA STEELFEB PRIVATE LIMITED Vs Registrar of Companies (NCT of Delhi & Haryana)	Company Appeal(Compa nies Act)	Sec 252 (1)	PRAMOD PRASAD	Translate-86,88 / Page Not Clear-90,94,95,97 / Blur Pg- 33,80 / Annexure Every Pages Sign	24/08/2020
265	0710102/08067/2020	UJJAWAL GARMENTS PRIVATE LIMITED Vs	Company Application(Co mpanies Act)	Sec 252 (3)	CS AVINASH KUMAR	Case Type Change	19/08/2020
266	0710102/08129/2020	CHLORITECH INDUSTRIES Vs. M/S HIL INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		pages 430,434,436,438,440,442 not clear	21-08-2020
267	0710102/08451/2020	Longowal traders Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		objection-claim amount less then 1 crore	09-01-2020
268	0710102/08452/2020	PRADEEP GOYAL VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	SANYAM JAIN	objections-pages not clear-25- 30,40,46,47,52- 80,88,100,116-123,131- 116pages cut-43,48	09-01-2020
269	0710102/08456/2020	VEER BHAN SONS (HUF) Vs. DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		no documents uploaded except proof of service	09-02-2020
270	0710102/08454/2020	VEER BHAN Vs. DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	SANYAM JAIN	claim amount less then 1 crore	09-02-2020

271	0710102/06283/2020	Total Airport Services (India) Private Limited Vs Registrar of Companies NCT of Delhi & Haryana	Company Application(Co mpanies Act)	Sec 252 (3)	CA/149/252/ND/20 20	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	06-04-2020
272	0710102/08403/2020	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1392(ND)2019	Jatin S Sethi	TRUE COPY MISSED	31/08/2020
273	0710102/07845/2020	Woolways India Limitd Vs Standard Chartered Bank	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB)/29(ND)2018	sajeve BHUSHAN DEORA	WRONG SCRUTINY	13/08/2020
274	0710102/08457/2020	BRANDS CARVAN OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (1)	NA	cs naveen Shree Pandey	Case Type Wrong / Page Not Clear-61,70,71,74,75, / Translate-67 / Urgent Application Seprate Filling	04.09.2020
275	710102080532020	M/s Richa Global Exports Pvt. Ltd Vs. SAMTEX DESINZ PRIVATE LIMITED	Intervention Petition	Sec 60(5)	IB-3171 OF 2019	Abhishek Bhardwaj	APPLICATION SIGN MISSED,PG-24,26 IN HINDI,WRONG CASE TYPE	
276	0710102/08573/2020	Sanjay gupta Vs.	Interlocutory Application(IB C)	Application under any other provisions- IBC	(IB)/132(PB)2017	NIPUN GAUTAM	PAGE 53-56 FONT SMALL	09-05-2020
277	0710102/08582/2020	GREEN EDGE INFRASTRUCTURE PRIVATE LIMITED Vs MAGIC EYE DEVELOPERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 213,Rule 11 of NCLT,Rule 11 of NCLT		Srishti Juneja	Wrong section of Rule 11, Index Missed, No pagination No sign in Petition,Supporting affidavit missed, No Advance Service, No Vakaltnama, Documents not in proper	04-09-2020

278	0710102/03456/2020	SONIA KHOSLA Vs MONTREAUX RESORTS PVT. LTD.	Company Petition (Companies Act)	Sec. 243(1) (b)	deepak khosla	On Cover page wrong section mentioned, Memo of Parties Missed, List of dates missed, Brief Synopsis Missed, Page No.132,295,297,343,346,348, 356 358 362 395 397 398 408	18-03-2020
279	0710102/06361/2020 Refiled	UNIQUE ALANKAR JEWELLERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)	Company Petition (Companies Act)	Sec 252 (3)	ARJUNN KUMAR TYAGI	Income Tax Service / Case Type Wrong / Petition Not Signed, Volume not in Sequence	09-06-2020
280	0710102/08456/2020	VEER BHAN SONS (HUF) Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	SANYAM JAIN	objection-no documents uploaded except proof of service	09-02-2020
281	0710102/08454/2020		Company Petition IB (IBC)	IBC Under Sec 9	SANYAM JAIN	objection-claim amount less then 1 crore	09-02-2020
282	0710102/08442/2020	GANGADHARAN BULK MOVERS PRIVATE LIMITED Vs. ASSESSING OFFICER	Company Petition IB (IBC)	IBC Section 59	RAKESH KUMAR	page:58, 69, 72, 75, not clear	01-09-2020
283	0710102/08444/2020		Company Petition IB (IBC)	IBC Section 59	RAKESH KUMAR	page:42-48, 52-57, 90-103 not clear and page 68, 73, 74, 76, 84, 90 wrong arrange	01-09-2020
284	0710102/06276/2020	Sona Beverages Pvt. Ltd. Vs KAAMA BREWERIES PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9	debopriyo moulik	page:77-88, 126-132 note clear	

285	0710102/07974/2020	Arun Kumar Mittal Vs SPM PVC Industries Pvt Ltd	Company Petition IB (IBC)	IBC Under Sec 9		Sargar Aggarwal	claim less than 1 cr	
286	0710102/08297/2020	Mukund Vs M/s Logix City Developers Pvt Ltd	Interlocutory Application (I.B.C)	IBC Under Sec 9		BALAJI SRINIVASAN	Wrong section (wrong e-file)	
287	0710102/08178/2020	PCL IT Solutions Private Limited Vs	Company Petition IB (IBC)	IBC Under Sec 10		sonal mashankar 8109308340	page:173-175, 200 missed and claim less than 1 cr	
288	0710102/08450/2020	GOENKA ENTERPRISES Vs KULDEEP VERMA	Interlocutory Application (I.B.C)	Sec 42	CP/IB/ 418/ND/2018	DIVYANSHU AGRAWAL	(AFFIDAVIT DATE)	09-01-2020
289	0710102/07233/2020	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.	Interlocutory Application(IB C)	Application under any other provisions- IBC	Application under any other provisions- IBC	ANIL KUMAR	pg-21 repeated.	
290	0710102/08425/2020	DARA SINGH ESTATES PVT LTD Vs THE REGISTRAR OF COMPANIES DELHI	Company Appeal (IBC)	Rule16(d),NCLT Rules,2016 IBC	Company Appeal -/2020	Prateek Gangwani	Main case no. not mention/Affidavit missing	09-01-2020
291	0710102/08629/2020	Sanjib Kumar Dey Vs Concept Capital Infra Projects Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	IB-911/2020	Srijan Sinha	No Index, No pagination, No e-Stamp, Brief Synopsis, memo of parties	07-09-2020

292	0710102/08128/2020	Prakash Dev Vs ROC DELHI	Company Appeal(Compa nies Act)	Sec 252 (1)		RITESH UPADHYAY	Document Upload in sequence, Memo of parties, Brief Synopsis, List of dates missed, STK 7 missed, Roc & Incomet Tax Service missed, no sign in every page of	21/8/2020
293	0710102/08510/2020	DEVKRIPA ISPAT PRIVATE LIMITED Vs DE LAGE LANDEN FINANCIAL SERVICES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/985(ND)2018	anand Bajpai	PG-18,45 NOT CLEAR	09-02-2020
294	0710102/08470/2020	Manoj Giri Vs Ansal Phalak Infrastructure Pvt Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/2336(ND)2019	rohit Choudhry	SELECT CORRECT DOCUMENT TYPE	09-02-2020
295	0710102/08486/2020	ARUN ANAND Vs. AKME PROJECTS LIMITED	Company Application		CP/55(ND)2018	ROHIT KRISHAN NAGPAL	affidavit back date sign missing and section wrong	
296	710000085722020	Neeraj Aggarwala		Cavet			NCLT form 3c Missed	05-09-2020
297	710102086282020	MASQ BUSINESS SOLUTION PVT. LTD Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal-280 of 2020	Sameer Sidhar	page numbering missed,income tax service missed	
298	0710102/00024/2020	VARDHMAN INFRABUILD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Appeal	Sec 252 (3)	NA	YOGITA BHATIA	83 not clear 50 soft 68 73 missed etc and case type wrong	09-09-2020

299	0710102/03278/2020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Company Appeal	Sec 252 (1) - By Government Body	NA	Samaksh goyal	case type wrong AND DOCS NOT UPLOAD PROPERLY	09-09-2020
300	0710102/03421/2020	GLOBAL AUTOTECH LIMITED Vs. MAINI CONSTRUCTION EQUIPMENTS	Company Petition IB	Application under any other provisions- IBC	NA	ROHIT GANDHI	CASE TYPE SECTION WRONG/PAGE NO.114 IS NOT CLEAR	09-09-2020
301	0710102/03560/2018		Intervention Petition	Application under any other provisions	NA	Aditya Puglia	case type wrong document not properly upolad	09-09-2020
302	0710102/03576/2018	MR. NAVNEET KUMAR GUPTA Vs. M/S. TATA STEEL LIMITED	Company Petition IB	Sec 60(5)	NA	J SAGAR	case type wrong/SECTION	09-09-2020
303	0710102/00176/2019	DR.SEEMA BAJAJ Vs. EMBRYO HEALTH PRIVATE LIMITED	Company Petition	Application under any other provisions	NA	Vishnu PS Langawat	case type wrong sing missed in application	09-09-2020
304	0710102/14108/2019	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LTD.	Company Application	Rule 11 of NCLT, 2016	C.P. (IB)/613(ND)2019	AYUSH AGARWAL	CASE TYPE WRONG	09-09-2020
305	0710102/00084/2020		Company Application	Sec 60(5)	C.P. (IB)/934(PB)2018	PALLAVI SINGH	CASE TYPE WRONG	09-09-2020

306	0710102/00059/2020	SHIV DYAL SHARMA Vs	Company Application	Sec 60(5)	C.P. (IB)/1718(PB)2018	Jatin S Sethi	case type wrong	09-09-2020
307	0710102/01303/2020	KALIBER ASSOCIATES PVT. LTD Vs. INCOME TAX OFFICER	Company Application	Application under any other provisions	CP/228(ND)2018	Anirban Bhattacharya	petition fillied in companies act,Pg Not Clear-24-28,29- 38,36,37 and case type wrong	09-09-2020
308	0710102/02479/2020	AXYKNO CAPITAL SERVICES PVT. LTD. Vs. RATTANINDIA POWER LTD	Cross Application	Application under any other provisions- IBC	NA	Vikram Hegde	CASE TYPE WRONG	09-09-2020
309	0710102/03191/2020	SHRI SOURABHAGGARWAL SOLE PROPRIETOR M/S. S S ENTERPRISES Vs. SHRI BALAJI INFRADEVELOPERS PRIVATE LIMITED	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/2126(ND)2019	Mohit Singhal	CASE TYPE WRONG	09-09-2020
310	0710102/03136/2020	SPEED CARRIERS Vs. ANIL MATTA	Interlocutory Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/995(ND)2018	animesh Rastogi	PAGE 5 ,7,11,12,13,15,19,20,21,22,24 ,26,27,30A,21,32,33,36,37,39, 48,49,51,51A,52,53A,56,57,58 ,59,61A,62,63A,64,67,69,69A, 71 73 734 74 76 80-	09-09-2020
311	0710102/03028/2020	KAVYA TRADERS Vs. ANIL MATTA	Interlocutory Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/995(ND)2018	animesh Rastogi	DOC NOT UPLOAD	09-09-2020
312	0710102/03128/2020	SINGH PROPERTIES AND CONSTRUCTIONS Vs. ANIL MATTA	Interlocutory Application(IB C)	Application under any other provisions- IB	C.P. (IB)/995(ND)2018	animesh Rastogi	TRUE COPY SING MISSED PG 24,28, 29 ,31 44, 46,60 ,63 66, 71 BLURE AFTER 25 PAGE NOT CLEAR LAST 2 PAGE NOT UPLOAD	09-09-2020

313	0710102/02618/2020	THE CASA ROYALE ALLOTTEES WELFARE ASSOCIATION Vs. NISUS FINANCE AND INVESTMENT MANAGERS LLP	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/1348(ND)2019	URFEE HAIDER	Pg-40-43 ,49,68-70,71 not clear	09-09-2020
314	0710102/03081/2020	MANOGAYAN ESTATES PRIVATE LIMITED Vs. MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	C.P. (IB)/192(PB)2019	NA	EVERY 2 PAGE BLANK	09-09-2020
315	0710102/03083/2020	BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - INTERIM RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	C.P. (IB)/192(PB)2019	NA	EVERY 2 PAGE BLANK	09-09-2020
316		SUPERLATIVE INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	NA	NA	EVERY PAGE BLANK AND CASE TYPE WRONG,	09-09-2020
317		CANBANK FACTORS LIMITED Vs. CANBANK FACTORS LTD	Company Appeal	Section 42 - Submitted by Government Body	NA	VIJAY KUMAR	Case Type wrong and Document not uploaded Properly	09-09-2020
318		Kotak Mahindra Bank Ltd. Vs Rohit Sehgal RP M/s Affinity Beauty Salon Pvt. Ltd.	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/ 786 /PB/ 2018	Dhruv Gupta	Pages not clear-157,170 to 172,174,176,180,181,192 to 196,209 to 220,236 to 246,263 to 265,267 to 269,283 to 287,304 to 315,329 to 331,335 to	09-03-2020
319	0710102/08672/2020	Haryana Carbon Private Limited Vs Registrar of Companies	Company Application(Co mpanies Act)	Sec 252 (1) - By Government Body	Appeal no. 242/2020	Samaksh goyal	Wrong Section	09-09-2020

320	0710102/08673/2020	KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED Vs KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB-1440/ND/2018	Sanjay Bhatt	Index Not Signed, True Copy Sign Missed	09-09-2020
321	0710102/08700/2020		Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/418(ND)2018	DHRUPAD DAS	TRUE COPY SING MISSED	09-07-2020
322	710102076952020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 60(5)	C.P. (IB)/17(ND)2019	upasana chandrashekaran	worng main case number in file and affidavit,pg-52-54,57 not clear,volume break after 200 pages	
323	710102064042020	Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/1788(PB)2018	Jatin S Sethi	sign missed on application,pg- 130,139 black,pg-131- 133,203-210,432- 434,461,465A,556,557,811not clear,pg-355 font small,pg- 473,474,478,479,480,481,482	
324	0710102/07843/2020	Chandra Prakash Vs Saurabh Vinayak	Interlocutory Application (I.B.C)	Sec 66(1)	IB)/1248(PB)2018	Sanyam Saxena	Pages not clear-35 to 44 not clear	08-09-2020
325	0710102/06621/2020	INDIAN OVERSEAS BANK Vs. PIXION MEDIA PRIVATE LIMITED	Interlocutory Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/438(PB)2018		167-170,172-179 not clear page	
326	710102071432020		Interlocutory Application(IB C)	Sec 42	C.P. (IB)/418(ND)2018	AJAY BHARGAV	Wrong case type	

327	0710102/07816/2020	Kiran Chopra Vs Arvind Chopra	Company Application(Co mpanies Act)	Rule 32	CP/64(PB)2019	VARUN KATHURIA	Pg-71 72 73 74 75 76 NOT CLEAR	08-11-2020
328	0710102/08539/2020	Rajiv Srivastava Vs Manish Kumar Gupta	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1718(PB)2018	Mukund Rawat	PG- 102,147,148,152,153,155,156 ,157,159,160,162,164,246,25 7-260,359-363,393-397,398- 401,462,464, NOT CLEAR	09-04-2020
329	0710102/08614/2020	IDBI Bank Limited Vs Amzen Transportation Industries Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/3(ND)2020	Harshit Khare	wrong filing rejoinder file as a a application	09-07-2020
330	0710102/03519/2020	Shane Haryana Finlease Limited Vs Registrar of Companies Delhi and Haryana	Company Appeal(Compa nies Act)	Sec 252 (3)		ZZ	NCLT Form 12 Missed	21-03-2020
331	710102081952020	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED	Company Application	Application under any other provisions	CP/25(ND)2020	Pratishtha	True Copy Sign missed	
332	0710102/08554/2020	CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED Vs GOLF VIEW HOMES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		sandeep phogat 9873687595	page:95-97, 98, 105, 108, 111, 135-139, page not clear	
333	0710102/08714/2020	ARUN ANAND Vs. HARIKRISHAN SHARMA	Interlocutory Application(IB C)	APPLICATION UNDER PROVISION IBC	(IB)/55(ND)2018	Rohit Naagpal	ALL PAGES ARE BLURE	

334	0710000080072020	Hem Singh Bharana Vs.	CAVEAT			FORM 3C MISSED	17-08-2020
335	0710000080602020	Trinity Cleantech Private Limited	CAVEAT			FORM 3C MISSED	19-08-2020
336	0710102080792020	Sushen Gupta VS ACTIA INDIA PRIVATE LIMITED	CAVEAT			FORM 3C MISSED	20-08-2020
337	710000085722020	 Unilazer Alternative Ventures ,2. Easy Policy Insurance Web Aggregators Pvt. Ltd. 				NCLT form 3c Missed	09-05-2020
338	710000084682020	Green Channel publications (India) Pvt ltd				Supporting Affidavit missed Advance Service Missed , vakaltnama Missed	09-02-2020
339	0710102/08770/2020	CRUX INNOVATIONS PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Compa nies Act)	Sec 252 (1)	Narender	After 200 Pages Volume Will be Divided &Volume Wise Index Also Compulsory	09-12-2020
340	0710102/08777/2020	SHOBHIT ESTATES PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Compa nies Act)	Sec 252 (1)	ranjan kumar Jha	in Index Pagination Not Done & True Copy Signature Missing In Annexures & Page No 46 To 80& Page 87 To 97 Hindi Pages Translate Copy Missing & Page No 98 Not Clear &	09-12-2020

341	710102080052020	Amit Anil Goenka Vs. M/s. Earthcon Infracon Private Ltd.	Company Petition IB	Rule 11 of NCLT, 2016	IB-1601/ND/2019	Ankur kashyap	ONLY VAKALATNAMA,WRONG CASE TYPE	
342	710102079782020	Mohan Aggarwal Vs. JAI PRAKASH GUPTA	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/1565(PB)2018	RAJENDRA GUPTA	CASE TYPE WRONG	
343	0710102/08695/2020	SVAS ARC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		ranjan kumar Jha	Page Cut-11,13,14,15- 21,25,28 / list of date events / Board resoulation / Annexure every pages sign / Proof of service	09-09-2020
344	0710102/08686/2020	SHIV DAYAL SHARMA VS THREE C PROJECTS PVT LTD	Interlocutory Application(IB C)	Sec 60(5)	IB/1718/PB/2018	Jatin S Sethi	Pdf Uploaded 2 times and service is missing	09-09-2020
345	0710102/08636/2020	M/S INTER CONTINENTAL INDUSTRIES Vs M/S SHOREWALA GLOBAL INDUSTRIES PVT. LTD.	Interlocutory Application(IB C)	Sec 60(5)	IB/862/ND/2019	Gautam Singh	True copy is missing on annexures	
346	0710102/08665/2020	V.N. PROPERTIES PRIVATE LIMITED	Company Application	Sec. 230-232 - Second Motion	CAA/15/PB/2019	Sanjeev Choudhhry	Wrong Section	09-09-2020
347	0710102/08692/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/1006/ND/2019	Anil Kumar	PG no. 4-11 cut	09-09-2020

348	0710102/08761/2020	Vasilis CityScapes Pvt. Ltd Vs SONI INFRATECH PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/2239/ND/2019	Aseem Talwar	Service is missing	09-11-2020
349	710102085812020	RITESH SPINNING MILLS LIMITED	CA(A) Merger & Amalgamation	Rule 11 of NCLT	no mention	SUJOY DATTA	Wrong case type	
350	710102080972020	TGS Water Private Limited Vs. Registrar Of Companies	Contempt Petition	Application under any other provisions	appeal-372/2019	JEEVESH MEHTA	Wrong case type	
351	710102036232020	Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private Limited	Company Petition IB	under any other	COMPANY PETITION (IB) NO. 1665/(PB)/2018	Shweta Dubey	CASE TYPE IS WRONG, prayer missed, supporting affidavit missed, proof of service	
352	0710102/07728/2020	Oswal exports pvt ltd Vs roc	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		aaryan sharma	Translate Page-161,164	08-07-2020
353	0710102/06944/2020	ELANGBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED Vs	Company Appeal(Compa nies Act)	Sec 252 (3)		Angom Sushant Singh	Document Not Properly	07-10-2020
354	0710102/06957/2020	INDIAN DUROBUILD PVT. LTD. Vs	Company Petition (Companies Act)	Sec. 131(1)		ashish middha	Page Not Clear- 19,22,25,26,29,32,35,37,39,4 1,43,47,51,55,56,86,89-93 / Brief Synopsis / ROC Service	07-10-2020

355	0710102/08768/2020	Vipin Aggarwal Vs AVJ Developers India Limited	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/654(PB)2019	Gaurav Srivastava	TRUE copy signature missing & application signature missing	
356	0710102/08767/2020	R.S. Ajit Singh and Company (Automotives) Pvt. Ltd. Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019		True Copy Signature Missing in Annexures & Page NO 65,66,67,68,69	12-09-2020
357	0710102/01885/2020	RAJEEV LOCHAN Vs.	Company Application	Sec. 12A	C.P. (IB)/2166(ND)2019	981803467	Case type wrong	11.09.2020
358	710102085772020	DEBASHIS NANDA Vs. Greater Noida Industrial Development Authority	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/422(PB)2018	debashis nanda	pg-30,31 wrong arrange,	
359	0710102/07696/2020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs	Company Petition (Companies Act)	Sec. 131(1)			page: 141 missed page 163- 166, 176, 181, 186, 191, 195, 201, 213, 215, 217, 219, 222, 224, 228, 229, 231, 232, pages are cut in hard file page 24, 27, 38, 40, 50, 163, 165	07-08-2020
360	0710102/08850/2020	ECOWIN FENESTER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	252	Appeal/790(ND)20 18	RAVINDER SINGH	WRONG SECTION SELECT	15-09-2020
361	0710102/08854/2020	UMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	Interlocutory Application(IB C)	SECTION -9	C.P. (IB)/310(ND)2019	NIRAJ YADAV	WRONG SECTION SELET AND PG -17 NOT CLEAR	15-09-2020

362	0710102/06531/2020	Olympia Electronics Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		Soma Samantarai	uncompleted document , final report, 2 year balance sheet , ibbi report, master data , challance, BR, Special BR etc document missing (contact to registry 24361890)	
363	0710102/08720/2020	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company	Application under any other provisions	Appeal/187(ND)20 20	Depaish Tangoriya	7-9 not clear page	
364	0710102/08338/2020	M/s Sarvottam Granite & Marble Vs Mahagun India Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		SOHAIB ALAM	objection-basic details-Re- enter new details of dd	29/08/2020
365	0710102/08786/2020	TECHCORAL SOLUTIONS Vs BHUMISAGAR INFRASTRUCTURES PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-pages not clear 33- 39,44,45,52-66,68-70	09-12-2020
366	0710102/08837/2020	Proprietor Of Seemro Cargo Movers Vs TRIUMPH REALITY PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		upasana chandrashekaran	objection-claim amount less than 1 crore	14/09/2020
367	0710102/08364/2020	Rapipay Fintech Holding Private Limited Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		KARAN MALHOTRA	Missing-311 / Delay Application	31/08/2020
368	0710102/08865/2020	ANAND KUMAR AGARWAL Vs M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1059/ND/20 18	Rahul adlakha	Blour pages-9 to 58	15/09/2020

369	0710102/08884/2020	FARHEEN ARSHAD Vs. M/S OVERSEAS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		SANJEEV KATARIA	true copy missing on all petition, page 69 cut & Case Type	16-09-2020
370	0710102061192020/1	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)20 20		pg-22 not clear,pg-41 overwriting	
371	0710102061192020/3	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)20 20		true copy sign and stamp missed	
372	0710102071232019/16	ORIENTAL BANK OF COMMERCE V/S VENTA REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(ND)2019		PG-17 NOT CLEAR,PG- 29,31,41,43 TRANSLATE,PROOF OF SERVICE MISSED	
373	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER v/s M/S VCARE TECHNOLOGIES PVT LTD		/			sign missed on reply,pg-42,43 cut,true copy stamp	
374	0710102173432019/7	MCCORMICK SUPPORT SERVICES PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/10(ND)2020		Only one page in the file	
375	0710102/08898/2020	KMQ Engineering & Tools Private Limited Vs 1. Union of India Ministry of Corporate Affairs through Registrar of Companies	Company Petition (Companies Act)	Sec 252 (1) - By Government Body			Case type wrong, Service to Income Tax (DCIT) High court is missing, MOA and AOA misssing, NCLT form 12 memorandum of apperance is missing	16/09/2020

376	0710102/08884/2020	Farheen Arshad Vs M/S Overseas Private Limited	Intervention Petition (IBC)	Sec 60(5)	CP/IB/1731/2019	Manoj Kumar Malik	Page cut-34 /Wrong section choose	16/09/2020
377	0710102/08914/2020	SREI EQUIPMENT FINANCE LIMITED Vs WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			Advance Service Missing-60	16/09/2020
378	0710102/08930/2020	SSMP INDUSTRIES LIMITED Vs. SSMP INDUSTRIES LIMITED	Interlocutory Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/495(ND)2017	H P BHARDWAJ	PAGE NO 7 ,12 NOT CLEAR	17-09-2020
379	0710102/08917/2020	Vijay Oberoi Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/159/ND/2019	Vijay Oberoi	Page no. 67,68 not clear	16-09-2020
380	0710102/08622/2020	IL&FS FINANCIAL SERVICES LTD Vs MR. AMIT MITTAL	Company Petition IB (IBC)	Section 95(1)		asa legal	proof of service missed	
381	0710102/08814/2020	Sunil Parmanand Kewalramani Vs REG. Medilux Laboratories Private Limited	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		purti marwaha gupta	case type wrong in Company act	
382	0710102/06277/2020	Cowgill Holloway Support (India) Pvt Ltd. Vs	Company Petition (Companies Act)	Sec. 59			Page Not Sign-13-44 and case type wrong ibc	

383		DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs	Company Petition (Companies Act)	Sec. 131(1)		E Stamp with Supporting Affidavit 50 Rupees of uttar Pradesh and Company Master Data Missed	06-07-2020
384		A.V. COMPUTERS PRIVATE LIMITED Vs	Company Petition (Companies Act)	Rule 11 of NCLT	ISWAR MOHAPATRA	Wrong Case Type	17-09-2020
385	710102088932020	Nandita Sharma		CAVEAT		NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
386	710102088912020	Nandita Sharma		CAVEAT		NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
387	710102088892020	Nandita Sharma		CAVEAT		NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
388	710102088872020	Nandita Sharma		CAVEAT		NCLT FORM 3C MISSED AND PROOF OF SERVICE	16/09/2020
389	0710102025802018/15		COMPANY PETITION IB (IBC)/1683 (ND)2018			WRONG FILE	09-04-2020

390	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683 (ND)2018				Wrong File	09-10-2020
391	0710102085472020/1	SUNIL KUMAR JAIN Vs. SANDEEP SHARMA	INTERLOCUTO RY APPLICATION (I.B.C)/3774(N D)2020				Incomplete documents.	09-12-2020
392	0710102/08969/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/ 20	Prabhu	Index missed /Merge into one PDF / Wrong Pagination /Not Proper filing	17/09/2020
393	0710102/08968/2020	SMS PARYAVARAN LIMITED Vs ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1935/PB/201 9	Sajeve Bhushan Deora	Proof of service	17/09/2020
394	0710102/08971/2020	MUKESH KUMAR GROVER Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		PARTHO BHATTACHARYA	Unsign Page-2	17/09/2020
395		Patents Talgo S.L. Vs Skylark Warehousing Soluitions P. LTd		IBC Under Sec 9		amit kapur	objection-pages not clear- 51,118, true copy missed on every page, signature missed on few pages & proof of service missing	
396	0710102/08906/2020	Loyal Scaffolding Pvt. Ltd. Vs M/s C.K Infrastructures Ltd.	Restoration Application (Companies Act)	Rule16(d),NCLT Rules,2016	IB-1389-2019	Amarjit Singh	SECTION CHOOSE WRONG	

397	0710102019142020/3	Yogesh Sharma Vs. Al-Dua Food Processing PVT LTD	COMPANY PETITION IB (IBC)/519(ND) 2020	IBC Under Sec 9		Page 26, 72-74, 94-101,103, 134-135, 265-280, 300-301, 304 wrong arrange and font small, volume wise index missed	11-03-2020
398	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111(P B)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		Index missed, affidavit missed, advance service missed, page number missed, wrong document, NCLT Bengaluru document etc.	25-06-2020
399	0710102009632020/1	SHASHI BHUSHAN PRASAD vs PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/684(ND)2 020	Application under any other provisions- IBC		wrong e filed	16-09-2020
400	0710102015602020/1	SPJ CARGO PVT LTD Vs AL- DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/453(ND) 2020	IBC Under Sec 9		Page 35, 102-112, 143-144, 285-286, 313 not clear, Page 275-284, 308-310 font small Page 500 missed	16-09-2020
401	071020000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND) 2017	Application under any other provisions		wrong e-filing	16-09-2020
402	0710102068432020/2	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/2576(P B)2020	Sec 66(1)		Page no. 19-20 and 27-28 not clear and font small.	17-09-2020
403	0710102002052020/4	WORXPACE PVT LTD Vs M/S IREO FIVERIVER PVT LTD	COMPANY APPLICATION(IBC)/253(ND)2 020	Sec 60(5)		Page 23-24, 30-31 and Page 50 font small and not clear Page 42 missed	18-09-2020

404		GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND) 2020	IBC Under Sec 9		two misscellanious no.	18-09-2020
405	0710102023082020/8	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/206(ND) 2020	Sec 252 (1)		wrong e-filing	18-09-2020
406	0710102068392020/4	HEMANT KHANDELWAL Vs NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2 020	Sec. 241(1)		page end signature,true copy	18-09-2020
407		STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)		Affidavit missed	18-09-2020
408	0710102075402020/1	GURNEET SINGH SETHI Vs COMMITTEE OF CREDITORS OF K.D.K ENTERPRISES PVT LTD THROUGH INDIAN BANK	INTERLOCUTO RY APPLICATION (I.B.C)/3092(P B)2020	Sec 60(5)		Affidavit missed	18-09-2020
409		MS. MANDIRA KOIRALA vs SON/ MANDHIRA PRIJV ATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(PB)2 020	Sec. 241(1		Page 18-19 not clear proof of service missed and 65-B certificate missed	18-09-2020
410	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs ANIL BHALLA	COMPANY PETITION IB (IBC)/207(ND) 2020	IBC under Sec 7		Page 94-123, 144 not clear and font small	18-09-2020

411	0710120012082018/39	SHINOJ KOSHY Vs M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248 (PB)2018	IBC under Sec 7			Page 29 and 38-39 not clear	18-09-2020
412	0710200430842018/3	M/S ACRON AND ASSOCIATES Vs AHLUWALIA CONTRACTS INDIA LIMITED	COMPANY PETITION IB (IBC)/651(ND) 2018	IBC Under Sec 9			wrong e-filing	18-09-2020
413	0710200000062017/12	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND) 2017	Application under any other provisions			Index missed, affidavit missed, Proof of service missed page numbering missing etc.	18-09-2020
414	0710102064972020/1	THIRD EYE HARKHABAR PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/277(ND) 2020	Sec 252 (3)			affidavit missed	18-09-2020
415	0710102/09032/2020	RADIUS INFRATEL PVT. LTD. Vs UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/59(PB)2018	ADITYA DEWAN	PG- 53, 88 NOT CLEAR UPLOAD IN ONE PDF	19/09/2020
416	0710102/09010/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/706(PB)2018		PG-13,14,TRUE COPY MISSED AND PROOF OF SERVICE MISSED	19/09/2020
417	0710102/08999/2020	padia timber company pvt Itd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	IB)/559(PB)2017	PANKAJ BHAGAT	Page 41 not clear	18/09/2020

418	0710102/09001/2020	Nitin gupta Vs SK Bhatt	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/742(ND)2018	KARAN GANDHI	Wrong Main Case no mentioned in Application	18/09/2020
419	0710102/08997/2020		Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/559(PB)2017	Pankaj Bhagat	Wrong File Application and progress Report page no 41 not clear	18/09/2020
420	0710102/09036/2020	Income Tax Officer Ward 16(1) Vs M B JEWELLERS PRIVATE LIMITED	Company Application(Co mpanies Act)	Sec 252 (1) - By Government Body		Lakshmi Gurung	Case Type Wrong	20/09/2020
421		ALCHEMIST INFRA REALTY	Company Appeal(Compa nies Act)	Section 420		INTE CONTRACTOR OF	Document not upload / Case type wrong	18/09/2020
422	0710102/02775/2020		Company Petition IB (IBC)	IBC under Sec 7		rajb 7 associates	form 1 part 3 not fill, form 2 missed, and court not received	02-03-2020
423	0710102/02820/2020		Company Petition IB (IBC)	IBC Under Sec 9		•	document not upload and payment not received	03-03-2020
424	0710102/02812/2020		Company Petition IB (IBC)	IBC Under Sec 9		rakesh malviya & associates	document not upload and payment not received	03-03-2020

425	0710102/02887/2020	ICICI Bank Limited Vs Avantha Holdings Limited	Company Petition IB (IBC)	IBC under Sec 7	sng & partners	page:236-244 missed & payment recheck	04-03-2020
426	0710102/02895/2020	JSB Consultants Vs AL TABARAK FROZEN FOODS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9	vishal choudhary	brief of synopsis and list date and event missed, and court fee not received	04-03-2020
427	0710102/02908/2020	SANJAY SINGHAL PROP. UNIQUE CONCEPTS Vs Amrapali Leisure Valley Private limited	Company Petition IB (IBC)	IBC Under Sec 9	prashant bhushan	page:84, 86, 93-95, 98, 108, 116, 126, 134-135, 138, 139, 142-144, 147-148, 164, not clear and page 150-158 missed (demand notice)	05-03-2020
428	0710102/03014/2020	Burlington Finance Limited Vs Vipul Limited	Company Petition IB (IBC)	IBC under Sec 7	shailender kishore	payment not received , index page numbering missed, irp form 2 missed, and proof of service missed	07-03-2020
429	0710102/03237/2020	Sprit Infrapower & Multiventures Pvt. Ltd. Vs ICICI Bank UK PLC	Company Petition IB (IBC)	Sec 30	singh & singh law firm LLP	case type wrong(companies Act)	13-03-2020
430	0710102/03265/2020	turtle books pvt Itd Vs aditya birla finance Itd	Company Petition IB (IBC)	Application under any other provisions- IBC	siddharth tandon	wrong section	13-03-2020
431	0710102/03422/2020	Global Autotech Limited Vs Maini Constrcutions Private Limited	Company Petition IB (IBC)	Application under any other provisions- IBC	swarup & associates	wrong section	18-03-2020

432	0710102/08982/2020	ONESOURCE INDIA PRIVATE LIMITED Vs	Company Petition IB (IBC)	IBC Section 59	girish singhania	jurisdiction gurugram	18-09-2020
433	0710102/08987/2020	M/s M.M. Metacraft Pvt. Ltd. Vs M/s R.M. Controls Pvt. Ltd.	Company Petition IB (IBC)	IBC Under Sec 9	Raj karan sharma	claim amount less than 1 cr	18-09-2020
434	0710102006892019/5	PLUG ENERGIA PRIVATE LIMITED VS ROC		Sec 252 (3)		Index page cut Main case no. not mentioned	16/09/2020
435	0710102006892019/5	PLUG ENERGIA PRIVATE LIMITED VS ROC		Sec 252 (3)		Index page cut Main case no. not mentioned	16/09/2020
436	0710102007012019/9	DOLPHIN INVESTMENT MANAGEMENT PVT LTD VS ANANT SOURCING MANAGEMENT PVT. LTD.		Sec. 230-232 - Second Motion		True copy sign missed	27/07/2020
437	0710102014892020/2	PRECISE LABORATORIES PRIVATE LIMITED VS ET TU		Sec. 230-232, Sec 234		Page 3,4 is missed	19/03/2020
438		BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion		True copy sign missed	07-10-2020

439	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER	Sec. 230-232 - Second Motion	True copy sign missed	07-10-2020
440	0710102022452020/5	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER	Sec. 230-232 - Second Motion	wrong filling	19/08/2020
441	0710102026152020/4	HIND POCKET BOOKS PRIVATE LIMITED	Sec. 230-232 - Second Motion	True copy sign missed	07-10-2020
442	0710102032242018/4	CLARITY VINIMAY PVT LTD	Sec. 230-232 - Second Motion	True copy sign missed and index not signed	27/08/2020
443	0710102032242018/5	CLARITY VINIMAY PVT LTD	Sec. 230-232 - Second Motion	True copy sign missed and index not signed	28/08/2020
444	0710200418032018/1	M/S ONYXE INFRASTRUCTURE PVT LTD Vs. REGISTRAR OF COMPANIES	252	page 3-4 missed	18-06-2020
445	0710200411492017/7	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED	IBC-7	SECTION WRONG	30-05-2020

446	0710200410172018/22	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC-7		SECTION WRONG	12-06-2020
447	0710102432872018/2	HT MEDIA LIMITED Vs.	SUB SECTION 230		INCOMPLETE DOC PG 4-5 MISSED	15-06-2020
448		SUVIDHA PARKLIFT LIMITED Vs. REGISTRAR OF COMPANIES	IBC Under Sec 10		SECTION WRONG	13-06-2020
449		AADHUNIK INFRA PROJECS PVT LDT Vs. AADHUNIK INFRA PROJECS PVT LDT	SECOND MOTION 230- 232		PG 5-6 MISSED	27-06-2020
450	0710102159082019/7	GARHWAL AIRCON SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	252		PROOF OF SERVICE MISSED	02-03-2020
451	0710102154412019/2	GLOBAL CABS SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	252(3)		INDEX WRONG	11-03-2020
452	0710102149292019/4	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED	IBC-7		SECTION WRONG	20-03-2020

453	0710102149292019/3	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC-7		SECTION WRONG	20-03-2020
454	0710102022452020/5	BREAKING WAVE SOFTWARE PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		WRONG EFILE	19-08-2020
455	0710102/09046/2020		Company Petition IB (IBC)	IBC under Sec 7	centrik ligalistic llp 9811421253	page:139. 140 not clear and petitioner is single home buyer	18-09-2020
456	0710102/08145/2020	Transit Geo System Integrators Private Limited Vs Stahl Tecniks Private Limited		IBC Under Sec 9	AADITYA A PANDE	claim amount less then 1 crore	21-08-2020
457	0710102/07931/2020		Company Petition IB (IBC)	IBC Under Sec 9	Mohd Nazim Khan	claim amount less then 1 crore	14-08-2020
458	0710102/07642/2020	Sondhi Travels Vs Naveen Tours Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	rakesh wadhwa	default amount less than 1 crore	05-08-2020
459	0710102/08206/2020	Seasky Pvt Ltd Vs KLB Komaki Pvt Ltd	Company Petition IB (IBC)	IBC Under Sec 9	ROHIT BANSAL	default amount less than 1 crore	23-07-2020

460	0710102/03310/2020	Bizlife Property Buyers Welfare Association Vs M/s HSL Software Private limited &Anr.	Company Petition IB (IBC)	IBC under Sec 7	asa legal 45661440	PAGE:734, 758,787,789,792,795- 796,797, 798, 799, 800, 1001, 1149-1151, 1155, 1168-1169, 1171, 1172, 1181-1182, 1224- 1228, 1304-1306, 1702, 1912	16-03-2020
461	0710102/03357/2020	SNS Engineering Private Limited Vs M-City Infrastructure Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	Rhea Luthra 9917079999	volume 1 missed and proof of service missed	17/03/2020
462	0710102/02851/2020	Archana Dwivedi Vs M/S EARTH GRACIA BUILDCON PVT LTD	Contempt Petition (IBC)	Sec 60(5)	Priyadarshi Chaitanyashil 8377950090	case type wrong (file is IA)	03-04-2020
463	0710102/03022/2020	DR. B.M ABROL AND DR. SUNITA ABROL Vs UNIVERSAL BUILDWELL PVT. LTD.	Company Petition IB (IBC)	Sec 60(5)	prerna arora 9910800018	case type wrong (file is application)	03-07-2020
464	0710102/08488/2020	JNC Greenwoods Social Welfare Society Vs District Magistrate Ghaziabad	Company Petition IB (IBC)	Rule 87 A of the Companies (Transfer of Pending Proceedings) Rules 2016	Rahul Kumar, Advocate, C-136, Basement, Defence Colony, New Delhi 110024 Mobile: +919899999287	case type wrong (file is application)	09-02-2020
465	0710102/08934/2020	Tusharr Vs Mawkin	Company Petition IB (IBC)	Regulation 10(1) & (2), Liquidation process Regulation, 2016	padora low company 9999195702	wrong case type, section wrong , affidavit missed, court fee missed, court fee not paid	17/09/2020
466	0710102/08730/2020	Cachar Paper Project Workers, Union Vs M/S HINDUSTAN PAPPER CORPORATION LTD	Intervention Petition (IBC)	Sec 60(5)	Siddharth Seem 9999019270;	case type wrong file is IA	09-10-2020

467	0710102/09062/2020	CHANDRA PRAKASH Vs DINESH KUMAR	Interlocutory Application (I.B.C)		CP/IB/1689/ND/20 18	CHANDHIOK AND	Translated page- 103,105,107,111 to 113, 202 to 212,294,296,306,307,308,310 ,312,323 to 326,328,330,341 to 343 345 347 357 to	21/09/2020
468	710000090422020	M/s Saya Cementation Limited VS M/s Alisha Infratech Private Limited					NCLT FORM 3C MISSED	
469	710102028442020	SATPAL CHAWLA Vs. MCF FINLEASE PRIVATE LIMITED	Company Petition	Sec 241 (2)	C.P26/2019		Wrong case type and Wrong section,payment of Rs1000	
470	710102028392020	DARA SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI	Company Appeal	Application under any other provisions		Charu Sangwan	Wrong section,payment	
471	710102028402020	DILER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI	Company Appeal	Application under any other provisions		Charu Sangwan	Wrong section,payment	
472	710102029332020	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (3)		Mohit Gulati	wrong case type	
473	710102029752020	sdsd Vs. dfdf	Company Appeal	Sec. 140(5)			wrong case type,document not properly upload	

474	710102031762020	VIPIN MALIK v/s C. M. Y. K. PRINTECH LIMITED	Company Petition	Cavet Application	akanksha kaul	Wrong section	
475	710102032722020	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. Registrar of Companies	Company Petition	Sec 252 (3)	Sheetal	Wrong case type	
476	710102033552020	DPS Management Consultants Pvt Ltd Vs. ROC Gov of India	Company Petition	Application under any other provisions	vanadana sharma	Wrong section	
477	710102033712020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Company Appeal	Sec 252 (1) - By Government Body	Samaksh goyal	Wrong section	
478	710102033902020	UJJAWAL GARMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (1) - By Government Body		wrong case type,wrong sectiion	
479	710102034542020	ASHUTOSH STEEL PRIVATE LIMITED Vs. ROYAL PRESSING PRIVATE LIMITED	Company Petition	Application under any other provisions	SHANKARI MISHRA	wrong case type	
480	710102034162020	UJJAWAL GARMENTS PRIVATE LIMITED	Company Petition	Sec 252 (3)	SANJEEV CHOUDHARY	Wrong case type	

481	0710102/09154/2020	MEDIPLUS (INDIA) LTD. Vs. SUNDER LAL GOEL	COMPANY APPLICATION	RULE 11 OF NCLT	CP/84(ND)2019	Shailen Bhatia	SIGN MISSED ON APPLICATION	23/09/2020
482	0710102086642020/1	PARVINDER SINGH Vs. RABINDRA MINTRI	INTERLOCUTO RY APPLICATION (I.B.C)/3819(P B)2020	Sec 60(5)			reply not sign on every pages	22/09/2020
483	0710102106902019/13	UCO BANK Vs. SASI POWER PVT. LTD.	COMPANY PETITION IB (IBC)/1790 (ND)2019	IBC under Sec 7			document not found	22/09/2020
484	0710102013782020/2	SHASHI BHUSAN Vs. M/S. PERFACT COLOR DIGITAL PRINTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/940(ND)2 020	Application under any other provisions- IBC			wrong e-file	23/09/2020
485	0710102032752018/7	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND) 2016	Section 420			wrong e-file, case type wrong	23/09/2020
486	0710102084902020/1	APPLAUSE PACKAGING PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/470(ND) 2020	Rule 11 of NCLT			CASE TYPE WRONG	23/09/2020
487	0710102086002020/4	UNION BANK OF INDIA Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/3642(N D)2020	Sec 60(5)			true copy sign missed and written submission not sign on every pages	23/09/2020

488	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Compa nies Act)	Sec 252 (3)		Sonika Shharma	Page no 48,49,53,63,68,69,83,120 not clear	20/09/2020
489	0710102/09106/2020	Sanyog Healthcare Limited Vs	Company Petition (Companies Act)	Sec. 131(1)		SP Singh Chawla	Brief Synopsis, List of dates and Master Data Missed	22/09/2020
490	0710102/09152/2020 Fresh	UD INFRATECH PRIVATE LIMITED Vs The Registrar of Companies	Company Appeal(Compa nies Act)	Sec 252 (3)		MOHIT SINGH KHARAYAT	No Sing In Appeal of every pages	23/09/2020
491	0710102/09167/2020	Mediplus (India) Ltd. Vs Sunder Lal Goel	Company Application(Co mpanies Act)	Rule 11 of NCLT	CP/84/241- 242/ND/2019	Shailen Bhatia	Application every pages sign-1 to 8, /Blur-54,55,103,106 / Page cut 68	22/09/2020
492	0710102/08958/2020	Pravin R Navandar- IRP (Interim Resolution Professional)) Vs	Interlocutory Application (I.B.C	Application under any other provisions- IBC			INDEX MISSED PAGE NUMBERING MISSED & UPLOAD IN ONE PDF	27/02/2020
493	0710102/09158/2020	Religare Finvest Limited Vs Parsvnath Developers Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/959(ND)2020	Prashant Tripathi	affidavit missed e-stamp missed	23/09/2020
494	0710102/09176/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (I.B.) No.of 20	SE PRABHU	Company formet Missing / index Page numbering wrong formet /Blur page-14 to 17, /Proof of service/ etc	23/09/2020

495	0710102/06208/2020	RITESH SPINNING MILLS LIMITED Vs	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		Saheb Singh Chadha	Page Not Clear-134- 186,203,301,311,319- 327,340,437,439,441,446- 479,491,706,707,709 / Wrong Scan-311-318 / Volume-II & III Index Missing / Unsign	29/05/2020
496	0710102/09175/2020	Sachin Gupta Vs union of india	Company Petition (Companies Act)	Sec 252 (1) - By Government Body		AMIT KUMAR SRIVASTAVA	Case Type Wrong / Format Wrong(appellate) / Stay Application-44 / STK-7 List Missing / Page Cut-58-66,69- 73 / ROC & Income Tax	23/09/2020
497	0710102/09159/2020	MERLIN SNACKS PRIVATE LIMITED Vs	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Neeraj Arora	Page Not Clear- 265,278,365,447,500,520,543 ,594,663,682,727, / Missing- 737 / Power Of Attorney	23/09/2020
498	0710102/07191/2020	PRINCIPAL INFOTECH LIMITED Vs. PRINCIPAL INSYS PRIVATE LIMITED	CA(A) Merger & Amalgamation	Sec. 230-232, Sec 234	NA	Prerna Arora	"Volume-II Index Missing / Page Not Clear-148- 201,235-262,274,287- 292,309,315320,336,337,350, 354,356,434,447,452,454,457 460-462 465 474 498-	25.09.2020
499	0710102/07969/2020	PUMA REALTORS PRIVATE LIMITED Vs. AKILA CONSTRUC	Interlocutory Application(IB C)	Sec 60(5)	i/934/2018		13-14,16,17,24,25 not clear page and affdavit missing and proof service missing	
500	0710102/09207/2020	POOJA BAHRY Vs NTL ELECTRONICS INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)			Pages 191,192,193,195,196,356,358 ,359,361 to 380,382,383,385 to 388, 391,393 to 395,398,399,402,404,403,106 0 1062 1076 1077 1105 1107	24/09/2020
501	0710102/09198/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Co mpanies Act)	Sec. 213	CP/434(ND)2018	AMIT PRABHAT DESHPANDE	Wrong Section	24/09/2020

502	0710102/09199/2020	RP SUNIL KUMAR AGRAWAL Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/1896(ND)2019	Sunil Kumar Aggarwal	Page No 64 Hindi	24/09/2020
503		archon powerinfra Vs hindustan prefab Itd	Company Petition IB (IBC)	IBC Under Sec 9		harshal kumar	page:20, 21, 33, 34, 36-38, 42-44, 53-58, 94, etc page not clear	17/03/2020
504	10/1010//08/28///2020	BLUE STAR BUILDPROP PRIVATE LIMITED Vs	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		MADAN KUMAR MAROTI	Merge Into One PDF	31/08/2020
505	0710102/09085/2020	ANII KASNYAP VS DELHI GOLF HOUSE INDIA PRIVATE	Company Petition (Companies Act)	Sec. 241(1)		AWNISH KUMAR	Section 242 mentioned in Petition and fees not Paid	22/09/2020
506	0710102074452020/2		COMPANY PETITION IB (IBC)/885(ND) 2020	IBC Under Sec 9,Rule 11 of NCLT, 2016			wrong e fill	21/09/2020
507	/1010/07/005/010	ATS SERVICES PVT. LTD. Vs. N.A	•	Application under any other provisions			wrong e fill	21/09/2020
508		lakshmi vilas bank	INTERLOCUTO RY APPLICATION (I.B.C)/4092() 2020	Sec 60(5)			FILE AS APPLICATION INDEX MISSED	22/09/2020

509	0710102093642019/23	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND)2 019	Sec. 241(1)		not found	24/09/2020
510	0710200420362018/51	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND) 2018	IBC under Sec 7		page no. 8 - 10 affidavit back date	24/09/2020
511	0710102067942020/3	PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTO RY APPLICATION (I.B.C)/2607(N D)2020	Sec 60(5)		not found	25/09/2020
512	0710102074452020/2	M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.	COMPANY PETITION IB (IBC)/885(ND) 2020	IBC Under Sec 9,Rule 11 of NCLT, 2016		not found	25/09/2020
513	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(PB)20 19	Sec. 213,Sec. 241(1),Sec. 242(4)		service missing and affidavit e-stamp missing	25/09/2020
514	0710102123382019/2	SERVICES PRIVATE LIMITED	COMPANY APPEAL(COMP ANIES ACT)/666(ND) 2019	Sec 252 (3)		wrong efiling	25/09/2020
515	0710102409572018/4	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.	COMPANY PETITION IB (IBC)/486(PB) 2018	IBC under Sec 7		service missing	25/09/2020

516	0710200702692018/34	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD	COMPANY PETITION IB (IBC)/418(ND) 2018	IBC Under Sec 9		document not properly upload	25/09/2020
517	0710102015602020/1	SPJ CARGO PVT LTD Vs. AL- DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/453(ND) 2020	IBC Under Sec 9		RJ	16/09/2020
518	0710102009622020/2	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. ALTECH INFRASTRUCTURE PRIVATE LTD.	COMPANY APPLICATION(IBC)/665(ND)2 020			NOT FOUND	23/09/2020
519	0710102066772020/2	KASHI VISWANATHAN SIVARAMAN Vs. G.S. BUILDWELL PVT. LTD. & ORS.	INTERLOCUTO RY APPLICATION (I.B.C)/2723(N D)2020	Sec 60(5)		document not properly upload	24/09/2020
520	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A		Application under any other provisions		wrong efiling	24/09/2020
521		L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	APPLICATION	Application under any other provisions- IBC		wrong e fill plz fill in ia	24/09/2020
522	0710102067232020/1	MAHESH BANSAL Vs.	INTERLOCUTO RY APPLICATION (I.B.C)/2495(N D)2020	Sec 12(2)		RJ	25/09/2020

523	0710102075132020/2		INTERLOCUTO RY APPLICATION (I.B.C)/3379(N D)2020	Sec 60(5)		doument not in proper	25/09/2020
524	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.	INTERLOCUTO RY APPLICATION (I.B.C)/3521(N D)2020	Sec. 12A		wrong efiling	25/09/2020
525	0710102083942019/7	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141 (ND)2019	IBC under Sec 7		wrong efiling	25/09/2020
526	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141 (ND)2019	IBC under Sec 7		wrong efiling	25/09/2020
527	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTO RY APPLICATION (I.B.C)/4092() 2020	Sec 60(5)		wrong e fill need to ia fill	25/09/2020
528	0710102407642018/5	PEC LTD Vs. M/S S L CONSUMER PRODUCTS LIMITED	COMPANY PETITION IB (IBC)/840(PB) 2018	IBC under Sec 7		True copy sign missed	25/09/2020
529	0710102/07213/2020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs		Sec. 131(1)	Ramesh Chandra Mishra	ROC Service / Memorandum Apperrance / Merge Into One PDF / Councel Detail Missing	

530	0710102/09269/2020	DHARM DEVELOPERS AND ASSOCIATES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		Rahul Jogi	Councel Detail Missing & Signature / Pages Cut-50-72 / ROC & Income Tax Service / Annexure Every Pages Sign / Vakalatnama	
531		Joint Commissioner of Commercial Tax & GST Vs. Harish Taneja Resolution Professional for M/s. Zillion Infra Projects Pvt. Ltd.	Interlocutory Application(IB C)	Sec 60(5)		SIDHARTH SHANKAR PADHY	Merge into one pdf,PG-17,18 REPEATED	
532	710102089962020	GOPAL CHAND PADIA Vs. GOPAL CHAND PADIA	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/559(PB)2017	PANKAJ BHAGAT	Application and progress report both file seprately	
533	/10102091012020	Mohan Lal Jain Vs. Vivek Shukla		Rule 11 of NCLT, 2016	C.P. (IB)/1373(ND)2019	Inder Paul Singh Oberoi	pg-9-14 missed	
534	0710102/09245/2020	Akash Shinghal Vs AMIRA ENTERPRISES INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/846(ND)2018		PG-42,43,114,,117-606 all pages in hindi , 607-616,622- 628,638-685,692-712,728- 742,758-768 not clear 769- 774,779,791-795, in hindi	25/09/2020 hold
535	0710102/09123/2020	MOHAN LAL JAIN Vs. MOHAN LAL JAIN	Interlocutory Application(IB C)	Sec 60(5)			sign missing	
536	710000092402020	Bank of Baroda VS					Form 3C missed, Proof of service missed	

537	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)20 20	Sec. 213,Sec. 241(1)		true copy sign missed in all pages	
538	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/292(ND) 2020	Sec 252 (3)		incompelete document	
539	0710102082812020/2	AMIT GEONKA Vs.	INTERLOCUTO RY APPLICATION (I.B.C)/3514(N D)2020	Rule 11 of		true copy missed in all pages	
540	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141 (ND)2019	IBC under Sec 7		wrong e fill	
541	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND) 2019	Sec. 241(1),Sec. 242(4),Applicati on under any other provisions		need to file in one volume	
542	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATO RY APPLICATION (IBC)/85(ND)2 019	Sec 33(1) (b) (i) to (iii) r/w Sec		wrong e fill	
543	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATO RY APPLICATION (IBC)/85(ND)2 019	Sec 33(1) (b) (i) to (iii) r/w Sec		wrong e fill	

544	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/100(ND) 2020	Sec. 73(4)		not complete document	
545	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN	INTERLOCUTO RY APPLICATION (I.B.C)/4050(N D)2020	Sec 60(5)		No Pagination, No Index	
546	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694 (ND)2019	IBC Under Sec 9		wrong e fill	
547	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND) 2019	Sec. 241(1),Sec. 242(4),Applicati on under any other provisions		true copy missed in all pages	
548	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND) 2019	Sec. 241(1),Sec. 242(4),Applicati on under any other provisions		true copy missed	
549	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	APPLICATION	Rule 11 of NCLT, 2016,Section 74		wrong e fill	
550	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND) 2018	IBC Under Sec 9		pg 5 need to translate	

551	0710102063852020/1	Pooja Bahry vsBinay Sarawgi	INTERLOCUTO RY APPLICATION (I.B.C)/3758() 2020		True copy sign missed	
552	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)20 20		True copy sign missed	
553	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND) 2018		Wrong e-filed Document (Application filed)	
554	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/135(ND) 2018		Wrong e-filed Document (Application filed)	
555	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND) 2016		True copy sign missed	
556	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND) 2016		True copy sign missed	
557	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN	INTERLOCUTO RY APPLICATION (I.B.C)/4050(N D)2020		No Pagination, No Index	

558	0710102/07311/2020	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	Interlocutory Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/1270(ND)2019		Every pages signature.suporting Affidavit	29-09-2020
559	0710102/08170/2020	RELIANCE HOME FINANCE LTD. Vs. VEKAS GARG	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/281(PB)2019	Akhil Sachar	31-36,39,40 not clear page	
560	710102093152020	Kashyap Sikdar & Co	Company Application	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Sign missed in application,true copy sign and stamp missed	
561	710102093202020	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.	Cross Application	Application under any other provisions- IBC	C.P. (IB)/609(ND)2017	rajeev kumar	Wrong case type	
562	710102093222020	ANYA PROMOTERS PRIVATE LIMITED	Company Application	Rule 11 of NCLT	C.A.(CAA)/23(PB)2 020	SUMIT KUMAR	pg-5,7,9 not clear,After page 10 page numbering not mention	
563	0710102/08485/2020	INDIABULLS HOUSING FINANCE LTD Vs PRIME COMMERCIAL PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed(contact to registry)	09-02-2020
564	0710102/08445/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed page 420-421, 437-440, 581-595, 597-603 not clear	09-01-2020

565	0710102/08462/2020	Indiabulls Housing Finance Ltd. Vs Ambience Private Limited	Company Petition IB (IBC)	IBC under Sec 7	j. sagar	page:312-319, 323, 608, 611, 694, 697- 699, 612, 613, 617, 833 not clear and proof of service missed	09-02-2020
566	0710102/08489/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	Section 95(1)		page:331-353 not clear and proof of serivce missed	09-02-2020
567	0710102/08467/2020	INDIABULLS HOUSING FINANCE LTD Vs R.S.G. HOUSING & FINANCE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7	j. sagar associates	proof of service missed	09-02-2020
568	0710102/08474/2020	INDIABULLS HOUSING FINANCE LTD Vs AMBIENCE PROJECTS AND INFRASTRUCTURE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7	j. sagar	page:42, 43, 44,not clear , page 307- 364 pages missed page 676-684 font small and proof of service missed	09-02-2020
569	0710102/09286/2020	DINERO PROPBUILD PRIVATE LIMITED Vs	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234	MUKESH SUKHIJA	Pages Blur & Cut-130- 134,323,324,326,582,587,588 ,590,602,606,786,792,801, / Page Cut-286,381,769	
570	0710102/02818/2020	Faye and Dean International Private Limited Vs Registrar of Companies of NCT of Delhi	Company Appeal(Compa nies Act)	Sec 252 (1)	NIRAJ BOBBY PAONAM	Registered Office Gurgaon	03-03-2020
571	0710102/07841/2020	TODAY RESORTS AND RECREATION PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Compa nies Act)	Sec 252 (1)	Sumesh Dhawan	Page Not Clear-47-57 / Volume-II Missing	08-12-2020

572	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Compa nies Act)	Sec 252 (3)		Sonika Shharma	Signature Missing in Annexures	20-09-2020
573	0710102/08499/2020	CHETAN KAPOOR AND OTHERS Vs. SUPERTECH LIMITED	Interlocutory Application(IB C	Application under any other provisions- IBC	C.P. (IB)/2396(ND)2019	Mareesh Pravir Sahay	101,213-216,451,654,678- 679,709-710,716,763- 776,819.899,900,902,904,905 ,945-956,119,1035,1043- 1058,1239,1394 not clear	30.09.2020
574	0710102/09371/2020	Chirag Shah Liquidator of Hotline CPT Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/33(ND)2019		MEMO OF PARTY MISSED PG -41,42,46, NOT CLEAR	30/09/2020
575	0710102/09354/2020	Hem singh Bharana Vs SHAILESH VERMA	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1140/PB/201 8	Apoorv Agarwal	Blur page-53,90,110,153,154 /Merge into one PDF	29/09/2020
576	0710102/09348/2020	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	CP/IB/1392/ND/20 19	Jatin S Sethi	Unsign paper-1,14	29/09/2020
577	0710102/09339/2020	CS Satyadevi Alamuri Vs Ajukumar Baskaran	Interlocutory Application (I.B.C)	19(2)	CP/IB/1721/PB/201 9	Bhavana Duhoon	Blur pages/not clear-10	29/09/2020
578	0710102/09357/2020	saurabh kumar jain Vs pradeep kumar jain	•••	Application under any other provisions	CP/114/241- 242/PB/2020	ranjana roy	Blur pages-3 to 16,18 / Unsign pages-19 to 27 ,109/ Translated page-93 to 100	30/09/2020

579	0710102/09364/2020	Oriental Bank of Commerce Vs M/s Piyush Colonisers Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. No. IB- 449(PBII2019	Umesh garg	Pagination not mention in index & Application /Affidavit/E Stamp paper	30/09/2020
580	0710200431502018/9	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022 (ND)2018	IBC under Sec 7			page 59 60 67 not clear	
581	0710102035742020/2	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND) 2020	IBC Under Sec 9			index missing	
582	0710102068592020/7	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTO RY APPLICATION (I.B.C)/2622(N D)2020	19(2)			page 17-40 translate	
583	0710102073612020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/2993(P B)2020	Sec 60(5)			true copy sign missing	
584	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/3728(P B)2020	Sec 60(5)			index missing	
585	0710102077862020/3	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB) 2020	IBC under Sec 7			proof of service missed	

586	0710102078792020/2	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED		Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		index missing	
587	0710102019142020/3	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519(ND) 2020	IBC Under Sec 9		WRONG E FILING	
588	0710102020262020/4	MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT LTD AND ORS	COMPANY APPLICATION(COMPANIES ACT)/162(ND) 2020	Rule 11 of NCLT		incomplete documents,notary stamp and verification on affidavit is missing	
589	0710102035742020/3	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND) 2020	IBC Under Sec 9		index missing	
590	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2 020	Sec. 59,Sec. 241(1),Sec. 242(4)		true copy sign missing	
591	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/296(ND) 2020	Sec 252 (3)		page-5 to 33 not clear & pg- 12,34 translation	
592	0710102087622020/1	PARAMJIT GANDHI Vs. NARENDER KUMAR SHARMA	INTERLOCUTO RY APPLICATION (I.B.C)/4181() 2020	Sec 60(5)		Wrong e-filed Doc. (application filed)	

593	0710102062862020/2	NAV RATNA ELECTONICS PVT. LTD. Vs. REGISTRAR OF COMPANIES FOR DELHI	COMPANY APPEAL(COMP ANIES ACT)/264(ND) 2020	Sec 252 (3)			wrong filing	
594	0710102157202019/2	DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.	COMPANY PETITION IB (IBC)/3478 (ND)2019	IBC Under Sec 9			wrong filing	
595	0710200014262017/9	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575(ND) 2017	Sec. 7(7)			wrong filing	
596	0710102/09319/2020	TARA OVERSEAS PVT. LTD. Vs REGISTRAR OF COMPANIES DELHI & HARYANA	Company Appeal(Compa nies Act)	Sec 252 (1)		praveen chauhan	Prayer not signature / Income tax service DCIT Cell	22/09/2020
597	0710102/09384/2020	NIRJARA ENTERPRISE LIMITED Vs	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Ashutosh Gupta	Index Councel Signature / Petition & Annexure Every Pages Sign / Master Data	30/09/2020
598	0710102/09367/2020	DEWESH AUTO CREATIVE SERVICES PTV. LTD. Vs. MORPHEUS DEVELOPERS PRIVATE LIMITED	Interlocutory Application(IB C)	Rule 11 of NCLT, 2016	C.P. (IB)/1715(PB)2018	Ritesh Agrawal	e-stamp paper west Bangal 100 rupees	
599	0710102/08521/2020	YOUNG EDUTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions		sanjiv kumar Jha	service missing roc and income tax	

600	0710102/03024/2020	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Compa nies Act)	Sec 252 (1)		Page 38 not Clear, Volume not in sequence / Income Tax Service DCIT Cell /	07-03-2020
601	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/2(ND)20 20	IBC under Sec 7		Wrong e-filed Doc. (application filed)	02.09.2020
602	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND) 2020	Section 95(1)		202 249 true copy sign	02.09.2020
603	0710102082802020/2	DEEPAK GUPTA RP Vs. HDFC BANK LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/3520(N D)2020	Sec 60(5)		wrong e fill need to IA fill	02.09.2020
604	0710200412652017/9	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND) 2017	IBC Under Sec 9		true copy sign	02.09.2020
605	0710102035742020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND) 2020	IBC Under Sec 9		true copy sign missed	02.09.2020
606	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND) 2020	Section 95(1)	 	wrong e fill need to IA fill	02.09.2020

607	0710102016602020/3	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION(IBC)/1093()20 20	19(2)		page 19 20 not clear	02.09.2020
608	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND) 2020	Section 95(1)		wrong e fill need to IA fill	02.09.2020
609	0710102011792019/5	WELLDONE TECHNOLOGY	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT\/60(ND)2	Sec. 230-232, Sec 234		document not in proper	08-01-2020
610	0710102063872020/3		COMPANY PETITION IB (IBC)/834(PB) 2020	IBC under Sec 7		TRUE COPY SING MISSED	10-01-2020
611	0710102089232020/1	NCT OF DELHI & HARYANA		Application under any other provisions- IBC		application file in addestional wrong filing	10-01-2020
612	0710102035252020/1	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/821(ND) 2020	IBC Under Sec 9		INDEX MISSED	10-02-2020
613	0710102162662019/5	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434 (ND)2019	IBC under Sec 7		wrong filing application file in addestional	10-02-2020

614	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/200(PB)2 020	Application under any other provisions- IBC			FILE AS A APPLICATION	10-02-2020
615	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/202(PB)2 020	Application under any other provisions- IBC			FILE AS A APPLICATION wrong filing	10-02-2020
616	0710102066962020/4	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA	INTERLOCUTO RY APPLICATION (I.B.C)/2499(N D)2020	Sec 43(1) r/w			REJECTED	10-03-2020
617	0710102067222020/1	JACHANA ESTATE PRIVATE LIMITED Vs. MASS METALS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/333(PB)2 020	Rule 11 of NCLT			True copy sign missing	10-03-2020
618	0710102070492020/2	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.		Application under any other provisions- IBC			index missing	10-03-2020
619	0710102/09427/2020	GYANESHWAR SAHAI Vs.	,	APPLICATION ANY OTHER PROVISION IBC	C.P. (IB)/597(ND)2018	GAYNESHVER	PRIMARY REPORT	01/010/2020
620	0710102/09422/2020	SANGUNITY EXIM INDIA LTD Vs. SANGUNITY EXIM INDIA LTD	COMAPNY APPLICATION	RULE11 NCLT	CP/78(ND)2016	Aneet Bagga	201-202 NOT CLEAR	01/010/2020

621	0710102/09349/2020	Inabensa Bharat Pvt. Ltd. Vs	Company Petition IB (IBC)	IBC Under Sec 10		anikit prasoon	page:33-40, 42-45, 47-523, 55-61, 69, 79, 80, 81, 201- 207 page not clear	29-09-2020
622	0710102/09389/2020	M. M. Ceramics & Ferro Alloys Vs DCM Limited	Company Petition IB (IBC)	IBC Under Sec 9		Dr. sumant bhardwaj	claim less than 1 cr	30-09-2020
623	0710102/09241/2020	(Retd.) Vs Mode Advertising	Company Petition IB (IBC)	IBC Under Sec 9		anuj tiwari	claim amount less than 1 cr. receipt not show	25/09/2020
624	0710102/08224/2020	YOUNG BIN KWAN HOTELS & TRADING PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Appeal(Compa nies Act)	Sec 252 (3)		ABHISHEK THAKUR	Merge Into One PDF / File Not Properly	
625	0710102/09442/2020	Vivek Raheja Vs	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/2924/ND/20 19	Vivek Raheja	Applicant not signature-6	10-03-2020
626	0710102/09465/2020		nterlocutory Application(IB C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	C.P. (IB)/1587(ND)2019	NIKSHUBHA SETHI	SIGN MISSED ON ANEXURE	10-04-2020
627	0710102/09444/2020	VIVEK RAHEJA Vs.	nterlocutory Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/2924(ND)2019	VIVEK RAHEJA	PAGE 155 NOT CLEAR	10-03-2020

628	0710102/09461/2020	NILESH SHARMA Vs. ATUL KUMAR	nterlocutory Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/2130(ND)2019	milan singh negi	PG 52,59 IN HINDI AND 74,80-86, 91,93 NOT CLEAR	10-03-2020
629	0710102/09450/2020	APAVARGA TRADING COMPANY Vs. M/S DEV LANDCON PVT. LTD.	nterlocutory Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/1238(ND)2019	VINAY KUMAR JAIRATH	9,11,18,42,43 IN HINDI	10-03-2020
630	0710102/08646/2020	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED	Interlocutory Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/2187(ND)2019	Mareesh Pravir Sahay	Sign on every page of application and true copy on annexures, page is blank after pg no. 6,7,17-20, 722,723,966,1281,1282 pg	10-01-2020
631	0710102/09425/2020	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED	Company Application	Rule 11 of NCLT	CP/98(ND)2020	aaryan sharma	SIGN MISSED on application	
632	0710102/09446/2020	N RATHORE BUILDCON PRIVATE LIMITED Vs THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Compa nies Act)	Sec 252 (1) - By Government Body		Gursat Singh Vachher	Wrong Section Choose / Income Tax Service DCIT Cell / Wrong Scan-103	10-03-2020
633	0710102/02660/2020	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)		CA/CAA/117/ND/20 19	Anuradha Dutt	Registered Office Mumbai Tamilnadu / Page Not Clear- 146-152,181- 182,185,189,190,225,233- 236,238-242,251,255	28/02/2020
634	710102063812020	MANOHAR LAL VIJ	Interlocutory Application(IB C)	Sec 43(1) r/w Sec 44 (1)		CHANDRA SHEKHER GUPTA	pg-94,110 font small not clear,pg-141 not clear	

635	0710102/09340/2020	AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/1397(PB)2019	PULKIT RASWANT	17,20,22,22-25,27-29,32- 35,38,39,41-45,47-48,51- 53,55-56,66-70 not clear page	
636	0710102/08345/2020	VIKAS KUMAR GARG Vs. MAHESH TANEJA	Interlocutory Application(IB C)	Sec 60(5)		RAKESH KUMAR	true copy missing	
637	0710102/09483/2020	Arjun Ispat India Private Limited through liquidator Mr. Rajneesh Singhvi Vs		Application under any other provisions- IBC		AMOL VYAS	objection-case type wrong	10-05-2020
638	0710102/09491/2020	Arjun Ispat India Private Limited through liquidator Mr. Rajneesh Singhvi Vs		Application under any other provisions- IBC		AMOL VYAS	objection-case type wrong	10-05-2020
639	0710102/03368/2020	archon powerinfra pvt ltd Vs hindustan prefab ltd		IBC Under Sec 9			objection-pages not clear 84,87,95,96,98,103,104,108,1 09,113,117,118,119,129,133, 134,136,137,138,144,146,148 ,151- 153,161,162,165,167,171	17/03/2020
640	0710102/09506/2020	SATISH KUMAR RUSTAGI Vs RISE PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	(IB)/2251(ND)2019	ARUNAV PATNAIK	Pg- 75 to 96,137,142 to 158 not clear Pg-193 to 195 cut	10-05-2020
641	0710102/09513/2020	MANUJ SETHI VS RISE PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	(IB)/2251(ND)201 9	ARUNAV PATNAIK	Pg-34 to 59/65 to 67 /225 to 228 not clear & true copy sign missed in initial pages	10-05-2020

642	0710102005032019/27	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND) 2019	IBC under Sec 7		Volume will be divided after 200 pages. true copy sign missing	
643	0710102005032019/28	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND) 2019	IBC under Sec 7		True Copy Sign Missing	
644	0710102006262020/2	MR. ANIL GARG &OTHERS Vs. M/S AADHAR STUMBH TOWNSHIP PRIVATE LIMITED & OTHERS	COMPANY PETITION (COMPANIES ACT)/23(PB)20 20	Sec. 241(1)		page 12 to 18 true copy sign missing	
645	0710102032752018/12	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND) 2016	Section 420		page no. 156, 201 to 217, 224 to 225, 231, 256 pages are not clear. documents are not properly uploaded	
646	0710102065212020/3	anil kumar sharma vs. Vijender singh & ors	INTERLOCUTO RY APPLICATION (I.B.C)/2366(P B)2020	Sec 60(5)		Proof of service not clear	
647	0710102079582019/3	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMP ANIES ACT)/367(ND) 2019	Sec 252 (3)		Index missing, No pagination	
648	0710102080642020/1	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD	APPLICATION	Application under any other provisions- IBC		page no. 1 - 23 Sign missing	

649	0710102061222020/2	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2 020	Sec. 59,Sec. 241(1),Sec. 242(4)		page no. 116, 132, not clear, page no. 138-143 page cut,	
650	0710102066122020/5	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/2782(N D)2020	Sec 60(5)		Supporting Affidavit missing	
651	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	APPLICATION	Rule 11 of		Documents not properly upload, sign missing	
652	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/3168(P B)2020			Wrong e-filing	
653	0710102082462020/1	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/3478() 2020			index missing	06-10-2020
654	0710102091142020/1	MR VIKRAM BAKSHI Vs. MONTEREAUX RESORTS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/553(ND) 2020	Rule 11 of NCLT		true copy sign missed	06-10-2020
655	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTO RY APPLICATION (I.B.C)/4068() 2020			wrong e fill need to IA file	06-10-2020

656	0710102091462020/1	PVT. LTD. Vs. BANK OF	INTERLOCUTO RY APPLICATION (I.B.C)/4141() 2020	Sec 60(5)	,	wrong e fill need to IA file	06-10-2020
657	0710102118802019/9	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	COMPANY PETITION IB (IBC)/2218 (ND)2019	IBC Under Sec 9	,	wrong e fill need to IA file	06-10-2020
658	0710102417442018/7	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs.		Application under any other provisions	,	wrong e fill need to IA fill	06-10-2020
659	0710102421442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL SERVICES	•	Application under any other provisions	,	wrong e fill need to IA fill	06-10-2020
660	0710200431502018/9	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022 (ND)2018	IBC under Sec 7		page no. 28, 29, 31, 32 not clear, page no. 42A, 57 translator missing,	15-09-2020
661	0710100409592017/26	ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED Vs. NIIL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/560(PB) 2017	IBC under Sec 7		Index missing	06/10/2020
662	0710102034702020/1	ZOOM COMMUNICATIONS LIMITED Vs. PAR EXCELLENCE REAL		Application under any other provisions- IBC		Sign Missing	06-10-2020

663	0710102061222020/4	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2 020	Sec. 59,Sec. 241(1),Sec. 242(4)			Wrong e-filing	06-10-2020
664	0710102070542020/1	NISHA MALPANI Vs. FLORENCE RESIDENTS WELFARE SOCIETY	INTERLOCUTO RY APPLICATION (I.B.C)/2795(P B)2020	Sec 60(5)			Index Missing	06-10-2020
665	0710102/09520/2020	Capri Global Capital Limited Vs ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	Pg-37 to 49 cut & not clear/supporting affidevit missed	10-06-2020
666	0710102/09521/2020	Capri Global Capital Limited Vs Harish Taneja RP of ZILLION INFRAPROJECTS PVT LTD		Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	pg-16,38 to 49 cut & not clear/supporting affidevit missed	10-06-2020
667	0710102/09505/2020	M/s Reliance India Realty Opportunities LLP Vs Registrar of Companies	Company Application(Co mpanies Act)	Sec 252 (3)	Appeal/323(ND)20 20	AMIT AGARWAL	Wrong Section	10-05-2020
668	710000094692020	Amazon.com NV Investment Holdings LLC VS Future Corporate Resources Pvt. Ltd.,Akar Estate Pvt. Ltd.,Vivek Biyani,Future Retail Limited Future Coupons					proof of service	10-04-2020
669	0710102/08952/2020	RAHUL JAIN Vs. REGISTRAR OF COMPANIES	Company Application		Appeal/1196(ND)2 018		83,82,94,not clear page 74 translate page	

670	0710102/09145/2020	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BAR	Interlocutory Application(IB C)	Sec 60(5)		25,88 not clear 28 translate page	
671	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/3168(P B)2020	Sec 60(5)		wrong e file need to IA file	06-10-2020
672	0710102084352020/3	LTD. Vs. ASCOT HOTELS AND	COMPANY APPLICATION(COMPANIES ACT)/459(ND) 2020	Rule 11 of NCLT		need to file in one volume	06-10-2020
673	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTO RY APPLICATION (I.B.C)/4141() 2020			Wrong e-filing	06/10/2020
674	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTO RY APPLICATION (I.B.C)/4068() 2020	Sec 60(5)		Wrong e-filing	06-10-2020
675	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI	COMPANY PETITION IB (IBC)/904(ND) 2020	IBC Section 59		Index Missing	06-10-2020
676	0710102004022019/23	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/271(ND) 2019	IBC Under Sec 9		Page no. 10 missing	06/10/2020

677	0710102/02670/2020	DEVENDRA SINGH & ORS. Vs M/S KV DEVELOPERS PRIVATE LIMITED		IBC under Sec 7		Somya Singh	objection-volume wise index not upload pages cut and not clear, 4791- 4802,4809,4813,4874,4910- 4918,4925-4936 after 4992and 4994 page	
678	0710102/09492/2020	Assam Power Distribution Company Limited Vs Hindustan Paper Corporation Limited	Interlocutory Application (I.B.C)	Regulation 33		SUNIL KUMAR SHARMA, Ashish choudhary	pages not clear,page end signature missing.	
679	0710102/09499/2020	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs RATTANINDIA POWER LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1464(PB)2018	Vikram Hegde	PAGE END SIGNATURE MISSING	
680	0710102/09524/2020	SAKHSHAM KNOWLEDGE SERVICES PRIVATE LIMITED Vs NFX DIGITAL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	NA	sachdev & associates	claim less than 1 cr	10-02-2020
681	0710102/08475/2020	aadhaar group limited Vs REGISTRAR OF COMPANIES	Company Appeal(Compa nies Act)	Sec 252 (1) - By Government Body		deepti grover khanna	Jurisdiction Haryana in Master Data	02-09-2020
682	0710102/09182/2020	Madhu bhaskar Vs BHARAT BHASKAR	Company Petition (Companies Act)	Sec 425		aaryan sharma	Brief Synopsis / List Of Date & Events / Proof Of Service / MOA / AOA / Case Type Wrong	24/09/2020
683	0710102/09229/2020	Krishan Kumar Mahajan Vs Ambassador Travels (Delhi) Private Limited	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 244(1)		YOGESH KUMAR JAGIA	Payment Issue By NIC	25/09/2020

684	0710102/09571/2020	TFM fashion and Entertainment India Private Limited Vs	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		Rakesh kumar	Annexure Every Pages Sign / Page Not Clear-54-55,59- 60,63,66,68,73 / Missing-85 / Master Data	10-07-2020
685	0710102/09567/2020	JAGAT PAL PALIWAL AND ANR Vs JASSUM PROPCON PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. NO. (IB)- 1756/(PB)/2018		Unsign pages-13 to 19,21 to 35,38,39	10-07-2020
686	0710102/09555/2020	FRANCO SYSTEMS PRIVATE LIMITED Vs	Company Application(Co mpanies Act)	Sec 252 (3) - By Government Body	NIL	Amit Kumar	wrong section choose/service missed to income tex/supporting Affidavit missed	10-07-2020
687	0710102082462020/1	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/3478() 2020				page no. 8, 9 not clear	10-05-2020
688	0710102024782020/4	ZOOM COOMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/616(ND) 2020	IBC Under Sec 9			page no. 20 to 33 True Copy sign missing	10-06-2020
689	0710102066972020/3	PAWAN BUILDWELL PRIVATE LIMITED Vs. BAJAJ FINANCE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2496(N D)2020	Sec 60(5)			Page no. 26 not clear, Index missing in vakalatnama	10-06-2020
690	0710102080082020/2	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/296(ND) 2020	Sec 252 (3)			Sign Missing	10-06-2020

691	0710102084352020/3	LTD. Vs. ASCOT HOTELS AND	COMPANY APPLICATION(COMPANIES ACT)/459(ND) 2020	Rule 11 of NCLT		need to file in one volume	10-06-2020
692	0710102090192020/1	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTO RY APPLICATION (I.B.C)/4005() 2020	Sec 60(5)		Wrong Pagination, Index missing in vakalatnama	10-06-2020
693	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTO RY APPLICATION (I.B.C)/4005() 2020	Sec 60(5)		Index missing	10-06-2020
694	0710200432722018/16	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND) 2018	IBC Under Sec 9		page no. 31, 32, 35, 36 are not clear	10-06-2020
695	0710200432722018/17	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND) 2018	IBC Under Sec 9		page no. missing in some pages,	10-06-2020
696	0710102000472020/1	RELIANCE COMMERCIAL FINANCE LTD Vs. M/S ALISA INFRATECH PVT. LTD.	COMPANY APPLICATION(IBC)/192()202 0	22(3)(b)		pages wrong arrange	10-07-2020
697	0710102063872020/5		COMPANY PETITION IB (IBC)/834(PB) 2020	IBC under Sec 7		Sign missing on page no. 2	10-07-2020

698	0710102065972020/1	ANIL MAHINDROO AND ANR. Vs. EARTH ICONIC INFRASTRUCTURE PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/2422() 2020	Sec 60(5)		OC NOT UPLOAD	10-07-2020
699	0710102078032020/13	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2 020	Sec. 241(1)		Sign Missing	10-07-2020
700	0710102085142020/1	SUMAN MERCANTILE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/316(ND) 2020	Sec 252 (3)		Page no. 7 translator missing	10-07-2020
701	0710102086452019/16	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206 (ND)2019	IBC under Sec 7		wrong e fill need TO IA file	10-07-2020
702	0710102086452019/17	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206 (ND)2019	IBC under Sec 7		wrong e fill need TO IA file	10-07-2020
703	0710102086662020/1	ROHIT SEHGHAL Vs. AJIT MEHRA	INTERLOCUTO RY APPLICATION (I.B.C)/4009(N D)2020	Sec 43(1) r/w		Page no. 20 not clear	10-07-2020
704	0710102090402020/1	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/4025(N D)2020	19(2)		No Pagination	10-07-2020

705	0710102090402020/2	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/4025(N D)2020	19(2)		NO Pagination,	10-07-2020
706	0710200117292019/5	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266(ND) 2019	IBC under Sec 7		No Docs Uploaded	10-07-2020
707	0710102103632019/4	DEVELOPMENT AUTHORITY	COMPANY APPLICATION(IBC)/1338(PB) 2019			TRUE COPY SIGN MISSING	07-10-2020
708	0710120012082018/45	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248 (PB)2018	IBC under Sec 7		tue copy sign missing	08-10-2020
709	710000096052020	Shailendra Aggarwal VS Mr Debashis Nanda				proof of service/Supporting Affidavit missed	10-08-2020
710	710000096042020	Pradeep Arora VS Mr Debashis Nanda				proof of service/Supporting Affidavit missed	10-07-2020
711	710000096032020	Piya Puri VS Mr Debashis Nanda				proof of service/Supporting Affidavit missed	10-07-2020

712	710000095922020	Satyadeep Bishnoi VS Mr Debashis Nanda					proof of service/Supporting Affidavit missed	10-07-2020
713	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			pg-1 cut & not clear/true copy sign missed	18/09/2020
714	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			pg-1 cut & not clear/true copy sign missed	18/09/2020
715	0710102/09610/2020	RANJIT KAUR & ORS. Vs KIM INFRASTRUCTURE AND DEVELOPERS LIMITED	Company Application(Co mpanies Act)	Rule 11 of NCLT, 2016	Not found	JASPAL SINGH PANNU	Main case no. Not mentioned	10-08-2020
716	0710102/09553/2020	Agrante Developers Pvt. Ltd. Vs. M/S EARTH BUILDPROP PVT LTD	Interlocutory Application(IB C)	Application under any other provisions- IBC		Alok Tripathi	Translated page- 56,136,132,125,121,58,62,64, 71,73,/small font- 80,84,99,156,/Page cut- 122,124,126,127,137,sign missed on Appeyures/ Upload	
717	0710102073352020/1	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs.	INTERLOCUTO RY APPLICATION (I.B.C)/2422() 2020	Application under any other provisions- IBC				08-10-2020
718	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTO RY APPLICATION (I.B.C)/4005() 2020	Sec 60(5)			pg 1 not clear	08-10-2020

719	0710120007562018/10	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/173(PB)2 019	IBC Under Sec 9		WRONG E-FILL NEED TO IA file	08-10-2020
720	0710102/03024/2020	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Compa nies Act)	Sec 252 (1)	ranjeet kumar Verma	Page 38 not Clear, Volume not in sequence / Income Tax Service DCIT Cell missed	07-03-2020
721	0710102/07003/2020	NARESH BASIA Vs		Section 94(1)	SATISH RAI	objection-pages not clear & cut -56-65,67,84,124- 127,144,160,162,217,226,229 ,255,264,270,299- 307,327,328,340,342,375- 381 384-387 remove blank	13/07/2020
722	0710102034072020/1	HULAS RAHUL GUPTA Vs. UNION BANK OF INDIA	COMPANY PETITION IB (IBC)/985(ND) 2020	Section 94(1)		true copy sign missed	07-10-2020
723	0710102093792020/1	Vs. M/S INTELLICITY		Application under any other provisions- IBC		wrong e-fill need to IA file	08-10-2020
724	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371 (ND)2019	IBC Under Sec 9		wrong e-fill need to IA file	08-10-2020
725	0710102/09495/2020	.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions	Mohit	APPEAL HEADING WRONG.	

726	0710102/09588/2020	SANDEEP KUMAR BHATT Vs JAGRITI PLASTICS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/742/ND/201 8	Sandeep Kr Bhatt	Blur page-6,7	10-07-2020
727	0710102/09577/2020		Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/755/PB/2018	Mrinali Prasad	Annexure every Pages sign-42 to 74/ Translated page-82,138 /Page cut-103, 141,142/Blur Page-108,110,115 ,141,144,148/Page cut-118 /	10-07-2020
728	0710102/09576/2020	GANGA RAM AGARWAL VS TRIVENI INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED THROUGH OFFICAL LIQUIDATOR	Interlocutory Application (I.B.C)	Sec 60(5)	CP/755/PB/2018	Mrinali Prasad	Translated page-72 / Note clear pages-107 to 113	10-07-2020
729	0710102/09591/2020	Stalwart Alloys India Private Limited Vs SU KAM POWER SYSTEM LTD. Through Liquidator Raj Kumar Ralhan	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/540/PB/ 2017	RAKESH KUMAR	Affidaavit back date/Blur page-76,79,80 to 82,88 to 90,105 to 107,168 to 176,180,190 to 196/Page cut- 84 to 87 /	10-07-2020
730	0710102/09581/2020	Kanti Mohan Rustagi Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1081/ND/20 16	Kanti Mohan Ruastagi	Blur page-28 TO 41 ,70/Small font-42,56 to 58,63,73 to 75,etc	10-07-2020
731	0710102/09607/2020	SP TOWNPLANNER PRIVATE LIMITED Vs VRP BUILDTECH PRIVATE LIMITED	Interlocutory Application(IB C)	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	Rohan Gupta	PAGE NO 7 TO 18 NOT CLEAR 11,21-25 MISSING, 26- 63 NOT CLEAR	10-08-2020
732	0710102/09619/2020	AGRANTE DEVELOPERS PVT. LTD. Vs. M/S EARTH BUILDPROP PVT LTD	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/1747(PB)2018	Alok Tripathi	PAGE NO 60-100,102-108 ANNEXURE SIGN MISSED AND NOT CLEAR	10-08-2020

733	0710102091032019/11	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404 (ND)2019	IBC under Sec 7			true copy sign missing	08-10-2020
734	0710102126192019/8		COMPANY PETITION IB (IBC)/2371 (ND)2019	IBC Under Sec 9			wrong e -file need to IA file	08-10-2020
735	0710102412382017/4	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND) 2017	IBC Under Sec 9			wrong e -file need to IA file	08-10-2020
1 / Kh	0710102/09598/2020 Fresh	MAHENDRA ROLLING MILLS PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana	Company Petition (Companies Act)	Sec 252 (1)		Himanshu Alagh	Wrong Section Select, Page No. 164, 163 Wrong Arrange, P 228 Cut	07-03-2020
737	0710102/09578/2020	Gurdeep kaur gulati Vs Registrar Of companies	Company Appeal(Compa nies Act)	Sec 252 (1)		VIDEH VAISH	Page No 68,69,71,75,76,78,83,85,101 Not Clear and STK 7 Missed	07-03-2020
738	0710102/09622/2020	BLUELEMON TCHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Compa nies Act)	Sec 252 (1)		HEMANT KUMAR	Index Missed, Petition not uploaded in Proper	08-10-2020
739	0710102/03628/2020	M/s Gupta Exim (India) Private Limited Vs M/s Knitcraft Apparels International Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	NA	ULKIT GOYAL	claim amount less than 1 cr	28-04-2020

740	0710102/09638/2020	Amarpal Vs Ansal properties and Infrastructure Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/2584/ND/2019	Shohit Chaudhry	Counsel signature missing	10-08-2020
741	0710102/06624/2020	Tiger Logistics India Ltd. Vs Jaguar Overseas Limited	Company Petition IB (IBC)	IBC Under Sec 9		Kshitij Mudgal	claim amount less than 1 cr	25-06-2020
742	0710102/02636/2020	Maulana Textiles Private Limited Vs	Company Petition (Companies Act)	Sec 252 (3)		NIL	Case Type Wrong / Page Missing-159-161	
743	0710102/07299/2020	SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registar of Companies New Delhi	Company Petition (Companies Act)	Sec. 441		Shashwat Bajpai	ROC Report / AOA Missing	
744	0710102/09125/2020	UMESH GARG Vs. LIC HOUSING FINANCE LTD	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/449(PB)2019	VIERAT K ANAND	104, NOT CLEAR	10-01-2020
745	0710102027772020/3	NIDHI REKHAN Vs. M/S SAMYAK PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/784(ND) 2020	IBC under Sec 7			Page no. 1 to 2 sign missing, wrong order of pages	10-08-2020
746	0710102032752018/12	LTD. Vs. ASCOT HOTELS AND	COMPANY PETITION (COMPANIES ACT)/144(ND) 2016	Section 420			page no. 225, 231, 256 are not clear, page no. 284-287 notary stamp missing on affidavite	10-08-2020

747	0710102068082020/2	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849(PB) 2020	IBC under Sec 7,Rule 11 of NCLT, 2016		True copy sign missing	10-08-2020
748	0710102126192019/8	PRIVATE LIMITED. Vs. K.D.K	COMPANY PETITION IB (IBC)/2371 (ND)2019	IBC Under Sec 9		WRONG DOCUMENT NEED TO IA FILE	10-08-2020
749	0710102006922019/10	LIMITED VS. REGISTRAR OF	COMPANY APPEAL(COMP ANIES ACT)/233(ND) 2019	Sec 252 (3)		INDEX MISSING	10-09-2020
750	0710102019332020/1		COMPANY PETITION IB (IBC)/514(ND) 2020	Section 95(1)		WRONG DOCUMENT NEED TO IA FILE	10-09-2020
751	0710102019332020/3		COMPANY PETITION IB (IBC)/514(ND) 2020	Section 95(1)		Docs exceeding page limit of 200,	10-09-2020
752	0710102063742020/2	LTD. Vs. REGISTRAR OF	COMPANY APPEAL(COMP ANIES ACT)/272(ND) 2020	Sec 252 (3)		No Pagination, Page cut	10-09-2020
753	0710102068722020/5		INTERLOCUTO RY APPLICATION (I.B.C)/2626(N D)2020	Sec 60(5)		WRONG EFILL NEED TO IA FILE	10-09-2020

754	0710102072112020/3			Application under any other provisions- IBC		wrong filing	10-09-2020
755	0710102084222020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR	COMPANY PETITION IB (IBC)/937(ND) 2020	Section 95(1)		WRONG E-FILL NEED TO IA FILE	10-09-2020
756	0710102118802019/9	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	COMPANY PETITION IB (IBC)/2218 (ND)2019	IBC Under Sec 9		Wrong e-filing	10-09-2020
757	0710102139542019/6	OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2728 (ND)2019	IBC Under Sec 9		No Pagination	10-09-2020
758	0710102169962019/7	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND) 2020	IBC under Sec 7		Sign missing in whole document	10-09-2020
759	0710102/09637/2020	Teleopti India Pvt. Ltd. Vs Registrar of Companies	Company Petition IB (IBC)	IBC Section 59	RAKESH KUMAR	jurisdiction gurugram	10-08-2020
760	0710102/09639/2020	VIKAS TODKAR Vs HBN FOODS LIMITED	Intervention Petition (IBC)	Sec 60(5)	priyaranjan dubey	wrong application	25/09/2020

761	0710102/08689/2020	SANJAY GARG Vs Pankaj Mohan Gupta	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		ADV. NIKSHUBHA SETHI	section wrong (contempt petition is under sec 425) matter is companies act but filled in IBC	09-09-2020
762	0710102/09519/2020	Safe Moverspackers Private Limited Vs Safe Moverspackers Private Limited	Company Appeal(Compa nies Act)	Sec 252 (3)		Pankaj Kumar Jha	File Not Properly Uploaded/ Index Missed, Memo of parties Missed, Brief Synopsis Missed, List of Dates missed, Roc Advance Service Missed	
763	0710102/09693/2020	SUMIT BANSAL Vs.	Interlocutory Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/1117(ND)2018	Abhishek Garg	vakalatnama not clear	10-10-2020
764	0710102/09703/2020	HYDERABAD RING ROAD PROJECTS PRIVATE LIMITED Vs. SHAILESH VERMA	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/1140(ND)2018	apoorv Agarwal	signature missed in apllication	11-10-2020
765	710102071612020	VIJAY KUMAR V	Company Application	Application under any other provision	i/1748/nd/2019	Nishi Chaudhary	CASE TYPE WRONG and section wrong	
766	0710102/09717/2020	GANGA RAM AGARWAL Vs GE- Max Infrastructure Pvt. Ltd. & Ors.	Interlocutory Application (I.B.C)				108 148 149 not clear 122 translation	
767	0710102/09670/2020	PUNJAB NATIONAL BANK Vs M/S GENERAL POWER COMPANY PVT. LTD.	Interlocutory Application (I.B.C)	Regulation 30, CIRP Regulations, 2016	CP/IB/637/PB/2018	K Subhra Narayn	Merge into one PDF /CUT Page-1,4 /Counsel detail missing in Index	10-09-2020

768	0710102/09705/2020	JITESH GUPTA Vs RAJAN GOYAL	Application	Rule 11 of NCLT, 2016	CP/IB/1591/PB/201 8	NEERAJ SHARMA	Advocate detail blur in Index/ sign missed-7	10-12-2020
769	0710102/08092/2020	MOTHER LAM PRIVATE LIMITED Vs 3 ACES WOOD PRIVATE LIMITED		IBC Under Sec 9		Gulshan kr sachdev	Objection- pages cut-149-154 & pages not clear-186-196	19/08/2020
770	0710102/09668/2020	Devinder Yadav & Ors Vs GRJ Distributors and Developers Private Limited		IBC under Sec 7		PIYUSH SINGH	objection-pages not clear- 60,73,80,86,97,174,257,260,2 63,303,306-307,336,337 pages cut-123,125,127,129- 131,133,135,139,141,159,459 etc	10-08-2020
771	0710102140782019/2	AMIT MEHTA Vs. FRANCHISE INDIA BRANDS LIMITED	COMPANY PETITION IB (IBC)/3029 (ND)2019	IBC Under Sec 9			Wrong e-filing	03-07-2020
772	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/109(PB)2 020	Application under any other provisions- IBC			Wrong e-filing	15/06/2020
773	710102090192020	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTO RY APPLICATION (I.B.C)/4005() 2020	Sec 60(5)			Wrong E-filing, page no. 1-16 sign missing,	19/09/2020
774	0710102415722018/35	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2 018	IBC under Sec 7			Wrong e-filing	10-05-2020

775		DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2 018	IBC under Sec 7		Wrong e-filing	10-08-2020
776	0710102004522020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD		Application under any other provisions- IBC		Wrong e-filing	10-09-2020
777	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381(ND) 2020	IBC Under Sec 9		page no. 2, 3 sign missing, page no. 10 to 29 cheque details not clear	10-09-2020
778	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/1784(P B)2020	Sec 60(5)		Wrong e-filing	10-09-2020
779		MANOHAR LAL VIJ Vs. UNION BANK OF INDIA (ERSTWHILE CORPORATION BANK)	INTERLOCUTO RY APPLICATION (I.B.C)/3790(N D)2020	Sec 60(5)		Page no. 18 - 21 sign missing, page no. 26 page cut, page no. 43 - 48 sign missing,	10-09-2020
780	0/10102060/32020/1	STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL	INTERLOCUTO RY APPLICATION (I.B.C)/2153(N D)2020	Sec 66(1)		Volume wise index missing, Page no. 1 - 8, page no. 221 - 273, 275 - 307 true copy sign missing	10-10-2020
781	0710102061652020/2	ALANKIT ASSOCIATES PRIVATE LIMITED Vs. SEED SUSTAINABILITY SERVICES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/60(ND)2	Sub-section (I)		Page no. 7 to 8 true copy sign missing	10-10-2020

782	0710102080402020/2	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	CONTEMPT PETITION(CO MPANIES ACT)/3(ND)20 20	Sec 425		Wrong e-filing	10-10-2020
783	0710102084642020/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/3711() 2020	19(2)		Index missing, pagination missing,	10-10-2020
784	0710102090312020/3	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND) 2020	Sec. 241(1),Sec. 242(4)		Documents not upload properly	10-10-2020
785	0710102090312020/4	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND) 2020	Sec. 241(1),Sec. 242(4)		index missing, true copy sign missing	10-10-2020
786	0710102096412020/1			Application under any other provisions- IBC		Wrong e-filing	10-10-2020
787	0710102128042019/12	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413 (ND)2019	IBC Under Sec 9		True copy sign missing	10-10-2020
788	0710102161222019/5	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/1035 (ND)2019	Sec 252 (1)		True copy sign missing	10-10-2020

789	0710102171592019/4		COMPANY APPLICATION(COMPANIES ACT)/38(ND)2 020	Sec. 230-232 - Second Motion		Wrong e-filing	10-10-2020
790	0710102076312019/1	PARAMEX TRANSFORMERS	COMPANY PETITION IB (IBC)/1125 (ND)2019	IBC Under Sec 9		True Copy sign missing	10-11-2020
791	0710102086102020/1	HITESH BHARDWAJ VS. DELHI	COMPANY PETITION (COMPANIES ACT)/120()202 0	Sec. 59		Wrong e-filing	10-11-2020
792	0710102005502019/6		COMPANY PETITION IB (IBC)/204(ND) 2019	IBC under Sec 7		Wrong e-filing	10-12-2020
793	0710102008252019/9	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD	COMPANY PETITION IB (IBC)/297(ND) 2019	IBC under Sec 7		Index missing	10-12-2020
794	0710102010992019/11		COMPANY PETITION IB (IBC)/432(ND) 2019	IBC under Sec 7		wrong filing	10-12-2020
795	0710102019332020/3		COMPANY PETITION IB (IBC)/514(ND) 2020	Section 95(1)		WRONG E-FILL NEED TO IA FILE	10-12-2020

796	0710102031232018/2	MJI TECH PVT. LTD. Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/181(PB)2	Application under any other provisions	index missing	10-12-2020
797	0710102068602020/1	DEEPIKA BHUGRA PRASAD Vs. KAPIL GUPTA & ANR.	INTERLOCUTO RY	Sec 33(1) (b) (i) to (iii) r/w Sec	Index missing, no pagination, True copy sign missing	10-12-2020
798	0710102075362020/2	SPYSR SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/306(ND) 2020	Sec 252 (3)	INDEX MISSING	10-12-2020
799	0710102075952020/3	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTO RY APPLICATION (I.B.C)/3135(N D)2020	Sec 66(1)	page end signature missing,True copy sign missing	10-12-2020
800	0710102076972020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTO RY APPLICATION (I.B.C)/3175(N D)2020	Sec. 45 (1)	Volume wise index missing, true copy sign missing, page no. 91 cut, page no. 195, 241, 242, 306, not clear, , page end signature missing,proof of service pages not clear	10-12-2020
801	0710102090312020/5	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND) 2020	Sec. 241(1),Sec. 242(4)		10-12-2020
802	0710102098902019/19	VIJAY AGGARWAL Vs. SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/112(ND) 2019	Sec. 241(1)	57 59 61-64 73 not clear	10-12-2020

803	0710102155722019/4	,	COMPANY PETITION IB (IBC)/3398 (ND)2019	IBC Under Sec 9		wrong e fill need to IA FILE	10-12-2020
804	0710102/09288/2020	I Redistrar of Lombanies NLLL of	Company Appeal(Compa nies Act)	Sec 252 (3)	Anshul Gupta	Councel Signature In Index / Index Page Numbering Wrong / File Not Properly / Petition & Annexure Evry Pages Signature / Income Tax	28/09/2020
805	0710102/03140/2020	JPL INFRATECH PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Compa nies Act)	Sec 252 (1)	pankaj agarwal	Income Tax Service DCIT Cell / Index Numbering Missing / Page Not Clear-42,43,55- 56,71-72,93-96	03-11-2020
806	0710102/02962/2020	Waseem Ahmed Khan	Company Petition (Companies Act)	Sec. 241(1)	Prashant Katara	Registered Office Uttar Pradesh / Page Not Clear- 67,69,71,73,76,78,79,80,83,8 4,134,153,154,183-186,193- 200,212,218,243- 244,259,301,315-	03-05-2020
807	0710102/02846/2020	PRIVATE LIMITED AND ORS Vs	Company Appeal(Compa nies Act)	Sec 252 (3)	Gursat Singh Vachher	STK-7 Missing / Master Data	03-03-2020
808	0710102/03183/2020	ASAY FOODS AND BEVERAGES LLP Vs SUPER MILK PRODUCTS PVT. LTD.	Company Petition (Companies Act)	Sec. 213		Page Not Clear- 54,59,83,86,87,89- 92,120,121,138,176,177,179,	03-12-2020
809	0710102/09399/2020	CHAKRADHARI WHEELS PRIVATE LIMITED Vs	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.	HEMANT MANJANI	Petition & Annexure Every Pages Sign / Page Cut-73,98	

810	0710102/09290/2020	LEISURE SPORTS ERETAIL PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Compa nies Act)	Sec 252 (1)		Deepak Garg	Missing-97	28/09/2020
811	0710102/09509/2020	William Flint Vs IPROF Learning Solutions India Pvt. Ltd.	Company Petition (Companies Act)	Sec. 58(3)		DESAI AND DIWANJI	Unsign Page-35,87-251 / Page Not Clear-86 / Merge Into One PDF	10-05-2020
812	0710102/09063/2020	DYNACON PROJECTS PVT LTD. Vs. M/S TODAY HOMES& INFRASTRUCTURE PVT LTD.	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/2130(ND)2019	NA	Blur page-31,32,34,36-43	13.10.2020
813	0710102/09067/2020		Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/272(PB)2019	NA	23-26 blur page	13.10.2020
814	0710102/09069/2020	-	,	Sec 60(5)	C.P. (IB)/1348(ND)2019	NA	Blur page-24-26 not clear	13.10.2020
815	0710102/09448/2020	NAVNEET KUMAR GUPTA Vs	Interlocutory Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/451(PB)2018	ABHISHEK Anand	45,46,47,48 NOT CLEAR	13.10.2020
816	0710102/09750/2020	ANIL KUMAR VS PRABODH KUMAR TEWARI AND ORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/438/PB/2018	Anil Kumar	Blur Page no- 68,69,71,72,76,77,78/201,202 ,206 small font-200	10-12-2020

817	0710102/09765/2020	GANGA RAM AGARWAL Vs Dayanand & Ors.	Interlocutory Application (I.B.C)	Sec 60(5)	CP/755/PB/2018	Mrinali Prasad	Small font-1 to 177/Blur pages-200 to 211,220 to 223	10-12-2020
818	0710102/09736/2020	RAJESH JANGRA Vs MR.KRUPASINDHU MANDAL	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/248/ND/201 9	ABHISHEK Anand	Blur page -38 to 54	10-12-2020
819	0710102/09767/2020	Brahm Datt Verma Vs Four Coins Global India Private Limited	Interlocutory Application(IB C)	19(2)	C.P. (IB)/741(ND)2019	9811443244	Sign is missing on index	13-10-2020
820	0710102/09678/2020	CENTRAL BOARD OF TRUSTEES Vs. M/S AUTO DECOR PVT LT	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/530(ND)2018	PUNEET GARG	document missing	
821	710102094402020	AKARSH KASHYAP	Interlocutory Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/1311(ND)2018	Akarsh Kashyap	Volume break after 200 pages,pg-97 not clear	
822	710102083552020	SHREE GANESH CRUSHER UDYOG Vs. S LORD SHIVA CONSTRUCTION CO PRIVATE LIMITED	Restoration Application	Application under any other provisions- IBC	C.P. (IB)/1820(ND)2019	MOHIT GOLYAN	Wrong section and 151,,86-87 not clear page	
823	710102081652020	Rabindra Kumar Mintri Vs. ajay sood	Interlocutory Application(IB C)	Sec 43(1) r/w Sec 44 (1)		apoorv Agarwal	break the file in volume and volume is not more than 200 pages	

824	0710102/09263/2020	Fateh Bahadur Singh Proprietor of Maa Sharda Traders Vs APS HYDRO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	9873579804	claim less than 1 cr	26/09/2020
825	0710102/09278/2020	Canara bank Vs N S P associates (India) pvt ltd	Company Petition IB (IBC)	IBC under Sec 7	9988723233	page:63, 65, 67, 75, 83, 85, 97, 99, 101, 103, 105, 109, 117, 118, 123 not clear	26/09/2020
826	0710102081322020/1	RAJAT MITRA Vs. PERFACT COLOR DIGITAL PRINTS PVT. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/3419() 2020	Sec 12(2)		WRONG E FILE NEED TO IA FILE	13/10/2020
827	0710102087802020/1	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND) 2020	IBC Under Sec 9		need to upload in one volume or one pdf	13/10/2020
828	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIES ACT)/380(ND) 2019	Rule 11 of NCLT		NEED TO FILE IN ONE PDF ONE VOLUME	09-12-2020
829	0710102157702019/8	MR. SURESH KUMAR GOYAL Vs. FLYWHEEL LOGISTICS SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/644(ND)2 019	Sec 60(5)		INDEX MISSING	13/10/2020
830	0710102406262018/11	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB) 2018	IBC under Sec 7		wrong e fill need to IA file	13/10/2020

831	0710102406262018/13	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB) 2018	IBC under Sec 7			wrong e fill need to IA file	13/10/2020
832	0710200418112018/11		COMPANY PETITION IB (IBC)/866(PB) 2018	IBC under Sec 7			true copy sign missed	13/10/2020
833	0710102/09756/2020 Fresh	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana	Company Petition (Companies Act)	Sec 252 (3)		ABHAY BANSAL	Wrong Case Type Selection, Income Tax Service missed, PoA/ Board Resolution missed, Page No. 78,86,93,98,101,109,110,118, 119,120,121,122,123 pot	12-10-2020
834	0710102/09804/2020		Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/419/PB/2018	Anil Kumar	Blur Page-72 to 80,84 to 87	10-12-2020
835	0710102/09798/2020	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	Interlocutory Application(IB C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	C.P. (IB)/2158(ND)2019	ABHISHEK Anand	page no 84-85 not clear	13-10-2020
836	0710102/08734/2020	PRADYUMAN KUMAR AGGARWAL Vs. ORCHID SALON PRIVATE LIMITED	Company Application	Regulation 33	-	Gollamudi Sri Harsha Datta	case type and section wrong,	14-10-2020
837	0710102/07362/2020	- · ·	Company Appeal(Compa nies Act)	Sec 252 (3) - By Government Body		deepti grover khanna	wrong section / Annexure Every Pages Sign /Advance Service missed	24-07-2020

838	0710102/02643/2020	M/S TRUFORM ENGINEERS Vs. M/S TECHNOFAB ENGINEERING LIMITED	IBC Under Sec 9	Offline		Divvanshu Rai	objection- page 49 missing, pages not clear-55,79- 84,89,90- 94,103,105,106,108,112- 115,117-120,127 page cut- 130. over writing on	
839	0710102/03393/2020	Bindu Rai & Nilabh and Ors. Vs Morpheus Developers Private Ltd and Anr	IBC under Sec 7	Offline		Rituraj Choudhary	objection-page 59 cut, pages not clear-85,88,100 and true copy sign missed ,(6 home buyer case discuss with sir)	
840	0710102/09395/2020	NETAQUILA SOLUTIONS PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 -	COMPANY APPLICATION (CAA) NO. 79 OF 2020	pankaj agarwal	Certified Original Order Copy / Exemption Application Seprate Filing	
841	710000096902020	Anand Engineering Limited VS Prasad & Company (Projects Works) Limited	Caveat				No pagination on Demand notice & 4 pages not clear	10-10-2020
842	0710102/09848/2020	Sunil Malu Sole Proprietor M/s Maheshwari Traders Vs Subhash Kumar Kundra RP for M/s CLC Industries	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/933/PB/2019		File not properly uploaded/merge into one PDF/Index	14/10/2020
843	0710102/09830/2020	MUKESH AGGARWAL Vs sanjay choudhary	Company Application(Co mpanies Act)	Application under any other provisions- IBC	CP/41/ND/2015		Application every pages sign/4 to 36,98 to 175/Blur page- 174,175/89	14/10/2020
844	0710102/09843/2020	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Appeal(Compa nies Act)	Sec 252 (3)		SIDDHARTH SHARMA	Page Cut-72,79,92,99 / Page Not Clear-141,146-149	14/10/2020

845	0710102/09829/2020	ABHIPRA STEELTECH PVT LTD Vs SAFE TOWERS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		page:70-89, 102-105 not clear & payment not received	14/10/2020
846	0710102/09810/2020	InterGlobe Technology Quotient Pvt Ltd Vs Business Travels Private Limited	Company Petition IB (IBC)	IBC under Sec 7	D. Kishore Kumaar	petition sign missed on every pages, proof of serviced missed , irp detail missed, form 2 missed, claim amount less than 1 Cr , page: 31-35, 39-40 not clear	14/10/2020
847	0710102/09515/2020	AMAZING INDIA T.V PRIVATE LIMITED Vs M/S Amazing India TV Pvt. Ltd.	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	Rajiv Malik	PLS DOC UPLOAD PROPERLY	10-05-2020
848	0710102/09734/2020	The Verandas Apartment Owners Association Vs M/S Saluja Construction Company Ltd	Company Appeal (IBC)	Rule 11 of NCLT, 2016		case type check PLEASE FILE IN SEC 42	10-12-2020
849	0710102/09855/2020	Satyendra P. Khorania liquidator of Metaphor Exports Pvt. Ltd. Vs	Contempt Petition (IBC)	Application under any other provisions- IBC	satyendra prasad khorania	case type wrong	14/10/2020
850	71010208872020	SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal	v Rule 11 of NCLT Sec 252 (3)		section wrong and case type wrong main case not mantion	
851	0710102/08913/2020	SHAIKH NAFIS ANJUM V	Interlocutory Application(IB C)	Sec 30		451,463- 467,469,470,504,506,517,520 not clear page	

852	0710102/09864/2020	Moods Hospitality Private Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/189/PB/2018	Akhil goel	sign mis-16 to 25	15/10/2020
853	0710102/09857/2020	Tradewel Spares (I) Pvt. Ltd. Vs Sudershan Gupta	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 60(5)	IB/1581/PB/2018	Sholab Arora	page not clear-71 to 94	15/10/2020
854	0710102/09854/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/378(PB)2017	Nil	File not properly uploaded	15/10/2020
855	0710102/09862/2020	RITA GUPTA Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/479/ND/201 9	SUMIT KUMAR BATRA	After 54 Page numbering missing in index	15/10/2020
856	0710102/09873/2020	Big Vacations Private Limited Vs Registrar of Companies	Company Appeal(Compa nies Act)	Sec 252 (1) - By Government Body		AVTAAR SINGH	Wrong Section	15/10/2020
857	0710102/09762/2020	KHUSHBOO SINGHLA Vs ELIXIR TRADING PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1)		Chandra Shekhar yadav	Section-244,73,74,242 Fees Not Paid / Petition Every Pages Sign	13/10/2020
858	0710102/09742/2020	ELECTROTHERM (INDIA) LIMITED Vs ET INFRA DEVELOPERS PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1)		CHANDRA SHEKHAR YADAV	Many section 73,74,242,244,mentioned in petition and fees missed, file seperate rule 11 application	10-12-2020

859	0710102080902020/2	ZSL PRIVATE LIMITED VS. VIVEK RAHEJA	INTERLOCUTO RY APPLICATION (I.B.C)/3400(P B)2020	Rule 11 of NCLT, 2016		wrong file attach petition also attach	10-09-2020
860		ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES		Application under any other provisions- IBC		index missed	13/10/2020
861	0710102035732020/1	BANK OF INDIA	INTERLOCUTO RY APPLICATION (I.B.C)/2199(N D)2020	Sec 60(2)		true copy sign missed	13/10/2020
862	0710102169962019/8		COMPANY PETITION IB (IBC)/236(ND) 2020	IBC under Sec 7		INDEX MISSING	13/10/2020
863	0710102410822018/16	BANK OF BARODA Vs. BRYS INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/892(PB) 2018	IBC under Sec 7		index missing	13/10/2020
864	0710102410822018/17	BANK OF BARODA Vs. BRYS INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/892(PB) 2018	IBC under Sec 7		index missing	13/10/2020
865	0710102424522018/27	FOUNDATION Vs. KAMRUP	COMPANY PETITION IB (IBC)/936(PB) 2018	IBC under Sec 7		wrong filing	13/10/2020

866	0710120004512018/18	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB) 2018	Application under any other provisions		WRONG E FILE NEED TO IA FILE	13/10/2020
867	0710102073632019/27	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND) 2019	IBC Under Sec 9		wrong filing	14/10/2020
868	0710102086152020/1	INDIA AND ORS		Sec 60(5)		true copy sign missed	14/10/2020
869	0710102139542019/8		COMPANY PETITION IB (IBC)/2728 (ND)2019	IBC Under Sec 9		wrong filing	14/10/2020
870	0710102168932019/1	AKHIL GOEL Vs.	INTERLOCATO RY APPLICATION (IBC)/2875 (PB)2019	Application under any other provisions- IBC		wrong e file need to IA file	14/10/2020
871	0710120001492018/11	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB) 2017	IBC Under Sec 9		wrong e fill need to IA file	14/10/2020
872	0710102/06301/2020	ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition IB (IBC)	IBC Section 59		page:90-93, 177, not clear	05-06-2020

873	0710102/09896/2020	Forgings Pvt Ltd Vs Indiabulls Housing Finance Limited	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	CP/IB/455/PB/2017	Sajeve Bhushan Deora	Blur Page-57 to 64,106,107/small font-109 to 110	15-Oct-20
874	0710102/09892/2020		Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1031/ND/20 18	Sajeve Bhushan Deora	Blur page-126,146/Memo of party	15-Oct-20
875	0710102/09911/2020	Ram Swarup Nathimal Vs KHAIRWALA INTERNATIONAL LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1410/ND/20 18	HONEY SATPAL	Misprint page-99,105	15-Oct-20
876	0710102/09895/2020	Ashok Kumar Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1411/ND/		Aaffidavit back date/Memo of party	15-Oct-20
877	0710102/09947/2020	SANDEEP GEOL Vs STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/532/PB/2016	ABHISHEK Anand	Blur page-95/Translated page- 92	16-Oct-20
878	0710102/09950/2020		Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1411/ND/20 19	Rajesh Kumar Gupta	Small font-9	16-Oct-20
879	0710102/09898/2020	ANIL KOHLI Vs.	Interlocutory Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/378(PB)2017		page no 38 - 46 not clear and font size small master index not mentioned	15-COT-2020

880	710102069002020	CS Satyadevi Alamuri Vs. Kerala Water Authority	Interlocutory Application(IB C)	19(2)	C.P. (IB)/1721(PB)2019	Bhavana Duhoon	pagination on top of the page,proof of service not clear,true copy sign and stamp missed in some pages	
881	710102098132020	ARBIND KUMAR Vs. SATYA NPRAKASH GUPTA RESOLUTION PROFESSIONAL FOR ABW INFRASTRUCTURE LIMITED	Interlocutory Application(IB C)	Sec 60(5)			pg-25 not clear pg-27 cut,true copy sign and stamp missed in some pages	
882	710102092662020	SANDEEP GOEL Vs. M/S. ARINITS SALES PVT. LTD.	Interlocutory Application(IB C)	Sec 66(1)		RISHABH TRIPATHI	pg-32.50,120,251,393,395- 397,452-461, not clear pg- 405-441 blur and volume break after 200 pages	
883	0710102/09914/2020	VISHAL SETHI Vs COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/1108(ND)201 9		No Index/No Pagination/no true copy sign/Pg-9 to 12 not clear,CASE TYPE WRONG	
884	0710102/09922/2020	SIGNATURE HERITAGE AND INFRATECH PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (1)	Appeal/458(ND)20 18	Avdhesh Bairwa	Wrong section	16-Oct-20
885	0710102/09880/2020	ANIL KOHLI Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/144/PB/2017	ABHISHEK Anand	Blur page-104	15-Oct-20
886	0710102/09882/2020	Harvinder Kumar Jatana Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/904/PB/2018	Komal Abrol	Memo of party/supporting Affidavait	15-Oct-20

887	0710102/09903/2020	B.P. AGENCY (DELHI) Vs BRIGHTSUN TECHNOCRAFT PVT. LTD.	Interlocutory Application (I.B.C)	19(2)			Sign miss-6/small font- 8,14,15/Blur page-13	15-Oct-20
888	0710102/09902/2020	Niil Infrastructure pvt. ltd. Vs Alchemist assets	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	CP/IB/560/PB/2018	Anurag Bhatt	Blur page-12 & wrong scan/Proof of service	15-Oct-20
889	0710102/07655/2020	Dalhousie Holdings Limited Vs Snowtemp Engineering Company Limited	Company Petition (Companies Act)	Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT		NIHARIKA AHLUWALIA	Do Separate rule 11 application not in Petition	05 Aug 2020
890	0710102/09089/2020	DALHOUSIE HOLDINGS LTD. Vs Martin & Harris Private Limited	Company Petition (Companies Act)	Sec. 59,Sec. 213,Application under any other provisions ,Rule 11 of NCLT,Sec 424 (3)		NIHARIKA AHLUWALIA	Section 57 mentioned in index but fees not paid, Master index missed,	04 Sep 2020
891	0710102/09741/2020	HONG SHIK YOO Vs JITEN AMRUTLAL DESAI	Company Petition (Companies Act)	Sec. 245		Shivram C S GANESHAN	Judication Gujarat	09 Oct 2020
892	0710102/09721/2020	M/S. LATIKA HOTELS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		M/S. LATIKA HOTELS PRIVATE LIMITED	Wrong Case Type , No Correct Pagination, Page Not Clear70 to 72,76,77,78,79 not clear, Service missed of Roc and Income Tax	12 Oct 2020
893	0710102/08017/2020	NIRMAL TRADING CO. Vs PRINTLAND DIGITAL (INDIA)PVT LTD		IBC Under Sec 9		GEETESH MEENA	objections- pages not clear- 37,83,90,91,96,98,99,101,pag e cut-58, translation missing- 330,336, pages missing-508, upload volume wise don't break the volume in between	

894	0710102/09878/2020	Amit Bakiwala Proprietor of M/s Asha Paints and Decorators Vs SPML Infra Limited		IBC Under Sec 9		Aditya vijay	objection- claim amount less then 1 crore	
895	0710102/07810/2020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Sec 252 (1) - By Government Body	NA	deepti grover khanna	Case Type Wrong/Wrong Section Select and Proof of service uploaded in Dms	19-Oct-20
896	0710102/09420/2020	MUKUL JAIN Vs. B NAGA BHUSAN	Interlocutory Application(IB C)		C.P. (IB)/893(ND)2018		PG 20,29,30 NOT CLEAR	
897	0710102/03017/2020	SUBHISH TYAGI Vs JSS BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	NA	princ mohan sinha	SINGLE HOME BUYER	07-03-2020
898	0710102/09573/2020	M/S ACURO ORGANICS LIMITED Vs. SHRI ANIL KUMAR (LIQUIDATOR)	Interlocutory Application(IB C)	Sec 42	C.P. (IB)/1251(ND)2018		PAGE 7-20 PAGE END SIGNATURE MISSING WRONG SECTION SELECT	19-Oct-20
899	0710102/02686/2020	ICICI BANK LTD. Vs. AVANTHA HOLDING LIMITED	Company Petition IB	IBC under Sec 7	NA		uncompleted document only form 1 upload	19-Oct-20
900	0710102/09264/2020	RATANAPRAVA INDUSTRIES PRIVATE LIMITED Vs. 4TH FLOOR IFCI TOWER 61 NEHRU PLACE	Company Appeal	Sec 252 (1)	NA	Achal Gupta	Income Tax Service DCIT Cell / STK-7 Company list missing / Pages Missing-111-114 / After-119 Wrong Arrange Pgs / Annexure Every Pages Sign	19-Oct-20

901	0710102/08217/2020	SHOONIYA TRADERS PRIVATE LIMITED Vs.	CP(AA) Merger & Amalgamation	Sec. 230-232 - Second Motion			Page Not Clear- 159,200,238,241,242,267,272 ,273,318- 319,327,328,361,369,374- 376,410,413,418,422 / Page Cut-199,237	19-Oct-20
902	0710102/08103/2020	SHEFALI SINGH Vs. UNITECH LIMITED	Company Petition	Sec. 73(4)			Council Detail Missed in Index	19-Oct-20
903	0710102/09080/2020	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Appeal	Sec 252 (1)			Company Master Data Missed, Page 188 Missed	19-Oct-20
904	0710102/08964/2020	ANDESTINY TRADE WORLD PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Compa nies Act)	Sec 252 (1)		LOVENEET HANDA	Brief synopsis missed, List of dates missed, MoA & AoA missed and volume divide after 200 pages and make separate index of 2nd volume	17-09-2020
905	0710102/09287/2020	super residency private limited Vs registrar of companies	Company Petition (Companies Act)	Sec 252 (1)		SHIKHAR GARG	Wrong case type, Page no 188 missed, mentioned page no 205 in index	28-09-2020
906	0710102/09930/2020	Dharmender Kumar Gupta Vs M/S MSX MALL PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. No. (IB) 334 (PB) of 2018	Dhruv Gupta	sign miss-1,29 to 31	16-Oct-20
907	0710102/09919/2020	GAURAV KATIYAR Vs	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	CP/IB/580/PB/2017	RISHABH JAIN	Sign miss-2	16-Oct-20

908	0710102/09960/2020	UCO BANK Vs SHREE SHYAM PULP AND BOARD MILLS LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/386/PB/2018	Rohit sehgal	Every pages sign mis-1 to 14/Blur Page-56,60,63,67,70	17-Oct-20
909	0710102/09952/2020	VIKRAM BAJAJ Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/323/ND/201 9	ABHISHEK Anand	Blur Page-186,276,277/small font-234	17-Oct-20
910	0710102/09962/2020	IDBI BANK LIMITED Vs M/S SANTOSH OVERSEAS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/386/PB/2018	Rohit sehgal	Sign mis-1 to 14/small font- 56,75,76/Blur Page- 60,63,67,70	17-Oct-20
911	0710102/09957/2020	Core Buildwell Private Limited Vs NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/834/2020	Sumesh Dhawan	Blur Page-1,2	17-Oct-20
912	0710102/09969/2020	DENA BANK Vs RATHI SUPER STEEL LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1446/PB/201 8		Blur Page-29 to 39	17-Oct-20
913	0710102/09975/2020	DEBASHIS NANDA Vs.	Interlocutory Application(IB C	Application under any other provisions- IBC	CP/452(ND)2017	Debashis Nanda	Case type, section wrong and volume break after 200 pages	18-Oct-2020
914	0710102/09949/2020	GYANESHWAR SAHAI Vs. GYANESHWAR SAHAI	Interlocutory Application(IB C)	Application under any other provisions- IBC		Gyaneshwar Sahai	Index missed	17-Oct-2020

915	0710102/09682/2020	RAM PHAL BHARDWAJ Vs.	Interlocutory Application(IB C)	Sec 30	C.P. (IB)/1481(PB)2019		117-126,131-136,142- 152,157-158,160- 166,174,183,184,196 not clear page and document not complete	19-Oct-20
916	0710102/09660/2020		Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1551/ND/20 19	Aditya Saurabh	Small font page-13 to 67 & not clear	10-09-2020
917	0710102/09985/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/132/PB/2017	NIPUN GAUTAM	Small font-73,74	19-Oct-20
918	0710102/09989/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/597/PB/2017	NIPUN GAUTAM	Blur Page-21 to 29,33 to 38	19-Oct-20
919	0710102/09986/2020	Ranjan Khanna Vs	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/2354/ND/20 19	Pushkar Taimni	Blur page-20/Merge into one pdf	19-Oct-20
920	0710102/09991/2020		Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/334/ND/201 8	Vivek Singh	Sign mis-2,3,4,	19-Oct-20
921	0710102/09017/2020	shiv shankar seth Vs City union Bank	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/2144(ND)2019		50,75,95-100,106 not clear page pg. no.62,63,66 is cut and sign is missing on every page of application	19-09-2020

922	0710102/09543/2020	URMILA ARORA Vs UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/456(ND)2018	7503778458	Merge into one PDF /Blur page-31,60,62,64,65,67,73	06-10-2020
923	0710102/09534/2020	KAPIL ARORA Vs UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/456(ND)2018	7503778458	Merge into one PDF /Blur page-33,47,51,60,64,73,79	06-10-2020
924	0710102/09805/2020	Hari Babu Thota Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/89(ND)2018	9740237291	Sign missed in Index/Small font-24	13-10-2020
925	0710102/09538/2020	URMILA ARORA Vs UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/456(ND)2018	LA PARTNERS	Merge into one PDF /Blur page-28,33	06-10-2020
926	0710102/09541/2020	KAPIL ARORA Vs UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/456(ND)2018	LA PARTNERS	Blur page-40, pdf need to merge into one	06-10-2020
927	0710102094212019/9	ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. Vs. MANOJ GARG	COMPANY APPLICATION(IBC)/1161(PB) 2019	Sec 60(5)			TRUE COPY SIGN MISSING	22-09-2020
928	0710102075842020/1	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMP ANIES ACT)/349(ND) 2020	Sec 252 (1)			pg- 12 13 16 not clear	14-10-2020

929	0710102000722018/10	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/361(PB) 2018	Application under any other provisions		WRONG DOCUMENT NEED TO IA FILE	15-10-2020
930	0710102003762019/11	GREEN EDGE BUILDTECH LLP Vs. AADHAAR SHRI INFRATECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/179(ND) 2019	IBC Under Sec 9		WRONG E FILE NEED TO IA FILE	15-10-2020
931	0710102007762020/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION(IBC)/564(PB)2 020	Application under any other provisions- IBC		WRONG E FILE NEED TO IA FILE	15-10-2020
932	0710102015782020/2	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PVT LTD	COMPANY APPLICATION(IBC)/1117(PB) 2020	Sec 60(5)		no index document not in proper	15-10-2020
933	0710102061132020/2	KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED	COMPANY PETITION IB (IBC)/874(PB) 2020	IBC under Sec 7		pg-24 25 26 not clear	15-10-2020
934	0710102063972020/1	M/S ASHIANA BUILDERS PVT LTD Vs. BANK OF INDIA	COMPANY APPEAL(COMP ANIES ACT)/164(ND) 2020	Sec 252 (3)		index missing	15-10-2020
935	0710102066122020/6	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/2782(N D)2020	Sec 60(5)		PAGE-17 18 21 NOT CLEAR	15-10-2020

936	0710102068082020/3	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849(PB) 2020	IBC under Sec 7,Rule 11 of NCLT, 2016		INDEX MISSING	15-10-2020
937	1	LIMITED VC DECISTRAD OF	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT\/7(ND)20	Sec. 230-232,		page end signatures missing	15-10-2020
938	0710102090162020/1	DEVELOPERS PV1. LTD. Vs. M/S SHIVKALA DEVELOPERS	INTERLOCUTO RY APPLICATION (I.B.C)/4038(N D)2020	Sec 60(5)		wrong document need to IA file	15-10-2020
939	0710102094632020/1	RANJAN CHAKRABORTI Vs. AJAY KUMAR BISHNOI	INTERLOCUTO RY APPLICATION (I.B.C)/4280() 2020			WRONG E FILE NEED TO IA FILE	15-10-2020
940	0710102096132020/1	KHEM CHAND GUPTA Vs.		Application under any other provisions- IBC		wrong document need to IA file	15-10-2020
941	0710120007932018/2	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082 (PB)2018	IBC under Sec 7		WRONG E FILE NEED TO IA FIE	15-10-2020
942	0710120008412018/12	M/S. PANIPAT TEXO FABS PVT. LTD. Vs. M/S. EXCLUSIVE OVERSEAS PVT. LTD.	COMPANY PETITION IB (IBC)/1106 (ND)2018	IBC Under Sec 9		wrong document need to IA file	15-10-2020

943		IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND) 2017	Application under any other provisions		WRONG E FILE NEED TO IA FILE	15-10-2020
944	0710200014262017/10	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575(ND) 2017	Sec. 7(7)		wrong filing	15-10-2020
945	0710200409692018/4	M/S. INOX LEISURE LTD. Vs. M/S. A TO Z BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/643(ND) 2018	IBC Under Sec 9		TWO AFFIDAVIT FILE IN ONE FILLING	15-10-2020
946		M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND) 2018	IBC Under Sec 9		WRONG DOCUMENT NEED TO IA FILE	15-10-2020
947	111/111/1111/211/28/1118/15	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND) 2018	IBC Under Sec 9		WRONG DOCUMENT NEED TO IA FILE	15-10-2020
948	111/111/1111/211/28/1118/16	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND) 2018	IBC Under Sec 9		WRONG DOCUMENT NEED TO IA FILE	15-10-2020
949	0710200411862017/7	M/S NOBLE COOPERATIVE BANK LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/525(ND) 2017	IBC under Sec 7		WRONG FILING	15-10-2020

950	0710200412652017/12	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND) 2017	IBC Under Sec 9		WRONG DOCUMENT NEED TO IA FILE	15-10-2020
951	0710200412802017/8	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB) 2017	IBC Under Sec 9		WRONG DOCUMENT NEED TO IA FILE	15-10-2020
952	0710200423482018/31	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.	COMPANY PETITION IB (IBC)/334(ND) 2018	IBC under Sec 7		WRONG FILING	15-10-2020
953	0710102006922019/11	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMP ANIES ACT)/233(ND) 2019	Sec 252 (3)		WRONG E FILE NEED TO IA FILE	16-10-2020
954	0710102015722020/1	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/153()202 0	under any other		incomplete documents	16-10-2020
955	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE	INTERLOCUTO RY APPLICATION (I.B.C)/2975() 2020	Sec 52 (5)		wrong e file need to IA file	16-10-2020
956	0710102073632019/31	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND) 2019	IBC Under Sec 9		WRONG E FILE NEED TO IA FILE	16-10-2020

957	0710102082802019/6	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/1108 (ND)2019	IBC Under Sec 9			WRONG FILLING NEED TO IA FILE	16-10-2020
958	0710102082872020/1	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED	COMPANY PETITION IB (IBC)/965(PB) 2020	IBC under Sec 7			wrong filing	16-10-2020
959	0710102095002020/1	DEVENDRA SINGH RESOLUTION PROFESSIONAL Vs. M/S IREO HOSPITALITY COMPANY PVT. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/4392() 2020	Sec 12(2)			wrong e file need to IA file	16-10-2020
960	0710120007932018/3	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082 (PB)2018	IBC under Sec 7			WRONG E FILE NEED TO IA FILE	16-10-2020
961	0710102/10039/2020	SUDHIR SALES & SERVICES LTD Vs Valaya Clothing Pvt. Ltd.	Interlocutory Application (I.B.C	Sec 60(5)	CP/IB/PB/905/ND/ 2019	anand Bajpai	Affidavit notery date not mention	20-Oct-20
962	0710102/09963/2020	Girish Kumar Sahni Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.		Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	Girish Kumar Sahni IRP	page no 44-45	17-Oct-2020
963	0710102/09956/2020	Navneet Kumar Gupta Vs Gurjeet Singh Johar & ORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1367(PB)2018	PULKIT DEORA	371-372,378-386,391- 394,1036,1042,1058,1082,,10 87-1088,1153-1154,1161- 1169,1181-1206,1209- 1214,1216,1252-1256 not clear	17-Oct-2020

964	0710102/10015/2020	Seema Buildtech Private Limited Vs REGISTRAR OF COMPANIES NEW DELHI	Company Application(Co mpanies Act)	Sec 252 (3) - By Government Body	Prashant Gupta	section wrong	20-Oct-20
965	710000098402020	VIKAS BISHNOI VS ASHOK KUMAR GUPTA	Caveat			NCLT form 3C missed	
966	710000096452020	Nexgen Fluoropolymers Pvt. Ltd VS Sanjeev Jain	Caveat			NCLT form 3C missed/proof of service missed	
967	0710102/09719/2020	STANFORD PARK INFRATECH PRIVATE LIMITED Vs Registrar Of Companies Delhi	Company Petition (Companies Act)	Sec 252 (3)	Nitin Grover	Judication Haryana according to Company Master Data	10-12-2020
968	0710102/07487/2020	Preeti W/o Sunil Arora Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)	Sandeep Mishra	Form 11 missed and Brief Synopsis & List of Dates missed	29-07-2020
969	0710102/07488/2020	Santosh Kumari W/o Ram Lal Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)	Sandeep Mishra	Form 11 missed and Brief Synopsis and List of dates Missed	29-07-2020
970	0710102/07485/2020	Jyoti W/o Pradeep Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)	Sandeep Mishra	Form 11 missed and Brief Synopsis and List of dates Missed	09-07-2020

971	0710102/03045/2020	DEPUTY COMMISSIONER OF INCOME TAX Vs REGISTRAR OF COMPANIES DOUBLE STAR BUILDERS PVT LTD	Company Appeal(Compa nies Act)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		LAKSHMI GURUNG	page: 23, 27, missed and stk - 7 missed	07-03-2020
972	0710102/09774/2020	VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs	Company Petition (Companies Act)	Sec. 131(1)		VISHAL AGARWAL	Pls Mentioned 302 pages in Index and Advance service to Roc, Make Separate index of 2nd Volume	13-10-2020
973	0710102/09968/2020 Fresh	M/s Reliance India Realty Opportunities LLP Vs Registrar of Companies	Company Appeal(Compa nies Act)	Rule 11 of NCLT		AMIT AGARWAL	Wrong Section Select	17-10-2020
974	0710102/09992/2020 Fresh	Sudhir Gupta & Anr Vs Edward Keventer (Successors) Private Limited	Company Petition (Companies Act)	Sec. 213		Nithin Chandran	List of dates missed and Brief Synopsis missed, No sign every page of petition, MoA and AoA Missed page no 51 to 82 not clear, All Respondent Advance Service missed	19-10-2020
975	0710102/10008/2020	Mahesh Yadav Vs Registrar of Companies	Company Appeal(Compa nies Act)	Sec 252 (3)		Prakhar Srivastava	No Sign in every page of Appeal, income tax advance service missed, STK 7 missed, Company Master Data Missed. 1st & 2nd Volume divide after 200 pages and make separate	20-10-2020
976	0710102/08742/2020	INFOEDGE SOLUTIONS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA	Company Appeal(Compa nies Act)	Sec 252 (3)				24-09-2020
977	0710102/09811/2020	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/2693(ND)2019	Depaish Tangoriya	affidavit Back date	

978	0710102/09200/2020	Sanjeev ahuja V	Interlocutory Application(IB C)	Application under any other provisions- IBC		KARAN MALHOTRA	20-31,53 not clear page	
979	0710102/09945/2020	SHUDH BUILDCON PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Compa nies Act)	Sec 252 (1) - By Government Body		Maya Gupta	Wrong Section / Income Tax Service DCIT Cell / Urgent Application Seprate Filing	17/10/2020
980	0710102/09936/2020	Dynamik Developers Private Limited Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Compa nies Act)	Sec 252 (1)		HIMANSHU HARBOLA	Page Not Clear-63,113- 115,225,226,228,235, / Translate-219,224 / Missing- 227	16/10/2020
981	0710102/09933/2020	Vaneeta Batra Vs M/S. Batra and Batra Pvt. Ltd.	Company Petition (Companies Act)	Sec. 241(1)		Siddarth Agarwal	Case Type Wrong / Volume Divide After-200 / Page Cut- 135 / Page Not Clear-267- 271,281 / Section-242-244 Fees Not Paid	16/10/2020
982	0710102/09971/2020	Ashok Kumar Gupta Vs Gopal Hitech Infra Developers Pvt. Ltd.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT,Sec 241 (2)		VENKET RAO	Page Not Clear-110- 122,131,152,157,333-336,370 / Urgent Application Seprate Filing / Proof Of Service / Merge Into One PDF	17/10/2020
983	0710102/01340/2020	MAHENDER KUMAR Vs Registrar of Companies	Company Appeal(Compa nies Act)	Sec 252 (3)		amrendra Kumar singh	Merge Into One PDF / Page Not Clear-58	29/01/2020
984	0710102/07622/2020	DONRIVER INDIA PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 -	CA/CAA/121/ND/20 19	Mohd Nazim Khan	Delay Application	08-04-2020

985	0710102/09731/2020	U H V EQUIPMENTS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Compa nies Act)	Sec 252 (3)		Bhupendra Kaushik	Wrong Case Type / Wrong Section / Index Missing	10-12-2020
986	0710102/08423/2020	MANTRA MICROTEL SYSTEMS PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Compa nies Act)	Sec 252 (1)		NIL	Merge Into One PDF	09-01-2020
987	0710102/07543/2020	Taminder Kaur Dhupia Vs Parsavnath development Itd	Company Application(Co mpanies Act)	Sec 425	IB/2292/ND/2019	Sonal Anand	Case Type Wrong	31/07/2020
988	0710102/08302/2020	Zlato Business Solutions P ltd Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (1)		NIL	Case Type Wrong / File Not Properly Uploaded / Merge Into One PDF / Jurisdiction Haryana according to Master Data	28/08/2020
989	0710102/08476/2020	Krishan Pal Singh Vs M/s Bulland Buildtech Pvt Ltd.	Company Petition (Companies Act)	Sec. 241(1)		Anurag Ojha	Blur Pages-113-119,157- 159,164,176,178-180,188- 191,208, / Missing-160,199, / Annexure Every Pages Sign / Page Numbering Cut	09-01-2020
990	0710102/08747/2020	Trivir Hotels & Resorts Private Limited Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (3) - By Government Body		Divesh Goyal	Case Type Wrong / Wrong Section / Income Tax Service Wrong(DCIT Cell) / Annexure & Petition Every Pages Sign	09-11-2020
991	0710102/09763/2020	M/s Anshul Print Solution Vs M/s GREEN CHANNEL PUBLICATIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		Kshitij Aggarwal	wrong document type uploaded , delete old document and upload fresh one and merge in one volume with true typed copy . (old objection -pages cut 9 11	13/10/2020

992	0710102/09683/2020	KRISHAN PAL Vs S.D.ENGINEERSTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9	Vishweshwar Mishra	objection-pages not clear 38,39-47	10-09-2020
993		Swayam Sales Agencies Private Limited Vs	Company Petition IB (IBC)	IBC Section 59	Karuna Sharma	objection- pages not clear 125,145,164,168,171,183,186	10-05-2020
994	0710102/09391/2020	ICICI Bank Limited Vs M/s PRIME GOLD- SAIL JVC LTD.	Company Petition IB (IBC)	IBC under Sec 7	sng & partners	page:93, 873, 874, not clear	10-01-2020
995	0710102/08840/2020	Pearson India Education Services Pvt. Ltd. Vs U.B.S. Publishers Distributors Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	M/s. Desai	note :-(1. please deleted old volume and reupload all fresh document.2. all typed copy annexure mention in index)	15/09/2020
996	0710102/06591/2020	RANGBARSHI PROJECTS PVT LTD Vs VIPUL LTD	Company Petition IB (IBC)	IBC under Sec 7	PSL ADVOCATES AND SOLICITORS	page:49-51, 57, 65, 76, etc (typed copy)	24/06/2020
997	0/10102/033/8/2020	SVS CLEANROON AND ENGILNEERING SYSTEM OPC PVT LTD Vs CORACIAS PROJECTS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		page:397-, 399-400, 422-423, not clear page, cut- 431,512,517, br missing	17/03/2020
998		M/s Tushir Constructions Pvt. Ltd. Vs NKG Infrastructure	Company Petition IB (IBC)	IBC Under Sec 9	APOORV SARVARIA	objection-pages not clear and cut-28-29,38,39,57- 60,110,112-114,116- 131,135,145,147-150,153- 156,164-165,167- 170,174,179,185,192,199,207	20/10/2020

999	0710102/10014/2020	RKACA & Associates LLP Vs TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Karan Valecha	objection-claim amount less than 1 crore	20/10/2020
1000	0710102/02915/2020	M/s Aggarwal Advertising Agency Vs M/s Nav Grih Developers Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		Devesh Gupta	objection- list date events missing, over writing in affidavit(condonation of delay), merge condonation of dealy and 9(3)b affidavit with	03-05-2020
1001		M/S AMRIT SEAIR EXPRESS PRIVATE LIMITED VS M/S HAMD FOODS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		NALINI	objection-page 162 missing,290 cut, delete old documents & merege and upload one pdf, advocate number not mentioned	17/03/2020
1002	0/10102/0428/2020	Nikhil Jain Vs RAJDHANI NURSURIES LIMITED	Company Petition (Companies Act)	Sec. 213		Talha abdul Rahman	Page not clear 152 to 159 Translate in English-407- 435,437-445,447- 449,454,457-473,475- 482,484-491,493-498 / no volume wise index. MoA and	10-02-2020
1003	0710102/09825/2020	Ashmeet Singh Vs MSD Telematics Private Limited	Company Petition (Companies Act)	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b)		Suchinto Chatterji	Index Councel Signature / Pages Not Clear-105-106,108- 109,110,112,113,203,316- 319,338,361,415,416,417,527 ,533,557,779,780,793,794,79 5 801 808 809 819 921-	14/10/2020
1004	0710102/08365/2020	Rapipay Fintech Holding Private Limited Vs	CP(AA) Merger and Amalgamation(Companies Act)		CA/CAA/47/ND/202 0	karan Malhotra	Wrong Section Choose / Delay Application	31/08/2020
1005	0710102/06354/2020	PANASONIC AVC NETWORKS INDIA COMPANY LIMITED Vs	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		KARAN MALHOTRA	ONE PAGE NOT CLEAR	06-08-2020

1006	0710102/03107/2020	bank of india Vs m/s swadeshi aluminium co. (p) ltd	Company Petition IB (IBC)	IBC under Sec 7		vipin jai & associates	page:216-218, 256 blank, 260-262, not clear page 272- 273 translate	03-11-2020
1007	0710102/09776/2020	ANKIT JALAN & KOMAL JALAN Vs. MANISH KUMAR GUPTA	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/1718(PB)2018	Devang Gautam	82 to 83 not clear page	
1008	0710102/09923/2020	Mahesh Bansal Vs. Subhash Chand	Interlocutory Application(IB C)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/1342(ND)2018	ashok kumar Juneja	17 to 22 translate and sign missing	
1009	0710102/09661/2020	N.P DHAMANIA Vs. M/S ANS APARTMENTS PVT LTD	Interlocutory Application(IB C)	Sec 60(5)		GEETESH MEENA	34 cut page	
1010	0710102/09951/2020	REKHA SHARMA Vs.	Interlocutory Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/364(ND)2019		95,298-305 not clear page	
1011	0710102/09726/2020	anil kejriwal Vs. Mam Chand Goel	Company Petition	Rule 11 of NCLT			wrong case type	
1012	0710102/09943/2020	M/S TALWAR AGENCIES PVT. LTD. Vs	Cross Applicatio	Application under any other provisions- IBC	C.P. (IB)/627(ND)2018		Memo of party/every pages sign-2 to 13 wrong case type	

1013	0710102/08911/2020	DINESH SOOD Vs.		Application under any other provisions- IBC	C.P. (IB)/43(ND)2018	Blur pages-13-14,23-34 48 to 62	
1014	0710102/09306/2020	BHANSALI CABLES & CONDUCTORS PVT. LTD Vs. FIBCOM INDIA LIMITED	Company Petition	Rule 11 of NCLT		Wrong Case Type	
1015	0710102128042019/13	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413 (ND)2019	IBC Under Sec 9		DOCUMENT INCOMPLETE	24/09/2020
1016	0710102087092020/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND) 2020	IBC Under Sec 9		need to upload in one volume	28/09/2020
1017	0710200418112018/15	EDELWEISS ASSET RECONSRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB) 2018	IBC under Sec 7		page end signature missingneed to IA file	16/10/2020
1018	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.		Sec. 230-232 - Second Motion		PAGE LIMIT 200	19/10/2020
1019	0710200423482018/34	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.	COMPANY PETITION IB (IBC)/334(ND) 2018	IBC under Sec 7		PAGE LIMIT 200	19/10/2020

1020	0710102065542020/2	ZICO ENVIRONMENTAL SOLUTIONS LIMITED Vs. SHIKHA JAIN		Sec. 241(1),Sec. 242(4),Sec. 244(1)		page 701 816 889 906 944 1000 not clear	20/10/2020
1021		ZICO ENVIRONMENTAL SOLUTIONS PVT. LTD Vs. SHIKHA SINGHAL	COMPANY APPLICATION(COMPANIES ACT)/379(ND) 2020	Rule 32		TRUE COPY SIGN MISSING	20/10/2020
1022	0710102077352019/15	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	COMPANY PETITION IB (IBC)/984(ND) 2019	IBC Under Sec 9		DOCUMENT INCOMPLETE/Index Missing/Pagination	20/10/2020
1023	0710102088732020/2	CANARY GREENS BUYERS WELFARE ASSOCIATION Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/3951(N D)2020	Sec 60(5)		wrong document	20/10/2020
1024	0710102090942020/2	MANSIJ ARYA Vs.	APPLICATION	Application under any other provisions- IBC		NEED TO IA FILE	20/10/2020
1025	10 / 10 10 / 14450 /010/4	HARIOM SIROHI AND ANR. Vs. MNT BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/2905 (ND)2019	IBC under Sec 7		page 290 291 not clear	20/10/2020
1026	0710200714362018/15	SURINDER MANCHANDA Vs. NOSOLAR INTERNATIONAL LIMITED	MISCELLANEO US APPLICATION(COMPANIES ACT)/1213212 (ND)2018	Application under any other provisions		need to IA file	20/10/2020

1027	0710102085072020/1	RAJNATH SINGH Vs. VIVEK RAHEJA	INTERLOCUTO RY APPLICATION (I.B.C)/4097() 2020	#NAME?		NEED TO IA FILE	21/10/2020
1028	0710102088532020/1	ABHISHEK ANAND Vs.		Application under any other provisions- IBC		NEED TO IA FILE	21/10/2020
1029	0710102092052020/1	RUBY JAIN Vs. SMR ENTERTAINMENT PVT. LTD. & ORS.	COMPANY PETITION (COMPANIES ACT)/142()202 0	Sec. 73(4)		Document upload	21/10/2020
1030	0710102093662020/1	ELECTRONICS LIMITED		Application under any other provisions- IBC		NEED TO IA FILE	21/10/2020
1031	0710102113592019/9	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130 (ND)2019	IBC Under Sec 9		TRUE COPY SIGN MISSED	21/10/2020
1032	0710102410352017/11	ICICI BANK LIMITED Vs. SR FOILS & TISSUE LIMITED	COMPANY PETITION IB (IBC)/144(PB) 2017	IBC under Sec 7		PAGE NO NOT MENTION	20/10/2020
1033	0710120004512018/19	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB) 2018	Application under any other provisions		NEED TO IA FILE	20/10/2020

1034	0710102012202020/4	ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED VS. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.		Sec. 230-232 - Second Motion			WRONG DOCUMENT	21/10/2020
1035	0710102034682018/12	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206(ND) 2019	IBC under Sec 7			NEED TO IA FILE	21/10/2020
1036	0710102093662020/2	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	APPLICATION	Application under any other provisions- IBC			NEED TO IA FILE	21/10/2020
1037	0710102/10010/2020	BETA INFRTECH P LTD Vs DEPUTY REGISTROR	Interlocutory Application (I.B.C)	Sec 60(5)	cp/117(PB)2019	TSN RAJA	CASE TYPE WRONG PLEASE SELECT COMPANY APPLICATION YOUR MAIN CASE IS COMPANY ACT	20-Oct-20
1038	0710102/10048/2020	S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED Vs Pooja Garg	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/206(ND)2019	Pooja Garg	Index wrong arrange after page 9 to 12 page numbering missed 13-16 not clear	21-Oct-2020
1039	0710102/10047/2020	HCK INFRATECH PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI 7 HARYANA	Company Application(Co mpanies Act)	Rule 11 of NCLT	Appeal/126(ND)20 20	ANAND VARMA	sign missed in application page no 12 not clear 29-31 page numbering not clear affidavit date and supporting affidavid date missmatch	20-Oct-2020
1040	0710102/10041/2020	JITESH GUPTA Vs RAJAN GOYAL	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/1018(ND)2018	NEERAJ SHARMA	Page no 36 not clear	20-Oct-2020

1041	0710102/10051/2020	KIRAN MALHOTRA Vs M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	21/10/2020	Prashant Jain	affidavit verification back date	21-Oct-2020
1042	0710102/10050/2020	Md. Mokarram Vs Registrar of Companies NCR	Cross Appeal(Compa nies Act)	Rule 11 of NCLT	21/10/2020	VAIBHAV TYAGI	Case type wrong	21-Oct-2020
1043	0710102/10009/2020	Emaar Holding II Vs Emaar MGF Land Limited	Emaar Holding II Vs Emaar MGF Land Limited	Sec. 242(4	CP/173(PB)2019	J SAGAR ASSOCIATES	page no 52 not clear	20-Oct-2020
1044	0710102/10042/2020	Debashis Nanda Vs	Interlocutory Application (I.B.C)	Sec 30	C.P. (IB)/923(ND)2019	Debashis Nanda	page no 47 , 115 page cut	20-Oct-2020
1045	0710102/10059/2020	PARTHA SARATHY SARKAR Vs Innovari Technologies Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		PARTHA SARATHY SARKAR	main case not showing and affidavit not verified	13-Oct-2020
1046	0710102/06629/2020	Anil Tayal Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2380(ND)2019	Anil Tayal	Page. 49 not clear	19-June-2020
1047	0710102/09464/2020	Nilesh Sharma Vs	Company Application(IB C)	Application under any other provisions- IBC		Nilesh Sharma	Main case not link and case type wrong	10-Mar-2020

1048	0710102/09788/2020	Rakesh Kumar Gupta Vs	Company Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/189(ND)2017	Rakesh Kumar Gupta	case type wrong	13/10/2020
1049	0710102/10024/2020	AADI PROPBUILD PRIVATE LIMITED Vs SANDEEP CHANDANA (I.R.P. OF KST INFRASTRUCTURE LIMITED)	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1757(PB)2018	PULKIT RASWANT	page no 47,73 not clear	20/10/2020
1050	0710102/10088/2020	CFM ASSET RECONSTRUCTION PVT LTD (CFM-ARC) ACTING AS TRUSTEE OF CFMARC TRUST-1 IB VS RAGINI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE	Company Petition IB (IBC)	Section 95(1)		NIDHI JASWAL	page:42 translate page 415 not clear , claim amount not show in petition , true copy sign missed etc	21-10-2020
1051	0710102/10019/2020	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	Interlocutory Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/547(PB)2018	NA	MAIN CASE NO WRONG PLEASE CORRECT ARRANEGE ,PLEASE SUBMIT YOUR DD	
1052	0710102/09440/2020	AKARSH KASHYAP Vs.	Interlocutory Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/1311(ND)2018	NA	Volume break after 200 pages,pg-97 not clear	
1053	0710102/09512/2020		Interlocutory Application(IB C)	Application under any other provisions- IBC		NAGARAJ SUBRAMANIAN	page no. 9 is not clear	
1054	0710102/09584/2020	SP TOWNPLANNER PRIVATE LIMITED Vs. VRP BUILDTECH PRIVATE LIMITED	C.P. (IB)/2765(ND) 2019	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	PRIYOJEET CHATTERJEE	INDEX WRONG PAGINATION MISSED PAGE NO 7 TO 13,15 - 18 NOT CLEAR	

1055	0710102/10032/2020	DEBASHIS NANDA Vs.	Interlocutory Application(IB C)	Application under any other provisions- IBC	CP/452(ND)2017	NA	case type and section wrong	
1056	0710102/09970/2020	MUKESH GUPTA Vs.	Application under any other provisions- IBC	Interlocutory Application(IBC)		ABHISHEK Anand	wrong section a	
1057	0710102/09249/2020	SUBHASH KUNDRA Vs.	Regulation 44(2), Liquidation process Regulation, 2016		C.P. (IB)/528(PB)2019	Prachi Johri	payment not done CASE TYPE WRONG	
1058	0710102/09966/202	HAPTIK INFOTECH PRIVATE LIMITED V	Company Application		C.P.(CAA)/67(PB)2 020	abhishek seth	section worng	
1059	710102/09216/2020	ASANSOL DURGAPUR DEVELOPMENT AUTHORITY Vs. ICICI B	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/1935(PB)2019	MADHURIMA DAS	marge in to file one pdf	
1060	10/1010//00202/20/	MUKESH GUPTA Vs. PARESH RASTOG	Interlocutory Application(IB C)	Sec 66(1)		ABHISHEK Anand	95 to 96 not clear	
1061	0710102/09738/2020	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD	Cross Application	Sec 42			Merge into one PDF Merge into one PDF case type wrong	

1062	710102/10027/2020	G S BEDI Vs. SATYA PRAKASH GUPTA	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/375(PB)2018	RKG LAW ASSOCIATE	page 63 not clear 59 cut page	
1063	0710102/10007/2020	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Rule 11 of NCLT	CP/60(ND)2020	CHACHANK	SIGN MISSED IN APPLICATION PAGE NO 9 TO 17 NOT CLEAR.	
1064	0710102/10093/2020	kashyap sikdar & co Vs	Company Application(Co mpanies Act)	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22-10-2020
1065	0710102/10094/2020	kashyap sikdar & co Vs	Company Application(Co mpanies Act)	Rule 11 of NCLT	CP/84(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22-10-2020
1066	0710102/10022/2020	Ms. Deepika Bhugra Prasad Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB-1372/ND/2018	NA	PG-27 to 40/54 to 56 not clear	20-10-2020
1067	0710102/02323/2020	Baru Mal Vinod Kumar Vs Amira Pure Foods Private Limited	Company Application(IB C)	Application under any other provisions- IBC	(IB)/846(ND)2018	Anurag Bhatt	Wrong case type/proof of service	20-10-2020
1068	0710102/10049/2020	Manish Garg Vs Arsh Associates Pvt. Ltd.	Company Petition IB (IBC)	IBC Under Sec 9		Akshay Dhawan	claim amount less than 1 cr	21/10/2020

1069	0710102/10018/2020	RKACA and Associates LLP Vs TFM Fashion and Entertainment India Pvt. Ltd.	Company Petition IB (IBC)	IBC Under Sec 9		himesh thakur	claim amount less than 1 Cr	20/10/2020
1070	0710102/09614/2020	OMAX AUTOS LIMITED Vs HEMA ENGINEERING INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		s. k sharma	page:28-123 not clear (Clear copy or typed copy)	08-10-2020
1071	0710102/08929/2020	RAJINDER MEHTA VS PROSPER CHANNEL LIFE SCIENCE INDIA	Company Petition IB (IBC)	IBC Under Sec 9		Sandeep Sharma	page cut- 54,55,61,158,174 not clear	17/09/2020
1072	0710102/06926/2020		Company Petition IB (IBC)	IBC Under Sec 9			pages 97,99,100,112,115,118,239- 241 overwriting	07-09-2020
1073	0710102/10075/2020	Begonia Hotels Private Limited Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	CA/CAA/62/ND/202 0		Small Font- 246,267,274,353,355	21/10/2020
1074	0710102/10095/2020	kashyap sikdar & co Vs	Contempt Petition(Comp anies Act)	Rule 11 of NCLT	CP.No.427/2017	Aditi Sharma	Case Type Wrong	22/10/2020
1075	0710102/10096/2020	MS. SHWETA SINGH Vs 1. Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Compa nies Act)	Sec 252 (3) - By Government Body		PAWAN SHARMA	Wrong Section / Page Cut-64	22/10/2020

1076	0710102/09544/2020	SRIKALAHASTHI PIPES LIMITED Vs	Transfer Petition(Comp anies Act)	Rule 11 of NCLT,Rule16(d), NCLT Rules,2016		TRIVIKRAM KHAITAN	File Not Properly Uploaded / Index Wrong Page Numbering	10-07-2020
1077	0710102/09358/2020	Union Of India Through SFIO Vs Peeyush Aggarwal And Comp.	Company Petition (Companies Act)	Sec. 140(5)		Amit Mahajan	Page Not Clear-636- 637,641,670,707 / Volume Repeated	30/09/2020
1078	0710102/09430/2020		CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		RAJNEESH SOOD	Original Certified Order Copy	10-01-2020
1079	0710102/07370/2020	MARYADA PROJECTS & DEVELOPERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIESNCT OF DELHI & HARYAN	Company Appeal(Compa nies Act)	Sec 252 (1)		VIKAS KUMAR VERMA	Memorandum Appearance NCLT-12 Format	25/07/2020
1080	0710102/10067/2020	SMT. MADHU BHASKAR Vs TNB INVESTEMENT PVT LTD	Contempt Petition(Comp anies Act)	Sec 425	CP.NO.21/ND/2019	aaryan sharma	Page Not Clear-24-25 / Proof Of Service	21/10/2020
1081	0710102/08749/2020	Trivir Blessing Developers Private Limited Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (3)		Divesh Goyal	Case Type Wrong	09-11-2020
1082	0710102/07988/2020	INFOZONE SERVICES PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Compa nies Act)	Sec 252 (1),Sec 252 (1) - By Government Body		PRASANT KUMAR SARKAR	Wrong Section Select / Merge Into One PDF	09-04-2020

1083	0710102/08383/2020	Super Residency Pvt. Ltd Vs Registrar of Companies Delhi & Haryana	Company Appeal(Compa nies Act)	Sec 252 (1) - By Government Body		SHIKHAR GARG	Wrong Section Select	31/08/2020
1084	0710102/09098/2020	ZOOM INN PRIVATE LIMITED Vs roc delhi	Company Appeal(Compa nies Act)	Sec 252 (1)		NIL	Index(NCLT) Format Missing / Repeated Pgs-36-37 / Page Not Clear- 60,68,108,109,111,116,119,1 20,122,127,133,134,136,141, 145,146,147,148,149,151-	22/09/2020
1085	0710102/10057/2020	Saruchi Enterprises Private Limited Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 -	CA (CAA) 177(ND)/2019		Page Cut-230,237 / Condonation Of Delay Application	21/10/2020
1086	0710102/09631/2020	Ram Ghanshyam Developers Private Limited Vs Union of India Ministry of Corporate Affairs through Registrar of Companies New Delhi	Company Appeal(Compa nies Act)	Sec 252 (1)			File Not Properly Uploaded / Merge Into One PDF / MoA Missed, Page Missed 125,127	10-08-2020
1087	0710102/09526/2020	GENESIS GLOBAL SECURITIES PRIVATE LIMITED Vs REGISTRAR OF COMPANY	Company Appeal(Compa nies Act)	Sec 252 (1)		DINESH AGGARWAL	Page Cut-85	10-06-2020
1088	0710102/09510/2020	DMG Information Limited Vs IPROF Learning Solutions India Pvt. Ltd.	Company Petition (Companies Act)	Sec. 58(3)			Section 59 mentioned in petition and fees not paid / Volume One Missing	10-05-2020
1089	0710102001362019/24	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD vs JOT IMPEX PVT. LTD		IBC Under Sec 9			Wrong case type/Wrong Doc.	15-10-2020

1090		M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRITOR- VIJAY KUMAR GUPTA vs SAURABH (INDIA) PRIVATE LIMITED	IBC Under Sec 9	Wrong case type/Wrong e- filed	12-10-2020
1091	0710102097812019/10	URBTECH FINVEST PRIVATE LIMITED vs MCCL PETROCHEM LIMITED	IBC under Sec 7	Wrong case type/Wrong e- filed	12-10-2020
1092	0710102151742019/1	YOGESH KUMAR GUPTA	Application under any other provisions- IBC	Wrong case type/Wrong e- filed	14-10-2020
1093	0710120007702018/37	STATE BANK OF INDIA vs M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	Wrong case type/Wrong e- filed	12-10-2020
1094	0710200445342018/3	BAL PRATAP SRIKENT vs INTEGRATED CAPS PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	Wrong case type/Wrong e- filed	10-10-2020
1095	10/10/04000/6/01//8	P.K INDUSTRIES PVT LTD vs KARNATAKA BANK LIMITED	Application under any other provisions- IBC	Wrong case type/Wrong e- filed	08-10-2020
1096	1010000400272017/4	TAKKSHILL ENTERPRISES vs IAP COMPANY PRIVATE LIMITED	IBC Under Sec 9	Wrong case type/Wrong e- filed	15-10-2020

1097	0710102/10129/2020	OM SHREE HOMES PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Compa nies Act)	Sec 252 (3)	Shashank Tandon	Page Not Clear- 40,42,47,60,62,103,104,135,1 36, / Page Cut-63,83 / Company Master Data	23/10/2020
1098	0710102/10110/2020	RBS BUILDTECH PRIVATE LIMITED Vs Registrar Of Companies	Company Petition (Companies Act)	Sec 252 (1)		Case Type Wrong / Blur Pages-MOA/AOA / FileNot Properly All Pages Blur	22/10/2020
1099	0710102/10125/2020		Company Petition (Companies Act)	Rule 11 of NCLT	VENKET RAO	Case Type Wrong	22/10/2020
1100	0710102/10140/2020	INCOME TAX OFFICER WARD 25(3) Vs REGISTRAR OF COMPANIES & (TODAY HOTELS (KARNATAKA) PVT. LTD.	Company Appeal(Compa nies Act)	Sec 252 (1) - By Government Body	lakshmi Gurung	STK-7 Missing	23/10/2020
1101	0710102/10142/2020	INCOME TAX OFFICER WARD 25(3) Vs REGISTRAR OF COMPANIES (TIRFOR MARKETING SERVICES PVT LTD	Company Appeal(Compa nies Act)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	Lakshmi Gurung	STK-7 Missing	23/10/2020
1102	0710102/09825/2020	Ashmeet Singh Vs MSD Telematics Private Limited	Company Petition (Companies Act)	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b)	Suchinto Chatterji	Index Councel Signature / Pages Not Clear-105-106,108- 109,110,112,113,203,316- 319,338,361,415,416,417,527 ,533,557,779,780,793,794,79 5 801 808 809 819 921-	14/10/2020
1103	0710102/08224/2020	YOUNG BIN KWAN HOTELS & TRADING PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Appeal(Compa nies Act)	Sec 252 (3)	ABHISHEK THAKUR	Merge Into One PDF / File Not Properly	25/08/2020

1104	0710102/07655/2020	Dalhousie Holdings Limited Vs Snowtemp Engineering Company Limited	Company Petition (Companies Act)	Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT	NIHARIKA AHLUWALIA	After-462 Not Pagination In Index	08-06-2020
1105	0710102/09945/2020	SHUDH BUILDCON PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Compa nies Act)	Sec 252 (1)	Maya Gupta	Income Tax Service DCIT Cell	22/10/2020
1106	0710102/09089/2020	DALHOUSIE HOLDINGS LTD. Vs Martin & Harris Private Limited	Company Petition (Companies Act)	Sec. 59,Sec. 213,Application under any other provisions ,Rule 11 of NCLT,Sec 424 (3)	NIHARIKA AHLUWALIA	All Respondents Services	25/09/2020
1107	0710102/02656/2020	PAISALO DIGITAL LIMITED Vs CHAHAL PARIVAHAN PRIVATE LIMITED	Company Petition IB (IBC)	Rule 11 of NCLT, 2016	Inarsnal	wrong section & case type wrong	28/02/2020
1108	0710102/10130/2020	State Bank of India Vs Arvind Dham	Company Petition IB (IBC)	Section 95(1)	shardul amarchand mangaldas	page: 104-106 cut and payment not received	22/10/2020
1109	0710102/10131/2020	Five Ess Precision Components Private Limited Vs Hema Automotive Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		page: 34, 88-95 blur (all pdf blur), demand notice not as Performa	23/10/2020
1110	0710102/10117/2020	Rajeev Kumra & Ors Vs CHD Developer	Company Petition IB (IBC)	IBC under Sec 7	psp legal	page:257, 264-284, 323-325, 329-333, not clear and etc pages blank in 6th volume	22/10/2020

1111	0710102/09763/2020	M/s Anshul Print Solution Vs M/s GREEN CHANNEL PUBLICATIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9	meenakshi jhosi	page:31, 36, 38, 44, not clear (typed copy) & 9(3)b affidavit missed, and reply not in sequence	13/10/2020
1112	0710102/08964/2020	ANDESTINY TRADE WORLD PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Compa nies Act)	Sec 252 (1)	LOVENEET HANDA	MoA &; AoA missed	17-09-2020
1113	0710102/09080/2020	super residency private limited Vs registrar of companies	Company Appeal(Compa nies Act)	Sec 252 (1)	SHIKHAR GARG	Company Master Data Missed,	22-09-2020
1114	0710102/09128/2020	ZOOM BUILDWELL PRIVATE LIMITED Vs ROC	Company Appeal(Compa nies Act)	Sec 252 (1)	SHARAD KUMAR KABRA	Kindly upload volume in sequence and NCLT name missed on cover page	23-09-2020
1115	0710102/10025/2020	Mukesh Kumar Gupta Vs Registrar of Companies Delhi & Haryana	Company Petition (Companies Act)	Sec 252 (3)	Mukesh Kumar Gupta	Case Type Wrong / File Not Properly Upload / Merge Into One PDF and index missed	20-10-2020
1116	0710102/09987/2020		Company Application(Co mpanies Act)	Sec 252 (3)	SANCHIT KUMAR	Wrong section choose/Blur Page-6 to 9/Merge into one PDF	19-10-2020
1117	0710102/09771/2020	SINHAL HYGEINIC PRODUCTS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Appeal(Compa nies Act)	Sec 252 (3)	NIKITA GOEL	Divide volume after 200 pages and make separate index of 2nd volume	15-10-2020

1118	0710102/09694/2020	ARMOUR SOLUTIONS PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Compa nies Act)	Sec 252 (3)		Sheetal	pagination missed on page no 57 to 60 missed	10-10-2020
1119	0/10102/10035/2020	BETA INFRTECH P LTD Vs NCLT	Interlocutory Application (I.B.C)	Sec 60(5)	IB-117/PB/2019		PG- 7 wrong arranged/pg-9 translation/Pg-35,36 not clear/main case no. wrongly mentioned	20/10/2020
1120	0710102/10040/2020	Rabindra Kumar Mintri Vs ajay sood	Interlocutory Application (I.B.C)	Sec 66(1)	(IB)/923(PB)2018	apoorv Agarwal	PG-147 to 155/ 185 to 188/230 to 232/266 not clear/ not uploaded in single pdf	20/10/2020
1121	0710102/10087/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/378(PB)2017	NA	NO index/NO pagination/No Affidevit/ No payment	21/10/2020
1122	0710102/10074/2020	HCK INFRATECH PRIVATE LIMITED Vs Income Tax Officer Ward 11(A)	Company Application(Co mpanies Act)	Rule 11 of NCLT	Appeal/126(ND)20 20	ANAND VARMA	PG-12,14,20,22,25,26 not clear/ wrong income tax service	21/10/2020
1123	0710102/10033/2020	YES BANK LIMITED Vs. SURESH KUMAR JAIN	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/1731(ND)2019		83-84,35-40,149-159,227 not clear page	
1124	0710102/10036/2020	TECHNICO STRIPS AND TUBES PRIVATE LIMITED Vs. EMKAY AUTOMOBILE INDUSTRIES LIMITED	Interlocutory Application(IB C)	Rule 11 of NCLT, 2016	C.P. (IB)/912(ND)2020	rajansh Thukral	marge file in to one pdf	

1125	0710102/09385/2020	MAHENDER KUMAR KHANDELWAL Vs.	Interlocutory Application(IB C)	Sec 30	C.P. (IB)/1396(PB)2019	Harshit Khare	303-309,400 not clear page	
1126	0710102021062020/1	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/567(ND) 2020	IBC Under Sec 9			pg 33 not clear	22/10/2020
1127	0710102065632020/2	KAMBOJ ELECTROTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/341(ND) 2020	Sec 252 (3)			NEED TO IA FILE	22/10/2020
1128	0710102071312020/2	R SYSTEMS INTERNATIONAL LIMITED Vs.		Sec. 230-232 - Second Motion			PAGE 18 TRANSLATE	22/10/2020
1129	0710102092202020/1	WASAN SHOES LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/571(ND) 2020	Rule 11 of NCLT			INDEX MISSING	22/10/2020
1130	0710102096132020/2	KHEM CHAND GUPTA Vs.		Application under any other provisions- IBC			NEED TO IA FILE	22/10/2020
1131	0710102102732019/7	ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2494 (PB)2019	IBC under Sec 7,IBC under Sec 7			NEED TO IA FILE	22/10/2020

1132	0710102122702019/6	SHAGUN SHARMA Vs. M/S KARE PARTNERS GROUP INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2253 (ND)2019	IBC Under Sec 9		TRUE COPY SIGN MISSING	22/10/2020
1133	0710200714362018/15	I IMITED	MISCELLANEO US APPLICATION(COMPANIES ACT)/1213212 (ND)2018	Application under any other provisions		NEED TO IA FILE	22/10/2020
1134	0710102080902020/2	ZSL PRIVATE LIMITED Vs. VIVEK RAHEJA	INTERLOCUTO RY APPLICATION (I.B.C)/3400(P B)2020	Rule 11 of NCLT, 2016		wrong file attach petition also attach	10-09-2020
1135	0710102033512020/1	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES	APPLICATION	Application under any other provisions- IBC		index missed	13/10/2020
1136	0710102035732020/1	YOGESH NAYAK Vs. STATE BANK OF INDIA	INTERLOCUTO RY APPLICATION (I.B.C)/2199(N D)2020	Sec 60(2)		true copy sign missed	13/10/2020
1137	10/1010/16006/010/8		COMPANY PETITION IB (IBC)/236(ND) 2020	IBC under Sec 7		INDEX MISSING	13/10/2020
1138	0710102410822018/16	BANK OF BARODA Vs. BRYS INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/892(PB) 2018	IBC under Sec 7		index missing	13/10/2020

1139		BANK OF BARODA Vs. BRYS INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/892(PB) 2018	IBC under Sec 7		index missing	13/10/2020
1140	0710102424522018/27	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB) 2018	IBC under Sec 7		wrong filing	13/10/2020
1141		PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions		WRONG E FILE NEED TO IA FILE	13/10/2020
1142		SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND) 2019	IBC Under Sec 9		wrong filing	14/10/2020
1143	0710102075842020/1	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMP ANIES ACT)/349(ND) 2020	Sec 252 (1)		incents omplete docum	14/10/2020
1144	0710102086152020/1	NUTRIONEX MANUFACTURERS LIMITED Vs. STATE BANK OF INDIA AND ORS		Sec 60(5)		true copy sign missed	14/10/2020
1145		OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2728 (ND)2019	IBC Under Sec 9		wrong filing	14/10/2020

1146	0710102168932019/1	AKHIL GOEL Vs.	INTERLOCATO RY APPLICATION (IBC)/2875 (PB)2019	Application under any other provisions- IBC			wrong e file need to IA file	14/10/2020
1147		DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB) 2017	IBC Under Sec 9			wrong e fill need to IA file	14/10/2020
1148	0710102/06301/2020	ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition IB (IBC)	IBC Section 59			page:90-93, 177, not clear	05-06-2020
1149	0710102/09896/2020	Forgings Pvt Ltd Vs Indiabulls Housing Finance Limited	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC		Sajeve Bhushan Deora	Blur Page-57 to 64,106,107/small font-109 to 110	15-Oct-20
1150	0710102/09892/2020	NOSLAR INTERNATIONAL LIMITED Vs SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1031/ND/20 18	Sajeve Bhushan Deora	Blur page-126,146/Memo of party	15-Oct-20
1151	0710102/09912/2020	Subhash Kundra Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/528/PB/2019	Prachi Johri	Sign miss in Index/Annexure every pages sign-14 to 16/18,19/wrong pagination after page no-21/Pagination not done after 24 in Index	15-Oct-20
1152	0710102/09911/2020	Ram Swarup Nathimal Vs KHAIRWALA INTERNATIONAL LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1410/ND/20 18	HONEY SATPAL	Misprint page-99,105	15-Oct-20

1153	0710102/09885/2020	MOHD NAZIM KHAN Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/519/PB/2017	Mohd Nazim Khan	Main case no. not m ention in case formet	15-Oct-20
1154	0710102/09895/2020	Ashok Kumar Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1411/ND/		Aaffidavit back date/Memo of party	15-Oct-20
1155	0710102/09947/2020	SANDEEP GEOL VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/532/PB/2016	ABHISHEK Anand	Blur page-95/Translated page- 92	16-Oct-20
1156	0710102/09950/2020	Rajesh Kumar Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1411/ND/20 19	Rajesh Kumar Gupta	Small font-9	16-Oct-20
1157	0710102/09943/2020	M/S TALWAR AGENCIES PVT. LTD. Vs	Cross Application (IBC)	Application under any other provisions- IBC	CP/IB/627/ND/201 8	Sarthak Gupta	Memo of party/every pages sign-2 to 13	16-Oct-20
1158	0710102/09932/2020	Navneet Kumar Gupta Vs Gurjeet Singh Johar	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1367/PB/201 9		Small font-71 to 75,90,105 to 110,115,150,168/missprint page-82,87,89,91,104,186 to 192/Pagination not done after 206 in index	16-Oct-20
1159	0710102/09875/2020	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/2122(ND)2019	Suvigya Awasthi	PAGE NI 45-46	15-COT-2020

1160	0710102/09910/2020	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.	Interlocutory Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/438(PB)2018	ANIL KUMAR	PAGE NO 28 NOT CLEAR	15-COT-2020
1161	0710102/09898/2020	ANIL KOHLI Vs.	Interlocutory Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/378(PB)2017	ABHISHEK Anand	page no 38 - 46 not clear and font size small master index not mentioned	15-COT-2020
1162	710102098502020	UMESH GARG	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/449(PB)2019	PIYUSH BERIWAL	document not upload properly	
1163	710102098462020	Kaliber Associates Pvt. Ltd Vs. KALIBER ASSOCIATES PRIVATE LIMITED	Interlocutory Application(IB C)	Sec 30	C.P. (IB)/228(PB)2018	Anirban Bhattacharya	pg-11 repeated,pg-56,58 missed,pg-60 wrong arrange	
1164	710102097992020	Shravan Kumar Vishnoi Vs. CENTRAL BANK OF INDIA	Interlocutory Application(IB C)	Application under any other provisions- IBC	C.P. (IB)/274(PB)2019	VINOD KR CHAURASIA	pg-163 small font	
1165	710102097242020	Harvinder Kumar Jatana	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/904(PB)2018	Komal Abrol	affidavit missing and e-stamp paper chandigarh 100 rupees,pg-14,28 missed and pg-25,26 wrong arrange and	
1166	710102096612020	N.P DHAMANIA Vs. M/S ANS APARTMENTS PVT LTD	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/1481(PB)2019	GEETESH MEENA	fluid index,true copy sign missed,pg-27 not clear	

1167	710102069002020	CS Satyadevi Alamuri Vs. Kerala Water Authority	Interlocutory Application(IB C)	19(2)	C.P. (IB)/1721(PB)2019	Bhavana Duhoon	pagination on top of the page,proof of service not clear,true copy sign and stamp missed in some pages	
1168	710102095802020	Nevisash Trading Pvt. Ltd. Vs. Sunil Kumar Jain Resolution Professional	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/1683(ND)2018	Jemini Jaiswar	No sign on index/true copy sign missed,sign missed on application,pg-13 sign missed,service to all respondent	
1169	710102097752020	substratal solutions pvt ltd Vs. Priyanka Uppal	Company Application	Rule 11 of NCLT	not mention	RAJESH SRIVASTAVA	file both the application separately	
1170	710102098132020	ARBIND KUMAR Vs. SATYA NPRAKASH GUPTA RESOLUTION PROFESSIONAL FOR ABW INFRASTRUCTURE LIMITED	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/375(PB)2018	SINHA SHREY NIKHILESH	pg-25 not clear pg-27 cut,true copy sign and stamp missed in some pages	
1171	710102092662020	SANDEEP GOEL Vs. M/S. ARINITS SALES PVT. LTD.	Interlocutory Application(IB C)	Sec 66(1)	C.P. (IB)/728(ND)2018		pg-32.50,120,251,393,395- 397,452-461, not clear pg- 405-441 blur and volume break after 200 pages	
1172	710102094802020	Shalu Khanna Vs. Union Bank Of India	Interlocutory Application(IB C)	Rule 11 of NCLT, 2016	C.P. (IB)/183(ND)2018	VARUN SHARMA	pg-57E repeated	
1173	0710102/09914/2020	VISHAL SETHI Vs COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/1108(ND)201 9		No Index/No Pagination/no true copy sign/Pg-9 to 12 not clear,CASE TYPE WRONG	

1174	0710102/09923/2020	Mahesh Bansal Vs Subhash Chand	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	(IB)/1342(ND)2018	ashok kumar Juneja	Pg-63 to 65 not clear/Pg 34 to 38 tanslation	15-Oct-20
1175			Company Application(Co mpanies Act)	Sec 252 (1)	Appeal/458(ND)20 18	Avdhesh Bairwa	Wrong section	16-Oct-20
1176	0710102/09865/2020	Renin Construction and Consultancy Pvt. Ltd. Vs	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C/P/IB/893/ND/201 8	Srijan Sinha	Application every pages sign-2 TO 11,16/Blur page- 21,58,62,66,72/small font- 67,68	15-Oct-20
1177	0710102/09909/2020	Arun Chadha Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1154/ND/20 19	AHSAN AHMAD	Page blur-9	15-Oct-20
1178	0710102/09867/2020	Sanjay Agrawal (Liquidator) Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1489/ND/20 18	Sanjay Agrawal	Memo of party	15-Oct-20
1179	0710102/09886/2020	Mohd Nazim Khan Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/204/ND/201 7	Mohd Nazim Khan	Main case no.is not mention in case formet	15-Oct-20
1180	0710102/09880/2020	ANIL KOHLI Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/144/PB/2017	ABHISHEK Anand	Blur page-104	15-Oct-20

1181	0710102/09882/2020	Harvinder Kumar Jatana Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/904/PB/2018	KOMAL ABROL	Memo of party/supporting Affidavait	15-Oct-20
1182	0710102/09903/2020		Interlocutory Application (I.B.C)	19(2)			Sign miss-6/small font- 8,14,15/Blur page-13	15-Oct-20
1183	0710102/09877/2020	MACRO LEAFIN PRIVATE LIMITED Vs ARROW RESOURCES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/152/PB/2017	Nainshree	Black page-15/blur page-23	15-Oct-20
1184	0710102/09902/2020	Niil Infrastructure pvt. ltd. Vs Alchemist assets	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	CP/IB/560/PB/2018	Anurag Bhatt	Blur page-12 & wrong scan/Proof of service	15-Oct-20
1185	0710102/09908/2020	Arun Chadha Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/197/ND/201 8	AHSAN AHMAD	Memo of party	15-Oct-20
1186	0710102/09894/2020	CHANCHAL DUA Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1694/ND/20 18	ABHISHEK Anand	Memo of party	15-Oct-20
1187	0710102/09874/2020	Shalini Choudhary Vs MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/2122/ND/20 19	Suvigya Awasthi	Blur Page-44,45	15-Oct-20

1188	0710102/09802/2020	M S D Overseas Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Compa nies Act)	Sec 252 (3)	Varun Jain	Supporting affidavit missed,	10-OCT-2020
1189	0710102/08766/2020	Easypolicy Insurance Web Aggregators Pvt. Ltd. Vs National Securities Depository Ltd.	Company Petition (Companies Act)	Sec. 59,Application under any other provisions	KEYSTONE PARTNERS	Registered Office Mumbai/ Master Index Missed and Do Application in Separate,	10 Sep 2020
1190	0710102/07655/2020	Dalhousie Holdings Limited Vs Snowtemp Engineering Company Limited	Company Petition (Companies Act)	Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT	NIHARIKA AHLUWALIA	Do Separate rule 11 application not in Petition	05 Aug 2020
1191	0710102/09089/2020	DALHOUSIE HOLDINGS LTD. Vs Martin & Harris Private Limited	Company Petition (Companies Act)	Sec. 59,Sec. 213,Application under any other provisions ,Rule 11 of NCLT,Sec 424 (3)	NIHARIKA AHLUWALIA	Section 57 mentioned in index but fees not paid, Master index missed,	04 Sep 2020
1192	0710102/08957/2020	Gale Management Services Private Limited Vs Registrar of Companies	Company Appeal(Compa nies Act)	Sec 252 (1)	VISHAL WASON	/NCLT Heading Missed on Cover Page Missing / Index is 167 But pages is 173 not mentioned in index	07 Sep 2020
1193	0710102/09723/2020	Aquil Ahmad Rahi Vs Registrar Of Companies	Company Appeal(Compa nies Act)	Sec 252 (1)	Ashutosh Gupta	Volume Break After 200 Pages, Page , Income Tax DCIT Cell Service Missed	12 Oct 2020
1194	0710102/09285/2020	RATNAPRAVA INDUSTRIES PRIVATE LIMITED Vs registrar of companies	Company Appeal(Compa nies Act)	Sec 252 (1)	Achal Gupta	Supporting Affidavit Missed of Petition	28 Sep 2020

1195	0710102/09694/2020	ARMOUR SOLUTIONS PRIVATE LIMITED Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (3)		Wrong Case Type, No pages clear 78 to 81,84,107 to 110,113,114,136 to 139,142,165 to 168,171	01 Oct 2020
1196		RANJIT KAUR & ORS. Vs KIM INFRASTRUCTURE AND DEVELOPERS LIMITED	Company Petition (Companies Act)	Sec. 245	JASDEEP SINGH	page not clear 15,17,30,40,83,89,104,107,10 9 and page 39 wrong arragne, MoA &; AoA missed	06-10-2020
1197	0710102/09741/2020	HONG SHIK YOO Vs JITEN AMRUTLAL DESAI	Company Petition (Companies Act)	Sec. 245	Shivram C S GANESHAN	Judication Gujarat	09 Oct 2020
1198	0710102/09721/2020	M/S. LATIKA HOTELS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		Wrong Case Type , No Correct Pagination, Page Not Clear70 to 72,76,77,78,79 not clear, Service missed of Roc and Income Tax	12 Oct 2020
1199	0710102/09777/2020	Atlas Overseas Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Compa nies Act)	Sec 252 (3)	Varun Jain	Page 104,109 to 111 not clear, Supporting affidavit missed	03 Oct 2020
1200	0710102/03378/2020	SVS CLEANROON AND ENGILNEERING SYSTEM OPC PVT LTD Vs CORACIAS PROJECTS PVT LTD		IBC Under Sec 9	HARSHAL KUMAR	objection-pages not clear-68- 72,97,143-145,246,247,281- 284,390,397- 400,422,423,437,473, pages cut-431,512,517, br missing	
1201	0710102/09192/2020	ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME I REPRESENTED BY ITS INVESTMENT MANAGER ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY		IBC under Sec 7	AKSHAT HANSARIA	objection-over writing-page 78, page 197,591 missing	

1202		NIRMAL TRADING CO. Vs PRINTLAND DIGITAL (INDIA)PVT LTD		IBC Under Sec 9	GEETESH MEENA	objections- pages not clear- 37,83,90,91,96,98,99,101,pag e cut-58, translation missing- 330,336, pages missing-508, upload volume wise don't	
1203		Amit Bakiwala Proprietor of M/s Asha Paints and Decorators Vs SPML Infra Limited		IBC Under Sec 9	Aditya vijay	objection- claim amount less then 1 crore	
1204	0710102/09905/2020	Maple Garments Pvt Ltd Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	Rajeev K Goel	Page Not Clear- 93,98,99,101,105,108,109 / Certified Original Order Copy	2nd MOTION
1205	0710102/09884/2020	Big Vacations Private Limited Vs Registrar of Companies	Company Appeal(Compa nies Act)	Sec 252 (1)	AVTAAR SINGH	Page Not Clear- 102,103,107,108,112,113,117 ,118	
1206		NIDHI REKHAN Vs. M/S SAMYAK PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/784(ND) 2020	IBC under Sec 7		Page no. 1 to 2 sign missing, wrong order of pages	10-08-2020
1207	0710102031872020/2	BHARAT HEAVY ELECTRICALS LIMITED Vs. IMPRESSION TECHNOLOGIES PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2044() 2020	Sec 60(5)		Docs execeeding page limit of 200	10-08-2020
1208		MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND) 2016	Section 420		page no. 225, 231, 256 are not clear, page no. 284-287 notary stamp missing on affidavite	10-08-2020

1209	0710102068082020/2	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849(PB) 2020	IBC under Sec 7,Rule 11 of NCLT, 2016	True copy sign missing	10-08-2020
1210	0710102090312020/2	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND) 2020	Sec. 241(1),Sec. 242(4)	Index missing, Docs exceeding page limit of 200	10-08-2020
1211	0710102126192019/8		COMPANY PETITION IB (IBC)/2371 (ND)2019	IBC Under Sec 9	WRONG DOCUMENT NEED TO IA FILE	10-08-2020
1212	0710102006922019/10	COMPANIES NCT OF DELHI	COMPANY APPEAL(COMP ANIES ACT)/233(ND) 2019	Sec 252 (3)	INDEX MISSING	10-09-2020
1213		APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND) 2020	Section 95(1)	WRONG DOCUMENT NEED TO IA FILE	10-09-2020
1214		APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND) 2020	Section 95(1)	Docs exceeding page limit of 200,	10-09-2020
1215	0710102063742020/2	COMPANIES NCT DELHI &	COMPANY APPEAL(COMP ANIES ACT)/272(ND) 2020	Sec 252 (3)	No Pagination, Page cut	10-09-2020

1216	0710102068722020/5	RITU RASTOGI Vs.	INTERLOCUTO RY APPLICATION (I.B.C)/2626(N D)2020	Sec 60(5)		WRONG EFILL NEED TO IA FILE	10-09-2020
1217	0710102072112020/3	NEERAJ BHATIA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.		Application under any other provisions- IBC		wrong filing	10-09-2020
1218	0710102078552020/1	GOODPACK INDIA PRIVATE LIMITED Vs. NA	COMPANY APPEAL(COMP ANIES ACT)/297(ND) 2020	Sec 252 (1)		No Pagination	10-09-2020
1219	0710102084222020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR	COMPANY PETITION IB (IBC)/937(ND) 2020	Section 95(1)		WRONG E-FILL NEED TO IA FILE	10-09-2020
1220		M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1525 (ND)2019	IBC Under Sec 9		No Pagination	10-09-2020
1221		M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1525 (ND)2019	IBC Under Sec 9		No Pagination	10-09-2020
1222	0710102118802019/9	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	COMPANY PETITION IB (IBC)/2218 (ND)2019	IBC Under Sec 9		Wrong e-filing	10-09-2020

1223	0710102139542019/6	OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2728 (ND)2019	IBC Under Sec 9		No Pagination	10-09-2020
1224	0710102169962019/7	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND) 2020	IBC under Sec 7		Sign missing in whole document	10-09-2020
1225	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/2(ND)20 20	IBC under Sec 7		Wrong e-filed Doc. (application filed)	02.09.2020
1226	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND) 2020	Section 95(1)		202 249 true copy sign	02.09.2020
1227	0710102082802020/2	DEEPAK GUPTA RP Vs. HDFC BANK LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/3520(N D)2020	Sec 60(5)		wrong e fill need to IA fill	02.09.2020
1228	0710200412652017/9	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND) 2017	IBC Under Sec 9		true copy sign	02.09.2020
1229	0710102035742020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND) 2020	IBC Under Sec 9		true copy sign missed	02.09.2020

1230		APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND) 2020	Section 95(1)		wrong e fill need to IA fill	02.09.2020
1231		MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	COMPANY PETITION IB (IBC)/1696 (ND)2019	Sec. 58(3),Sec. 59		affidavit missing	02.09.2020
1232	0710102016602020/3		COMPANY APPLICATION(IBC)/1093()20 20	19(2)		page 19 20 not clear	02.09.2020
1233		APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND) 2020	Section 95(1)		wrong e fill need to IA fill	02.09.2020
1234	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)20 20	Sec. 213,Sec. 241(1)		true copy sign missed in all pages	
1235	0710102080192020/2	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/292(ND) 2020	Sec 252 (3)		incompelete document	
1236	0710102082812020/2	AMIT GEONKA Vs.	INTERLOCUTO RY APPLICATION (I.B.C)/3514(N D)2020	Rule 11 of		true copy missed in all pages	

1237		M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141 (ND)2019	IBC under Sec 7		wrong e fill	
1238		MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	(COMPANIES	Sec. 241(1),Sec. 242(4),Applicati on under any other provisions		need to file in one volume	
1239	0710102149722019/5	Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec		wrong e fill	
1240	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATO RY APPLICATION (IBC)/85(ND)2 019	Sec 33(1) (b) (i) to (iii) r/w Sec		wrong e fill	
1241	0710102072952020/2	ANKITA MITHAL VS. CHD	COMPANY PETITION (COMPANIES ACT)/100(ND) 2020	Sec. 73(4)		not complete document	
1242	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN	INTERLOCUTO RY APPLICATION (I.B.C)/4050(N D)2020	Sec 60(5)		No Pagination, No Index	
1243	0/10102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694 (ND)2019	IBC Under Sec 9		wrong e fill	

1244	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND) 2019	Sec. 241(1),Sec. 242(4),Applicati on under any other provisions		true copy missed in all pages	
1245	0710102139162019/12	ANOTHER Vs. M/S VCARE	COMPANY PETITION (COMPANIES ACT)/157(ND) 2019	Sec. 241(1),Sec. 242(4),Applicati on under any other provisions		true copy missed	
1246	0710102074782020/5	MAGNETICS PVT. LID. Vs. PARVINDER KUMAR BHATT &		Rule 11 of NCLT, 2016,Section 74		wrong e fill	
1247	0710102087092020/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND) 2020	IBC Under Sec 9		index missed	
1248	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND) 2018	IBC Under Sec 9		pg 5 need to translate	
1249	0710102063852020/1		INTERLOCUTO RY APPLICATION (I.B.C)/3758() 2020			True copy sign missed	
1250	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)20 20			True copy sign missed	

1251	0710102417442018/6	NCT OF DELHI & HARYANA vs	COMPANY PETITION (COMPANIES ACT)/302(ND) 2018			Wrong e-filed Document (Application filed)	
1252	0710102421442018/5	M/S AVAIL FINANCIAL	COMPANY PETITION (COMPANIES ACT)/135(ND) 2018			Wrong e-filed Document (Application filed)	
1253	0710102032752018/11	LTD. Vs ASCOT HOTELS AND	COMPANY PETITION (COMPANIES ACT)/144(ND) 2016			True copy sign missed	
1254	0710102032752018/9		COMPANY PETITION (COMPANIES ACT)/144(ND) 2016			True copy sign missed	
1255	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN	INTERLOCUTO RY APPLICATION (I.B.C)/4050(N D)2020			No Pagination, No Index	
1256	0710102011492020/1		COMPANY PETITION IB (IBC)/465(ND) 2020	IBC Under Sec 9		Pg: 69,72,not clear ,true copy signe missed	
1257	0710102098132019/17		COMPANY PETITION IB (IBC)/1896 (ND)2019	IBC under Sec 7		Index, paging ,sign missed true copy	

1258	0710102152502019/4	ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3108 (ND)2019	IBC Under Sec 9		Pg: 16 not clear , some true copy sign missed	
1259	0710200400532012/3	SA KANTI PRASAD AGARWAL Vs. M/S GALAXY NIRMAAN PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/63(ND)2 012	Application under any other provisions		Wrong doc (IA)	
1260		R.R. DISTRIBUTERS PVT. LTD Vs. M/S KANODIA TECHNOPLAST LTD.	COMPANY PETITION IB (IBC)/548(ND) 2020	IBC Under Sec 9		Index missed paging missed	
1261	10/1010/0/2444/018/8	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.	COMPANY PETITION IB (IBC)/1650 (ND)2018	IBC under Sec 7		Wrong file Application	
1262	0710102140122019/6	ADITYA KUMAR Vs. GLOBAL ENERGY TALENT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2734 (ND)2019	IBC under Sec 7		Pg 165 small font	
1263		MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED	COMPANY PETITION IB (IBC)/220(ND) 2020	IBC under Sec 7		Wrong file Application	
1264	0710102012792020/1	TAIPACK LIMITED Vs.	COMPANY APPLICATION(IBC)/869(ND)2 020	Application under any other provisions- IBC		incomplete document	

1265	0710102076582019/4		COMPANY APPLICATION(IBC)/118(ND)2 019	Application under any other provisions- IBC		wrong file consent letter form filed By Irp	
1266	0710102145102019/5	ANUSH FINLEASE AND CONSTRUCTION Vs.	COMPANY APPLICATION(IBC)/2483(PB) 2019	Application under any other provisions- IBC		Wrong Doc Upload	
1267	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071 (ND)2018	IBC under Sec 7		Wrong file Application	
1268	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071 (ND)2018	IBC under Sec 7		Wrong file Application	
1269		M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD	COMPANY PETITION IB (IBC)/2924 (ND)2019	IBC Under Sec 9		Wrong file Application	
1270	0710102001962019/12	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND) 2019	IBC Under Sec 10		Wrong file Application	
1271	0710120007702018/22	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071 (ND)2018	IBC under Sec 7		Wrong file Application	

1272	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB) 2018	IBC under Sec 7		Wrong file Application	
1273	0710102412382017/2	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND) 2017	IBC Under Sec 9		Wrong file Application	
1274	0710200412802017/6	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB) 2017	IBC Under Sec 9		Wrong file Application	
1275	0710102134582019/7	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	COMPANY PETITION IB (IBC)/2584 (ND)2019	IBC under Sec 7		Index Missing Etc	
1276		RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(PB)2 020	Sec 60(5)		Wrong File	
1277	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND) 2019	IBC Under Sec 10		Wrong file Application	
1278	0710102011542019/4	RAJIV BHATNAGAR Vs. ENFORCEMENT DIRECTORATE LUCKNOW	MISCELLANEO US APPLICATION (IBC)/1089 (ND)2019	Sec 60(5)		wrong File	

1279	0710102146272019/2	TRENDS REMEDIES PRIVATE LIMITED Vs. LEXUS INDIA LIMITED	COMPANY PETITION IB (IBC)/2932 (ND)2019	IBC Under Sec 9		Wrong file Application	
1280	0710102158502019/2	NIDHI SINGH Vs. UNITECH LIMITED	EXECUTION PETITION/144 (ND)2019	Application under any other provisions		Wrong file Application	
1281	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/589(PB) 2018	IBC under Sec 7		Wrong file Application	
1282	0710102027462020/2	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(CO MPANIES ACT)/9(PB)202 0	Application under any other provisions		Wrong file Application	
1283	0710102027462020/3	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(CO MPANIES ACT)/9(PB)202 0	Application under any other provisions		Wrong file Application	
1284	0710102149722019/4	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATO RY APPLICATION (IBC)/85(ND)2 019	Sec 33(1) (b) (i) to (iii) r/w Sec		Uncomplete doc	
1285	0710102013952019/2	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(IBC)/159(PB)2 019	Application under any other provisions- IBC		Wrong file Application	

1286	0710102141882019/8	BEST AGROCHEM PVT LTD Vs. TURTLE BOOKS PVT LTD	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/149(PB)2			Wrong file Application	
1287		KUMARI ANKITA & ORS. Vs. REGISTRAR OF COMPANIES	Company Appeal(Comp	Sec 252 (1)		Uncomplete doc	
1288	0710102035962020/1	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)		sign,true copy missed	
1289	0710102035962020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)		sign,true copy missed	
1290	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	COMPANY PETITION IB (IBC)/1794 (ND)2019	IBC Under Sec 9		Wrong Doc Upload	
1291	0710102107222019/4	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	COMPANY PETITION IB (IBC)/1794 (ND)2019	IBC Under Sec 9		Wrong Doc Upload	
1292		M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2 017	IBC Under Sec 10		Wrong file Application	

1293		STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071 (ND)2018	IBC under Sec 7		Wrong file Application	
1294	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071 (ND)2018	IBC under Sec 7		Wrong file Application	
1295	0710102001962019/14	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND) 2019	IBC Under Sec 10		Wrong file Application	
1296		JALSA CLOTHINGLINE LIMITED Vs. JALSA CLOTHINGLINE LIMITED		Sec. 230-232 - Second Motion		Paging true copy sign missed, index missed	
1297	0710102013222020/9	FINANCE PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATI	Sec. 230-232 - Second Motion		Paging true copy sign missed, index missed	
1298	0710102021862020/2	SONY FINANCIAL SERVICES LIMITED Vs. UPFRONT TRADING PRIVATE LIMITED	CA(A) MERGER AND	Sec. 230-232,		Paging true copy sign missed, index missed	
1299	0710102031572020/1	WBT-INDIA PRIVATE LIMITED Vs. ANNALAKSHMI TRADELINKS PRIVATE LIMITED	CA(A) MERGER AND	Sec. 230-232, Sec 234		Paging true copy sign missed, index missed	

1300	0710102130862019/9	ADECCO INDIA PVT. LTD. Vs. AVENTURA COMPONENTS PVT. LTD.	COMPANY PETITION IB (IBC)/2484 (ND)2019	IBC Under Sec 9	inedx missed	
1301		M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2 017	IBC Under Sec 10	Wrong file Application	
1302	0710102412262017/6	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2 017	IBC Under Sec 10	Wrong file Application	
1303	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)20 20	Sec. 213,Sec. 241(1)	Some pages true copy sing missed	
1304	0710102147942019/7	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT.	COMPANY APPLICATION(IBC)/856(ND)2 019	Sec 30	Paging true copy sign missed	
1305	0710102036092020/1	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)20 20	Sec 241 (2)	Some pages true copy sing missed	
1306	0710102018992020/1		CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT\/31(PR)20	Sec. 230-232, Sec 234	POS not upload	

1307	0710102119142019/5	ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/2157 (ND)2019	IBC Under Sec 9		Wrong file Application	
1308		MAYA GUPTA (LIQUIDATOR) Vs. SRI SAI AGENCIES	COMPANY APPLICATION(COMPANIES ACT)/1291 (ND)2019	Sec 60(5)		Uncomplete doc	
1309	0710102004682019/10	VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/332(ND) 2019	IBC under Sec 7		Uncomplete doc	
1310	10/1010/03600/070/2	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)20 20	Sec 241 (2)		index and pagination is missing	
1311	111711111111114611071171175	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)20 20	Sec 241 (2)		index and pagination is missing	
1312		HIND POCKET BOOKS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		index is missing	
1313	10/1010/03600/070/6	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION	Sec 241 (2)		documents are not completed and index is missing	

1314	0710102091722019/9	SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT\/86(PB)20		index and pagination is missing
1315	0710102169762019/12	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/36(PB)20 20	Sec 60(5)	index missing
1316	0710200411492017/6		COMPANY PETITION IB (IBC)/189(ND) 2017	IBC under Sec 7	pg no. 13,15,17,19,21,23,25,27 are not clear
1317	0710102020202020/1	LUNEXA ADVANTAGE KNOWLEDGE PROCESSING SERVICES PRIVATE LIMITED Vs. FUTEC SHELTERS PVT. LIMITED	COMPANY PETITION IB (IBC)/564(ND) 2020	IBC Section 59	pagination is missing on index and as well as every page of service
1318	0710102003192020/3	PRIVATE LIMITED Vs. M/S BENCHMARK SUPPLY CHAIN	COMPANY PETITION IB (IBC)/223(ND) 2020	IBC Under Sec 9	pagination is missing
1319	0710102105272019/4	STALLION ADVISORS PVT LTD Vs. CHANDA EXPORTS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/114(ND)	Sec. 230-232 - Second Motion	all pages are not clear
1320	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)20 20	Sec. 213,Sec. 241(1)	translation 747,75,76,77,82

1321	0710102130692019/7	GLOBAL POWER TRANSFORMERS LTD Vs. VICTORY INFRATECH PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/152(ND)	Sub-section (I)	pg no. 1-3 are not clear	
1322		SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION	Sec. 241(1)	index and pagination is missing	
1323	0710102043802020/1	VS. DEVENDRA TANEJA	INTERLOCUTO RY APPLICATION (I.B.C)/2100(P B)2020	Sec 25(j)	index is missing	
1324	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.		Sec. 230-232 - Second Motion	Volume need to divide after page 200	
1325	0710102061252020/1	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD	COMPANY PETITION	Sec. 241(1)	pg no 8,9,10 are missing and pg no 18-25 are not clear	
1326	10/1010/164/3/014/1	V.N. PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	pdf need to merge into one	
1327	0710102151312019/20	emaar holding II Vs. Emaar Mgf land limited	COMPANY PETITION	Sec. 241(1)	wrong efiling	

1328	0710102151312019/21	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2 019	Sec. 241(1)	wrong efiling	
1329	0710102169732019/2	V.N. PROPERTIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT\/3(ND)20	Sec. 230-232 - Second Motion	pdf need to merge in one	
1330	0710102031332020/1	NEERAJ PARMAR Vs. EARTH INFRASTRUCTURE LIMITED	INTERLOCUTO RY APPLICATION	Application under any other provisions- IBC	index is missing	
1331	0710102074202019/9	JACHANA ESTATE PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT\/81(PR)20	Sub-section (I) of section 230	wrong efiling	
1332	0710102151312019/22	emaar Holding II Vs. Emaar Mgf land limited	COMPANY PETITION	Sec. 241(1)	index missing	
1333	0710102003752020/5	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED	COMPANY PETITION IB (IBC)/220(ND) 2020	IBC under Sec 7	wrong efiling	
1334	0710102093642019/18	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(ND)2 019	Sec. 241(1)	Index missing	

1335	0710102165752019/2	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/93(ND)2 020	IBC under Sec 7	١	wrong efiling	
1336	0710120008462018/5	G TANS LOGISTICS INDIA PRIVATE LIMITED VS. EMTEX ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1093 (ND)2018	IBC Under Sec 9	1	rejected wrong file	
1337	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/417(ND) 2017	IBC Under Sec 10		wrong index,file not according toindex	
1338	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(PB)2 020	Sec 60(5)	1	written submission sign missed,true copy sign and stamp missed,serivce to all respodent	
1339	0710102009192020/1	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/149(ND) 2020	Sec 252 (3)	N	wrong document	
1340	0710102009192020/2	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/149(ND) 2020	Sec 252 (3)		true copy sign and stamp missed,Income tax service missed	
1341	0710102039702020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUTO RY APPLICATION (I.B.C)/2102(N D)2020	Sec 60(5)	(Only proof of service	

1342	0710102131702019/3	STELLAR CORPORATION Vs. SUMANGLAM IMPEX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2580 (PB)2019	IBC Under Sec 9		Wrong filing	
1343	0710102422882018/8	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB) 2018	IBC under Sec 7		Index missed, sign on reply missed, pg- 42, 47, 49, 51, 52, 55, 56, 64, 67 cut, true copy stamp missed	
1344	0710102422882018/9	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB) 2018	IBC under Sec 7		Index missed,sign on reply missed,pg- 42,47,49,51,52,55,56,64,67 cut,true copy stamp missed	
1345	0710102031812020/1	SUNIL KUMAR GUPTA Vs.		Application under any other provisions- IBC		wrong document,Index missed,document not properly uploaded.	
1346	0710102062252020/1	NARMADA CEREALS LIMITED Vs. ORIENTAL BANK OF COMMERCE	INTERLOCUTO RY APPLICATION (I.B.C)/2134() 2020	Sec 60(5)		Only vakalatnama	
1347	0710102132232019/1	INCOME TAX OFFICER WARD 25(4) Vs. REGISTRAR OF COMPANIES & TRIP COMMUNICATIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/709(ND) 2019	Sec 252 (1) - By Government Body		Pg-5,7,9 not clear,service missed	
1348	0710102151312019/23	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2 019	Sec. 241(1)		wrong document	

1349	0710102164562019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PUNJAB PROTECTION SAFE GUARDS PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/1017 (ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		Pg-3,4,14,15 not clear,pg- 17,18 translate,service missed	
1350	0710102017202018/5	METRO SPECIALITY	COMPANY PETITION (COMPANIES ACT)/395(PB)2 018	Sec. 241(1),Sec.		wrong page numbering	
1351	0710102017202018/6		COMPANY PETITION (COMPANIES ACT)/395(PB)2 018	Sec. 241(1),Sec. 242(4)		service missed	
1352	0710102024492018/9	EXCLUSIVE FIBRES LTD.	COMPANY PETITION IB (IBC)/1650 (ND)2018	IBC under Sec 7		wrong file application	
1353	0710102422882018/10	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB) 2018	IBC under Sec 7		document not upload properly	
1354	0710200411352018/27	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND) 2018	IBC Under Sec 9		wrong file application	
1355	0710200411352018/28	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND) 2018	IBC Under Sec 9		wrong file application	

1356	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND) 2018	IBC Under Sec 9		wrong file application	
1357	0710200411352018/30	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND) 2018	IBC Under Sec 9		wrong file application	
1358	0710102007062020/1	VEDIKA NUT CRAFTS PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/548(PB)2 020	Application under any other provisions- IBC		wrong file application	
1359	0710102014032020/2	MANISH KUMAR Vs. TOWER VISION INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/434(ND) 2020	IBC Under Sec 9		pg-31,38,119-121,125 not clear,true copy sign missed in some pages	
1360	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions- IBC		wrong file application	
1361	0710102062262020/1	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/58()2020	Sub-section (I)		wrong document	
1362	0710102062392020/1	ASHOK KUMAR GULLA Vs. PRIYANKA CHAHAL & ANR	INTERLOCUTO RY	Sec 60(5)		document not properly uploaded	

1363	0710102115222019/4	PAISALO DIGITAL LIMITED Vs. CHAHAL PARIVAHAN PVT LTD.		IBC under Sec 7		Wrong file applcation	
1364	0710102161222019/2	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/1035 (ND)2019	Sec 252 (1)		roc service missed	
1365	0710102412262017/7	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/40(PB)2 017	IBC Under Sec 10		wrong file application	
1366	0710120004072018/27	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/934(PB) 2018	IBC under Sec 7		Wrong document	
1367	0710200722442018/2	INCOME TAX OFFICER, WARD- 1 NEW DELHI Vs. ROC-AURA EARTH ENERGY PVT LTD		Government		service missed	
1368	10/1010/00/00/00/00/01/1	MUKUL KUMAR Vs. A M VINYL PVT. LTD.	COMPANY APPLICATION(IBC)/209(ND)2 020	Application under any other provisions- IBC		True copy stamp missed	
1369	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.	INTERLOCUTO RY APPLICATION (I.B.C)/2085(N D)2020	Sec 60(5)		true copy sign and stamp missed	

1370	0710102094442019/3	INDIAN STEEL AND POWER PRIVATE LIMITED Vs. PUSHP STEELS AND MINING PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/140(ND)	Sec. 230-232, Sec 234	Wrong file application	
1371	0710102096182019/4	AUGITE ESTATE PRIVATE LIMITED Vs. INDIA INK DEVELOPERS AND REALTORS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATI	Sec. 230-232 - Second Motion	wrong document case type.	
1372	0710102106352019/3		CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/113(ND)	Sec. 230-232 - Second Motion	Document not properly uploaded,Index missed	
1373		PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2083(PB) 2019	Sec 30	Wrong file application	
1374	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3386 (ND)2019	IBC under Sec 7	wrong documnet	
1375		MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232 - Second Motion	wrong document type	
1376	0710102173502019/2		CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT\/22(ND)2	Sec. 230-232 - Second Motion	Wrong file application	

1377	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2 018	IBC under Sec 7	Wrong file application	
1378	0710102025292020/3	PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT\/41(ND)2	Sec. 230-232 - Second Motion	uncomplete document	
1379	0710102031452020/1	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD	COMPANY	Sec. 241(1),Sec. 244(1)	pg-18,20a,70,76,91 blank,pg- 27,87,88,90,93,118,129,131,1 35,137 not clear,proof of service missed	
1380	0710102031452020/2		COMPANY PETITION (COMPANIES ACT)/61(ND)2 020	Sec. 241(1),Sec. 244(1)	pg-15,18 blank,pg- 23,83,84,86,88,134-136,138 not clear,pg-100 repeated,proof of service missed	
1381	0710102101192019/11		COMPANY PETITION IB (IBC)/1651 (ND)2019	IBC Under Sec 9	page numbering not mention,document not properly uploaded	
1382	0710102105692019/3	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.	COMPANY PETITION IB (IBC)/1753 (ND)2019	IBC Under Sec 9	Wrong file application	
1383	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL	COMPANY APPLICATION(COMPANIES ACT)/1910(PB) 2019	Rule 11 of NCLT	Wrong file application	

1384	0710120007302018/57		COMPANY PETITION IB (IBC)/1059 (ND)2018	IBC Under Sec 9		Sign missed on reply,Proof of service missed	
1385	0710102006172020/4	SURESH KUMAR JAIN VS. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1304(ND) 2020			Only proof of service	
1386	0710102008232020/4	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/13(ND)2	Sub-section (I)		Wrong document	
1387	0710102063842020/1	TARUN BATRA Vs. RAMBHAJ JAIN	INTERLOCUTO RY APPLICATION (I.B.C)/2277(N D)2020	Sec 60(5)		Wrong file application	
1388	0710102126352019/4	BHAVYAM FABTRADING LIMITED Vs.	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/136(ND)	Sec. 230-232, Sec 234		true copy sign and stamp missed	
1389	0710102128782019/9	SANDARBH FOOD PVT LTD Vs.	CP(AA) MERGER AND	Sub-section (I) of section 230		page numbering missed	
1390	0710102145852019/5	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW	CA(A) MERGER AND	Sec. 230-232,		Only index	

1391	0710102145852019/6	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/169(ND)	Sec. 230-232, Sec 234	pg-3 not clear	
1392	0710102155412019/3	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP	Sec 252 (1) - By Government	service missed of roc	
1393	0710102167232019/1	SARVESH KASHYAP Vs. O- ZONE NETWORKS (P) LTD	COMPANY APPLICATION(IBC)/1672(ND) 2019	Sec 12(2)	Wrong document	
1394	0710102169272019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/70()2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	pg-4,proof of service roc missed	
1395	0710102169302019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	Proof of service missed of roc	
1396	0710102169372019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	APPEAL(COMP ANIES ACT)/89(ND)2	Sec 252 (1) - By Government Body,Sec 252	proof of service missed	
1397	0710102171992019/3	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)		Sec. 230-232 - Second Motion	page numbering missed after pg-8	

1398	0710102171992019/4	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/2(ND)20			page numbering missed after pg-8,pg-9,10,11 not clear	
1399	0710102000912020/3	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/141(ND) 2020	Sec 252 (1)		Proof of service to income tax	
1400	0710102003412020/5	GAUTAM MULLICK Vs. VIKRAM BAJAJ	COMPANY APPLICATION(IBC)/418(PB)2 020	Sec 60(5)		Wrong document	
1401	0710102008232020/5	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/13(ND)2	Sub-section (I)		pg-6 not clear	
1402	0710102009892019/3	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMP ANIES ACT)/336(ND) 2019	Sec 252 (3)		page numbering missed,income tax service missed	
1403	0710102013352020/2	FUSION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/167(ND) 2020	Sec 252 (1)		Proof of service missed	
1404	0710102022262018/22	DENA BANK Vs. M/S KASHYAP MOTOR INDIA PVT. LTD	COMPANY PETITION IB (IBC)/1528 (PB)2018	IBC under Sec 7		Wrong file application	

1405	0710102024272020/1	RAJA AUTOPARTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/211(ND) 2020	Sec 252 (3)		page numbering missed,service missed of income tax	
1406	0710102096102019/2	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. SHILPI CABLES PVT. LTD.	COMPANY APPLICATION(IBC)/1151(PB) 2019	Sec 60(5)		Index missed,wrong file	
1407	0710102149262019/1	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD VS. KUNDAN CARE PRODUCTS	COMPANY APPLICATION(IBC)/1526(ND) 2019	Sec 30		sign on reply,pg-7,8 wrong arrange	
1408	0710102149262019/2	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD VS. KUNDAN CARE PRODUCTS	COMPANY APPLICATION(IBC)/1526(ND) 2019	Sec 30		sign on reply missed,true copy sign missed in some pages,after pg-42 double page numbering	
1409	0710102171922019/3	MEERA SAMUH HOSPITALITY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/58(ND)2 020	Sec 252 (3)		page numbering missed,income tax service	
1410	0710200410622018/3	M/S BLS POLYMERS LIMITED Vs. M/S SHREEOM WIRES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/645(ND) 2018	IBC Under Sec 9		Wrong file application	
1411	0710102091372019/4	EXPORT-IMPORT BANK OF INDIA Vs. SURENDER KUMAR SINGHAL/ RAJAT SINGHAL/ RAMAN AGARWAL JOINTLY AS RESOLUTION APPLICANT	COMPANY APPLICATION(IBC)/700(ND)2 019	Sec 60(5)		Sign missed in index of advocate,True copy sign and stamp missed,wrong index	

1412	0710102151642019/1	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY APPLICATION(IBC)/545(ND)2 019	Application under any other provisions- IBC		Wrong file application	
1413		M/S ASTONEFIELD SOLAR GUJARAT PVT LTD Vs. PRIME MEIDEN LTD.	COMPANY PETITION IB (IBC)/940(ND) 2018	IBC Under Sec 10		TRUE COPY SING MISSED	
1414	0710102117612019/8	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122 (ND)2019	IBC under Sec 7		PG 151-153 NOT CLEAR	
1415	0710102003822020/4		COMPANY PETITION IB (IBC)/363(ND) 2020	IBC under Sec 7		wrong filing	
1416	0710102027322020/1	SATYADEVI ALAMURI Vs. AJAY KUMAR BISNOI	INTERLOCUTO RY APPLICATION (I.B.C)/1868(N D)2020	19(2)		INDEX MISSING PAGE NUMBER NOT MENTION	
1417		24.4 Vs. REGISTRAR OF COMPANIES	ANIES	Sec 252 (1) - By Government Body		Pg 5,7,8,10,11 cut 15-20 not clear	
1418	0710102156912019/4	JAIPUR MAHUA TOLLWAY LIMITED Vs. RISE PROJECTS PRIVATE LIMITEDRISE PROJECTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/176(ND) 2019	Sub-Section (1) Of Section 66.		wrong filing	

1419	0710102168442019/1	SHREE BANKEY BEHARI LAL ENTERPRISES Vs. PALIKA	COMPANY APPLICATION(IBC)/2857(PB) 2019	Application under any other provisions- IBC		wrong filing	
1420	0710102136992019/3	CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES	COMPANY PETITION IB (IBC)/2693 (ND)2019	IBC Under Sec 9		UPLOAD AGAIN CLEARLY	
1421	0710102142572019/1	MOHD NAZIM KHAN Vs. INTERNATIONAL TRENCHING PRIVATE LIMITED	COMPANY APPLICATION(IBC)/76(ND)20 19	Application under any other provisions- IBC		NCOMPLETE DOC	
1422	0710102413022017/3	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/246(ND)	Application under any other provisions ,Sub- section (I) of section 230		PG-19,(20 NOT CLEAR AND TRANSLATE 49,52,59, 70,WORNG ARRANGE	
1423	0710102001842020/1	LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI &	Company Appeal(Comp	Sec 252 (1)		page numbering not mention and all pages cut	
1424	0710102003492020/1	LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/122(ND) 2020	Sec 252 (1)		page 6,7 cut	
1425	0710102027082020/1	PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		TRUE COPY SING MISSED	

1426	0710102028082020/1	PRIVATE LIMITED Vs. SHAHI	COMPANY APPEAL(COMP ANIES ACT)/224(ND) 2020	Sec 252 (3)	PG-59-71, 73- 79,180192,193,196,206 208,220,221, NOT CLEAR	
1427	0710102158302019/3	SUPPORT PRIVATE LIMITED Vs. TARU LEADING EDGE	COMPANY PETITION IB (IBC)/3369 (ND)2019	IBC Under Sec 9	WRONG DOCS	
1428	0710102036292020/2	Vs.	INTERLOCUTO RY APPLICATION (I.B.C)/2085(N D)2020	Sec 60(5)	TRUE COPY SING MISSED	
1429	0710102104432019/11	PARISI GRAND SMOOTH LOGISTICS LIMITED Vs. AGILE INTERNATIONAL LOGISTICS LIMITED	COMPANY PETITION IB (IBC)/1799 (ND)2019	IBC Under Sec 9	WRONG FILING	
1430	0710102039702020/2	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUTO RY APPLICATION (I.B.C)/2102(N D)2020	Sec 60(5)	UPLOAD PROPERLY	
1431	0710120007702018/25	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071 (ND)2018	IBC under Sec 7	WRONG FILING	
1432	0710102012172020/6	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED	COMPANY PETITION IB (IBC)/413(ND) 2020	IBC Under Sec 9	DOCS UPLOAD PROPERLY	

1433	0710102019032020/1	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI â^¨S. (IN THE MATTER	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT\/37(ND)2	Sec. 230-232 - Second Motion	TRUE COPY MISSED	
1434	0710102026152020/2		CP(AA) MERGER AND AMALGAMATI	Sec. 230-232 - Second Motion	page numbering not mention and INDEX MISSED	
1435	0710102026152020/3		CP(AA) MERGER AND AMALGAMATI	Sec. 230-232 - Second Motion	page numbering not mention and INDEX MISSED	
1436	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI	COMPANY PETITION (COMPANIES ACT)/70(PB)20 20	Sec. 213,Sec. 241(1)	WRONG FILING	
1437	0710102061552020/1	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2072(P B)2020	Regulation 30, CIRP Regulations, 2016	TRUE COPY SING MISSED	
1438	0710102159672019/4		COMPANY PETITION IB (IBC)/2(ND)20 20	IBC under Sec 7	WRONG FILING	
1439	0710102172492019/1	JAIHIND STONES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMP ANIES ACT)/69(ND)2 020	Sec 252 (1)	PAGE NUMBER NOT MENTION AND SONE PAGES CUT	

1440	0710102429652018/2	A B MEDICOS PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/27/PB)20		STAMP PAPER AND VERIFICATION DATE MISSED	
1441	0710102079552019/9	KUTCH CHEMICAL INDUSTRIES LTD Vs. VMA ENTERPRISES PVT LTD	COMPANY PETITION IB (IBC)/1136 (ND)2019	IBC Under Sec 9	WRONG FILING	
1442	0710102085512019/7	SUNDER LAL GOEL Vs. MEDIPLUS (INDIA) LTD.	COMPANY PETITION (COMPANIES ACT)/84(ND)2 019	Sec. 241(1),Sec. 242(4),Sec. 244(1)	WRONG FILING	
1443		BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/160(ND) 2020	Sec 252 (3)	PAGES CUT	
1444	0710200421002018/1	FORCE BUILDCON PVT. LTD. Vs. M/S. SPM AUTO PVT. LTD.	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/71(ND)2	Application under any other provisions ,Sub- section (I) of section 230	PROOF OF SERVICE MISSED	
1445	0710102008392020/1	ANG INDUSTRIES LIMITED Vs. AMEREX PRIVATE LIMITED	COMPANY APPLICATION(IBC)/624(ND)2 020	Application under any other provisions- IBC	PAGE 21 CUT	
1446	0710102014152019/2	MEZBAAN HOTELIERS PRIVATE LIMITED Vs. MEZBAAN HOLDINGS PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/31(ND)2	Sec. 230-232,	AFFIDAVIT MISSED	

1447		KOTAK MAHINDRA BANK LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2069(P B)2020	Sec 60(5)	PG-29 CUT PG 32-41 NOT CLEAR	
1448		KOTAK MAHINDRA BANK LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2069(P B)2020	Sec 60(5)	PG-29 CUT PG 32-41,48 ,49,43 -45 NOT CLEAR	
1449	0710102098132019/18	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896 (ND)2019	IBC under Sec 7	WRONG FILING	
1450		SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111(P B)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	DOCS UPLOAD PROPERLY	
1451	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111(P B)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	DOCS UPLOAD PROPERLY	
1452	0710102410362017/21	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB) 2017	IBC under Sec 7	TRUE COPY SING MISSED & AFFIDAVIT MISSED	
1453		Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2072(P B)2020	Regulation 30, CIRP Regulations, 2016	UPLOAD IN ONE FOLDER	

1454	10/1010/16/05/010/1	LIFESTYLE MAGAZINES PRIVATE LIMITED Vs.	COMPANY APPLICATION(COMPANIES ACT)/948(ND) 2019	Rule 11 of NCLT	APPLICATION FILED IN ADDESTIONAL	
1455	0710102139462019/6	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. EMAAR MGF LAND LIMITED	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/162(ND)	Sec. 230-232, Sec 234	document properly not upload	
1456	10/1010/15082/010/1	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK	COMPANY APPLICATION(IBC)/2614(PB) 2019	Section 74	wrong document upload	
1457	10/10102150822010/2	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK	COMPANY APPLICATION(IBC)/2614(PB) 2019	Section 74	wrong doc upload	
1458	0710102021332020/2	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/43(PB)20	Sec. 230-232, Sec 234	index missing	
1459	0710102027262018/4	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1756 (PB)2018	IBC under Sec 7	sign missing and affidavit missing	
1460	0710102031732020/1	MELODY EVENTS & PROMOTIONS PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMP ANIES ACT)/240()202 0	Sec 252 (3)	wrong doc upload	

1461	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2184(P B)2020	Sec 60(5)		sign missing	
1462	0710102408922018/63	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2 018	IBC under Sec 7		document properly not upload	
1463	0710102000912020/4	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/141(ND) 2020	Sec 252 (1)		document properly not upload	
1464	0710102005072020/7	EMAAR MGF LAND LTD Vs. EMAAR MGF LAND LTD	COMPANY APPLICATION(COMPANIES ACT)/70(PB)20 20	Sec. 242(4)		sign missing	
1465	0710102066122020/1	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/2782(N D)2020	Sec 60(5)		doc incomplete	
1466	0710102145072019/4	RAJIV CHAKRABORTY Vs. RAJESH KUMAR JAIN DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	COMPANY APPLICATION(IBC)/2576(PB) 2019	Sec 60(5)		SIGN MISSED	
1467	0710102151312019/24	emaar holding II Vs. Emaar Mgf land limited	COMPANY PETITION (COMPANIES ACT)/173(PB)2 019	Sec. 241(1)		SIGN MISSING ON EVERY PAGE	

1468	0710102151312019/25	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2 019	Sec. 241(1)		SIGN MISSING	
1469	0710102151312019/26	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2 019	Sec. 241(1)		SIGN MISSING	
1470		INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/22(PB)20	Sec. 230-232,		WRONG EFILE	
1471	0 / 1 0 1 0 / 0 1 1 4 / / 0 / 0 / /	SYNDICATE BANK Vs. SAVFAB DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/382(ND) 2020	IBC under Sec 7		INDEX AND SIGNMISSED	
1472	0710102012472020/3	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.	COMPANY PETITION IB (IBC)/410(ND) 2020	IBC under Sec 7		INDEX AND SIGNMISSED	
1473	111/111111/11/358/11/11/1	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.		Application under any other provisions- IBC		WRONG EFILE	
1474	0710102028992020/1	SAKET BHATIA Vs. SH. PANKAJ KHETAN LIQUIDATOR OF INTEGRATED CAPS PVT. LTD. UNDER LIQUIDATION	INTERLOCUTO RY APPLICATION (I.B.C)/1764(N D)2020	Sec 60(5)		SIGN MISSED	

1475		SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED	COMPANY PETITION IB (IBC)/3059 (ND)2019	IBC under Sec 7		INDEX , PAGE NUMBER, SIGN MISSED	
1476		STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2 018	IBC under Sec 7		INCORRECT DOC	
1477	0710102007092020/1	GEMINI SOLUTIONS PRIVATE LIMITED Vs.	COMPANY APPLICATION(COMPANIES ACT)/84()2020	Second Motion		incomplete doc	
1478	0710102007092020/2	GEMINI SOLUTIONS PRIVATE LIMITED Vs.	COMPANY APPLICATION(COMPANIES ACT)/84()2020	Second Motion		incomplete doc	
1479	0710102022342020/1	RISHU AGENCIES PRIVATE LIMITED Vs. SAFEX COMPLEX PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/40(ND)2	Sec. 230-232,		WRONG EFILE	
1480		PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND) 2019	Sec. 241(1)		sign missed	
1481	111/11111/11650/1110/6	RATAN SINGH Vs. THEME EXPORT PVT LTD	COMPANY PETITION IB (IBC)/323(ND) 2019	IBC Under Sec 9		SIGN MISSED	

1482	0710102029532020/1	R SYSTEMS INTERNATIONAL LIMITED Vs. M/S RAHEJA DEVELOPERS LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/48(ND)2	Sec. 230-232,		vol break	
1483	0710102064032020/1	HDFC BANK LTD. Vs. KANTI MOHAN RUSTAGI	INTERLOCUTO RY	Sec 60(5)		index missed	
1484	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	INTERLOCUTO RY APPLICATION (I.B.C)/2511(N D)2020	22(3)(b)		index missed and incomplete doc	
1485	0710102023302020/1	WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/597(ND) 2020	IBC Under Sec 9		index missed	
1486	0710102152252010/5	M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/3231 (ND)2019	IBC Under Sec 9		sign miss in rejoinder	
1487	0710102722542018/16	DENA BANK Vs. RATHI SUPER STEEL LIMITED	COMPANY PETITION IB (IBC)/1446 (PB)2018	IBC under Sec 7		sign missing in reply	
1488	0710102722542018/17	DENA BANK Vs. RATHI SUPER STEEL LIMITED	COMPANY PETITION IB (IBC)/1446 (PB)2018	IBC under Sec 7		sign missing in reply	

1489	0710120007702018/32	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071 (ND)2018	IBC under Sec 7		true copy missing page 12 not clear and page 21 cut	
1490	-	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071 (ND)2018	IBC under Sec 7		true copy missing page 12 not clear and page 21 cut	
1491		STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071 (ND)2018	IBC under Sec 7		progress report wrong document upoad	
1492		VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND) 2017	IBC Under Sec 9		progress report wrong doc upload	
1493	0710102028682018/6	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718 (PB)2018	IBC under Sec 7		sign missing every page	
1494	0710102034882020/1	TCM-UTM (JV) Vs. MR. RAJESH JANGRA	INTERLOCUTO RY APPLICATION (I.B.C)/2219(N D)2020	Sec 60(5)		application file 53- 55,70,103,201,203-212,222- 253,326-338 page not clear	
1495	0710102127602019/7	AARGUS GLOBAL LOGISTICS PVT. LTD. Vs. STOCKFLOW EXPRESS PVT. LTD.	COMPANY PETITION IB (IBC)/2414 (ND)2019	IBC Under Sec 9		sign missing in reply and affdavit missing	

1496	0710102410362017/24	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB) 2017	IBC under Sec 7		89-100, 107-180 ,405 not clear page	
1497		DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB) 2017	IBC Under Sec 9		wrong doc upload	
1498	0710102024662020/2	GANESH PRASAD AGARWAL Vs. OSWAL INDUSTRIES PVT. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/1599() 2020	Application under any other provisions- IBC		application file wrong doc upload	
1499	0710102060932020/1	anil Kohli Vs. Bhagwan Singh Rawat	INTERLOCUTO RY APPLICATION (I.B.C)/2099(P B)2020	Sec 25(j)		application wrong doc upload	
1500		MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/281(ND) 2020	Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425		wrong doc upload	
1501	0710102064702020/1	ARUNAV PANKAJ Vs.	INTERLOCUTO RY APPLICATION (I.B.C)/2334(P B)2020	Sec 60(5)		wrong doc upload	
1502	0710102065272020/1	AJAY SHRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTO RY APPLICATION (I.B.C)/2370(P B)2020	Sec 60(5)		wrong doc upload	

1503		AFFINITY BEAUTY SALON Vs. ROHIT SEHGAL	INTERLOCUTO RY APPLICATION (I.B.C)/2414(P B)2020	Sec 60(5)		wrong doc upload	
1504	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTO RY APPLICATION (I.B.C)/2775(P B)2020	Sec 60(5)		wrong doc upload	
1505	0710102098562019/8	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED	-	IBC Under Sec 10		wrong doc upload	
1506	0710102422882018/15	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB) 2018	IBC under Sec 7		affidavit and estamp paper missiing	
1507	111 / 111 /1111/24 /811 /111 ////	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB) 2017	IBC Under Sec 9		wrong document upload	
1508	0710102015832018/1	ARUN MEHTA Vs. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED		Application under any other provisions		service missing	
1509	0710102017832020/1	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/187(ND) 2020	Sec 252 (1)		numer missing and cut page	

1510	0710102117612019/10	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122 (ND)2019	IBC under Sec 7		in annexure true copy missing	
1511	0710102166532019/5	SANDARBH FOODS PVT LTD		Sec. 230-232 - Second Motion		1-6 not clear page	
1512	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD	COMPANY PETITION IB (IBC)/633(ND) 2020	IBC Under Sec 9		service and e-stamp missing	
1513	0710102025802018/15		COMPANY PETITION IB (IBC)/1683 (ND)2018	IBC Under Sec 9		1-20 page missing and properly document upload	
1514	0710102063712020/1	VERIZON INDIA PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/286(PB)2 020	under any other		1-5 page missing	
1515	10/1010/14183/010/4	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD	INTERLOCATO RY APPLICATION (IBC)/2605 (PB)2019	Sec 30		wrong document upload	
1516	0710102006892019/3	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA	COMPANY APPEAL(COMP ANIES ACT)/236(ND) 2019	Sec 252 (3)		index missing	

1517	0710102069012020/1	MAHESH BANSAL Vs. SUBHASH CHAND GOEL	INTERLOCUTO RY APPLICATION (I.B.C)/2651(N D)2020	Sec 60(5)		wrong document upload	
1518	0710102117612019/11	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122 (ND)2019	IBC under Sec 7		true copy missing	
1519	0710102422882018/16		COMPANY PETITION IB (IBC)/923(PB) 2018	IBC under Sec 7		true copy and affidavit missng	
1520	0710102064692020/1	MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2321(N D)2020	Sec 60(5)		true copy and sign missing	
1521	0710102070482020/1		INTERLOCUTO RY APPLICATION (I.B.C)/2793(N D)2020	Sec 60(5)		sign missing	
1522	10/1010/13000/010//	M.M. VACATIONS & TOUR	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/163(ND)	Sub-section (I)		sign and true copy missing and index missing	
1523	0710102132562019/2		COMPANY PETITION (COMPANIES ACT)/765(ND) 2019	Sec 252 (1)		index missing	

1524	0710102132562019/3	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/765(ND) 2019	Sec 252 (1)	service missing	
1525	10 71010 201 21 720 2077		COMPANY PETITION IB (IBC)/413(ND) 2020	IBC Under Sec 9	wrong document upload	
1526	0710102022662020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	COMPANY PETITION (COMPANIES ACT)/49(PB)20 20	Sec. 241(1)	24 25 26 27 NOT CLEAR	
1527		,	COMPANY PETITION IB (IBC)/17(ND)2 019	IBC under Sec 7	PAGE NUMBERING NOT MENTION AND PROOF OF SERVICE MISSED	
1528	0710102089482019/11		COMPANY PETITION IB (IBC)/1295 (ND)2019	IBC under Sec 7	PAGE 14 15 NOT CLEAR	
1529	0710102104502019/5	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED	COMPANY PETITION IB (IBC)/1721 (PB)2019	IBC Under Sec 9	NEED TO VOLUME PARTITION AFTER 200 PAGES	
1530	0710102166562019/4	JALSA CLOTHINGLINE LIMITED Vs. DIBANKAR CLOTHING LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT\/2(ND\20	Sec. 230-232,	PROOF OF SERVICE MISSED	

1531		SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED	COMPANY PETITION IB (IBC)/115(ND) 2020	IBC Under Sec 10	13 14 15 16 17 18 19 not clear	
1532	,	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/786(PB) 2018	IBC under Sec 7	page 19 24 25 30 not clear	
1533	0710102003422020/1	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL(COMP ANIES ACT)/229(ND) 2020	Sec 252 (3)	all pages cut	
1534	0710102003642020/3	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/175(ND) 2020	Sec 252 (1)	all pages cut	
1535	0710102006122010/0	PROPERTY SOLUTION (INDIA) PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD.	COMPANY PETITION IB (IBC)/385(ND) 2019	IBC Under Sec 9	PROOF OF SERVICE MISSED	
1536	0710102008952020/2	VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMP ANIES ACT)/138(ND) 2020	Sec 252 (3)	PROOF OF SERVICE MISSED	
1537	0710102015112020/2	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/188(ND) 2020	Sec 252 (1)	ALL PAGES CUT	

1538	0710102015772020/1	COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/182(ND) 2020	Sec 252 (3)		ALL PAGES CUT	
1539	10/1010/01681/07/07	ROHIT SHARMA Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/183(ND) 2020	Sec 252 (1)		ALL PAGES CUT	
1540		DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1164(ND) 2020			52 53 54 55 NOT CLEAR	
1541	10/1010/146/17010/7	JAGMOHAN DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/127(ND) 2020	Sec 252 (1)		ALL PAGE CUT	
1542		DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/135(ND) 2020	Sec 252 (3)		ALLPAGES CUT AND LINE	
1543		STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2 018	IBC under Sec 7		PAGINATION NOT MENTION	
1544		M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. NOESIS INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/110(PB) 2019	Sec 60(5)		PAGE 1 TRANSLATION	

1545	0710102012792020/2	TAIPACK LIMITED Vs.	COMPANY APPLICATION(IBC)/869(ND)2 020	Application under any other provisions- IBC	INDEX MISSING	
1546	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/169(ND) 2020	Sec 252 (1)	ALL PAGES CUT	
1547		DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.	COMPANY APPEAL(COMP ANIES ACT)/220(ND) 2020	Sec 252 (3)	ALL PAGES CUT	
1548		SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.	COMPANY APPEAL(COMP ANIES ACT)/213(ND) 2020	Sec 252 (1)	ALL PAGES CUT	
1549	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/199(ND) 2020	Sec 252 (1)	ALL PAGES CUT	
1550	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/223(ND) 2020	Sec 252 (3)	PAGINATION NOT MENTION,TRUE COPY MISSED	
1551	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/214(ND) 2020	Sec 252 (3)	PAGINATION NOT MENTION,TRUE COPY MISSED	

1552	0710102061312020/1	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2159(N D)2020	Sec 30		WRONG E FILL	
1553	0710102172152019/2	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/53(ND)2 020	Sec 252 (3)		ALL PAGES CUT	
1554	0710102/21252019/2	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED		Application under any other provisions		ALL PAGES CUT	
1555	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB) 2018	IBC under Sec 7		PG-56-65 NOT CLEAR	
1556	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB) 2018	IBC under Sec 7		TRUE COPY MISSED	
1557	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB) 2018	IBC under Sec 7		PG-56-65 NOT CLEAR	
1558	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB) 2018	IBC under Sec 7		FILE NOT IN PROPER INDEX ETC	

1559	0710200410172018/15	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND) 2018	IBC Under Sec 9		FILE NOT UPLOAD IN PROPER	
1560	0710200410172018/16	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND) 2018	IBC Under Sec 9		E FILL WRONG	
1561	0710200410172018/17	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND) 2018	IBC Under Sec 9		DOCUMENT NOT UPLOADED PROPER	
1562	0710200410172018/19	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND) 2018	IBC Under Sec 9		WRONG E FILL	
1563	0710200410172018/20	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND) 2018	IBC Under Sec 9		WRONG E FILL	
1564	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND) 2019	IBC Under Sec 10		WRONG E FILL	
1565	0710102022462020/2	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/581(ND) 2020	IBC under Sec 7		WRONG E FILL	

1566	0710102027802020/1	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	INTERLOCUTO RY APPLICATION (I.B.C)/1718(N D)2020	Pule 11 of		INDEX MISSED	
1567	0710102086512019/6	RAMJAN KHAN VS. INDIGLOBAL TRADELINKS	COMPANY PETITION IB (IBC)/1270 (ND)2019	IBC Under Sec 9		TRUE COPY MISSED	
1568	0710102098222019/10		COMPANY PETITION IB (IBC)/1563 (ND)2019	IBC Under Sec 9		WRONG E FILL	
1569	0710102117612019/12	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122 (ND)2019	IBC under Sec 7		PAGE 3 TO 9 IN HINDI	
1570	0710102151312019/29		COMPANY PETITION (COMPANIES ACT)/173(PB)2 019	Sec. 241(1)		PAGE 31 32 35 NOT CLEAR	
1571	0710102151402019/4	PRIVATE LIMITED Vs. PIONEER URBAN LAND AND		IBC Under Sec 10		TRUE COPY MISSED	
1572	0710102158902019/7	BHARTI AIRTEL LIMITED VS.	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/186(PB)2	Sec. 230-232, Sec 234		NEED TO VOLUME BREAK AFER PAGES200	

1573		PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions	INDEX MISSED	
1574	0710102064572020/1	CHANDRA PRAKASH Vs. DULI CHAND	INTERLOCUTO RY APPLICATION (I.B.C)/2361(N D)2020		PAGE NUMBER NOT MENTION IN INDEX.	
1575	0710102023082020/1	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/206(ND) 2020	Sec 252 (1)	DOCUMENT NOT clear and index not mentioned	
1576	10 71010 206 20 2 20 20 70 70 7	SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR	INTERLOCUTO RY APPLICATION (I.B.C)/2233(N D)2020	19(2)	index not mention	
1577	0710102066312020/2	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/2477(P B)2020		index not mention	
1578	10/1010/06649/070/7	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	COMPANY APPLICATION(COMPANIES ACT)/316(ND) 2020	Sec. 213	document incomplete	
1579	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	COMPANY APPLICATION(COMPANIES ACT)/316(ND) 2020	Sec. 213	document incomplete	

1580	0710102035752020/2	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2201(P B)2020	Application under any other provisions- IBC		INDEX NOT MENTIONED	
1581	0710102128042019/7	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413 (ND)2019	IBC Under Sec 9		index not mentioned.	
1582	0710102002242020/8	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(PB)2 020	Sec 60(5)		page no 14-25 not clear	
1583	0710102149462019/1	BHAWANI SHANKAR Vs. THREE C PROJECTS PVT. LTD.	COMPANY APPLICATION(IBC)/2715(PB) 2019	Sec 60(5)		Fluid In Index Page Not Clear,10,11,12 to 24 & advance service	
1584	0710102154612019/3	AARKEN ADVISORS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/891(ND) 2019	Sec 252 (1)		Advance of Service	
1585	0710102169732019/10	V.N. PROPERTIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/3(ND)20	Sec. 230-232 - Second Motion		Pagination Not Done & Index Missing	
1586	0710102004562020/2	VIJENDER SHARMA Vs. MANOJ KUMAR	COMPANY APPLICATION(IBC)/397(PB)2 020	Application under any other provisions- IBC		Page No Clear 55,	

1587		GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.	ON(COMPANIE S ACT)/36(ND)2	Sec. 230-232, Sec 234		Pagination Not Done in Index and Documents ALSO	
1588		GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.	CA(A) MERGER AND	Sec. 230-232,		after 24 page no Pagination not Mention in Index	
1589	0710102027802020/2	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	INTERLOCUTO RY APPLICATION (I.B.C)/1718(N D)2020	Rule 11 of		Incomplete Document	
1590	/ /אַרַחַרָּשָׁ/ אַרָּחַרָּחַרָּאַ	Sarika Somvanshi VS. R S Stone	COMPANY PETITION IB (IBC)/1788 (ND)2018	IBC under Sec 7		Page Not Clear-203,230- 232,240 / One Volume Merge	
1591	0710102065552020/1	KANTI MOHAN RUSTAGI Vs. MR. KULBHUSHAN SACHDEV	INTERLOCUTO RY APPLICATION (I.B.C)/2389(N D)2020	19(2)		Index Missing	
1592	0710102072092020/2	INTERUPS INC. Vs. K.K. BASSI	INTERLOCUTO RY APPLICATION (I.B.C)/2875(P B)2020	Sec 60(5)		Wrong Document	
1593	0710102097082019/6	SMC CORPORATION(INDIA) PRIVATE LIMITED Vs. AKASH PACKTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1527 (ND)2019	IBC Under Sec 9		Wrong Document	

1594	0710102105692019/4	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.	COMPANY PETITION IB (IBC)/1753 (ND)2019	IBC Under Sec 9		Pages Blur- 3,5,7,9,11,13,14,15,16,	
1595		(INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES	COMPANY PETITION IB (IBC)/1032 (ND)2018	IBC under Sec 7		Wrong Document	
1596	0710102034342020/1	ICICI BANK LTD Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.		Application under any other provisions- IBC		Pages Not Clear-8-84	
1597	0710102063742020/1	COMPANIES NOT DELHT &	COMPANY APPEAL(COMP ANIES ACT)/272()202 0	Sec 252 (3)		Wrong Document	
1598	0710102067482020/1	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2529(P B)2020	Sec 60(5)		Proof of Service	
1599	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2529(P B)2020	Sec 60(5)		Reply every pages sign	
1600	0710102068942020/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/86(ND)2 020	Sec. 213,Sec. 241(1),Sec. 242(4)		Wrong Document	

1601	0710102068942020/3	LIFE SCIENCES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/86(ND)2 020	Sec. 213,Sec. 241(1),Sec. 242(4)		Wrong Document	
1602	0710102407892018/3	IDBI BANK LIMITED Vs. ACIL LIMITED	COMPANY PETITION IB (IBC)/170(PB) 2018	IBC under Sec 7		Reply every pages sign	
1603	0710200117292019/3		COMPANY PETITION IB (IBC)/266(ND) 2019	IBC under Sec 7		Wrong Document	
1604	0/10102008062020/1	PRIVATE LIMITED VS.	COMPANY APPEAL(COMP ANIES ACT)/136(ND) 2020	Sec 252 (3)		Affidavit Not Upload	
1605			CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT\/60(ND)2	Sec. 230-232, Sec 234		Wrong Document	
1606	0/10102156122010/2	SPY INFRASTRUCTURE PRIVATE LIMITED Vs.	CP(AA) MERGER AND	Rule 153, NCLT 2016		Incomplete Document	
1607	0710102067062020/2	K.K.GOLYAN VS. NULON	COMPANY PETITION	Sec 241 (2)		Every Pages Not Signature	

1608	0710102035752020/3	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2201(P B)2020	Application under any other provisions- IBC		Wrong Document	
1609	0710102036152020/1	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.		Application under any other provisions- IBC		Pages Missing-57-129	
1610	0710102036152020/2	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/2065(P B)2020	Application under any other provisions- IBC		Wrong Document	
1611	0710102071082020/1	LIMITED Vs. M/S GEE ISPAT PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2823(N D)2020	Sec 54(1)		Wrong Document	
1612	0710102422882018/17	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB) 2018	IBC under Sec 7		Seprate Filling Reply & Affidavit	
1613	0710102422882018/18	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB) 2018	IBC under Sec 7		Seprate Filling Reply & Affidavit	
1614	0710102422882018/19	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	COMPANY PETITION IB (IBC)/923(PB) 2018	IBC under Sec 7		Seprate Filling Reply & Affidavit	

1615	0710120007302018/59	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059 (ND)2018	IBC Under Sec 9		Proof of Service	
1616		SETH THAKURDAS KHINVRAJ RATHI Vs. M/S CALS REFINERIES LIMITED	COMPANY PETITION IB (IBC)/447(ND) 2017	IBC Under Sec 9		Index Missing	
1617	0710102002732020/4	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	COMPANY PETITION IB (IBC)/300(PB) 2020	IBC under Sec 7		Wrong Document	
1618		M/S AEROXPERT SOLUTION SERVICES PVT LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/126(ND) 2020	Sec 252 (3)		Wrong Document	
1619		M/S SUPER TENT HOUSE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA THROUGH ITS REGISTRAR	COMPANY APPEAL(COMP ANIES ACT)/203(ND) 2020	Sec 252 (1)		Wrong Document	
1620	0710102039662020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUTO RY APPLICATION (I.B.C)/2276(N D)2020	Sec 60(5)		Wrong Document	
1621	0710102039702020/3	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	INTERLOCUTO RY APPLICATION (I.B.C)/2102(N D)2020	Sec 60(5)		wrong file	

1622	0710102060442019/16	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD	COMPANY PETITION IB (IBC)/667(ND) 2019	IBC under Sec 7		Index No Page Numbering	
1623		LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2159(N D)2020	Sec 30		Incomplete Document	
1624		LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2159(N D)2020	Sec 30		Incomplete Document	
1625		ASSOCIATION VS. RAKESH K. JAIN LIQUIDATOR	INTERLOCUTO RY APPLICATION (I.B.C)/2647(N D)2020	Sec 60(5)		Wrong Document	
1626	0710102069092020/1	G.R . BATHLA Vs. VISHWANATH BATHLA	COMPANY APPLICATION(COMPANIES ACT)/312(ND) 2020	Rule 11 of NCLT		Wrong E-Filling	
1627	0710102069712020/1			Application under any other provisions- IBC		Wrong Page Numbering	
1628	0710102072092020/3	INTERUPS INC. Vs. K.K. BASSI	INTERLOCUTO RY APPLICATION (I.B.C)/2875(P B)2020	Sec 60(5)		Every Pages Not Signature	

1629		ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1443 (ND)2019	IBC under Sec 7		Wrong Document	
1630		DILIP BUILDCON LIMITED Vs. NISHA MALPANI	TRC)/1620/DR)	Application under any other provisions- IBC		Reply every pages sign	
1631		TEK TRAVELS PVT LTD. Vs. SHIVANTIKA BON VOYAGE PVT. LTD.	COMPANY PETITION IB (IBC)/1937 (ND)2019	IBC Under Sec 9		Reply every pages sign	
1632	0710102129092019/1	GITANJALI KAPOOR Vs. ANAND SONBHADRA	COMPANY PETITION IB (IBC)/372(ND) 2019	Sec 60(5)		Wrong Document	
1633	0710102143992019/4	RESHMA MITTAL RESOLUTION PROFESSIONAL OF PELLET ENERGY SYSTEMS PRIVATE LIMITED Vs. M/S NECKO FREIGHT FORWARDERS PVT	INTERLOCATO RY APPLICATION (IBC)/2435 (PB)2019	Sec 30		Proof of Service	
1634		M/S AEROXPERT SOLUTION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMP ANIES ACT)/835(ND) 2019	Sec 252 (3)		Wrong Document	
1635		AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED Vs. ANIL BHALLA	COMPANY APPLICATION(COMPANIES ACT)/646(ND) 2019	Sec 252 (3)		Wrong Document	

1636	0710200400542011/1	M/S MMTC LTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD	COMPANY PETITION (COMPANIES ACT)/123(ND) 2011	Application under any other provisions	Index missed	
1637	0710102003072020/5	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/139(ND) 2020	Sec 252 (3)	Wrong document	
1638	0710102014682020/1	VAGABOUND TRADEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/177(ND) 2020	Sec 252 (3)	Annexure every pages sign-6 to 11 /Translated page-8	
1639	0710102016842020/1	SARITA VISHWAKARMA Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/186(ND) 2020	Sec 252 (1)	Affidavit & Pagination	
1640	0710102019572020/3	TODAY HOMES NOIDA PRIVATE LIMITED Vs. TODAY HOMES & INFRASTRUCTURE PVT. LTD.	COMPANY APPLICATION(IBC)/1411(PB) 2020	Sec 60(5)	Page not clear- 67,36,39,40,41,100 to 154,166	
1641	0710102020082020/1	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/197(ND) 2020	Sec 252 (1)	No Pagination & Translate copy	
1642	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/197(ND) 2020	Sec 252 (1)	No Pagination & Translate copy	

1643	0710102028082020/2	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY APPEAL(COMP ANIES ACT)/224(ND) 2020	Sec 252 (3)		Affidavit missing /pagination/pages not clear	
1644	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/762()20 20	IBC under Sec 7		Pages not clear- 39,41,42,113,114	
1645	0710102035372020/1	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/2216() 2020	Sec 30		Index missed	
1646	0710102065802020/1	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2407(N D)2020	Sec 60(5)		Index missed	
1647	0710102108652019/9	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1874 (ND)2019	IBC Under Sec 9		Index missed	
1648			COMPANY PETITION IB (IBC)/115(ND) 2020	IBC Under Sec 10		Application every pages sign-1 to 4	
1649		STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2 018	IBC under Sec 7		Application every pages sign-1 to 19	

1650	0710102003072020/6	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/139(ND) 2020	Sec 252 (3)		Application filed in Additional document	
1651	0710102016052019/10	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND) 2019	IBC under Sec 7		INdex missed & Page not clear	
1652	0710102035372020/2	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/2216() 2020	Sec 30		INdex missed & Page not clear	
1653	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2184(P B)2020	Sec 60(5)		Application every pages sign-1 to 23,29 to 171,181 to 274	
1654	0710102068592020/3	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTO RY APPLICATION (I.B.C)/2622(N D)2020	19(2)		Pages not clear-93 to 125	
1655	0710102073312020/1	NTL ELECTRONICS INDIA LIMITED Vs. VOLKSWAGEN FINANCE PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/3089(N D)2020	Sec 12(2)		Wrong document	
1656	0710102105962019/6	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2 019	Sec. 241(1),Sec. 244(1)		pages not sign-155,156, 36- 38,124,155 to 207,214 to 229,234 to 447 to 911 /Pages not clear-177,178,240,245 to 285,698,709 to 716,753 to 815 880 881 886 896 912 911	

1657	0710102065052020/1	SUDERSHAN GUPTA Vs. AVANSE FINANCIAL SERVICES LTD. & ORS.	INTERLOCUTO RY APPLICATION (I.B.C)/2357(N D)2020	Sec 60(5)	Wrong document uploaded	
1658	0710102065802020/2	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2407(N D)2020	Sec 60(5)	Index Missing , Pagination Missing , Stamp Paper of 100 Rupees missing as for power of attorney ,	
1659		MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	COMPANY PETITION IB (IBC)/1696 (ND)2019	Sec. 58(3),Sec. 59	signature missing on every pages at bottom of the pages	
1660	0710200430842018/3	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED	COMPANY PETITION IB (IBC)/651(ND) 2018	IBC Under Sec 9	Document Incomplete	
1661	0710102009832019/4	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/364(ND) 2019	IBC Under Sec 9	Wrong Document Uploaded (Application)	
1662	0710102033582020/1	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI		Sec 252 (1) - By Government Body	Wrong Document Uploaded (Application)	
1663	10/1010/14610/019/5	GMS AHMED SYED Vs. EICHER LTD	COMPANY PETITION (COMPANIES ACT)/853(ND) 2019	Sec. 58(3)	Incomplete Document	

1664		UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2746(PB) 2019	Application under any other provisions- IBC		Four Pages Missed according to Court Login	
1665	0710102158222019/1	UDAYRAJ PATWARDHAN Vs. SAMEEKSHA ESTATE PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2747(PB) 2019	Application under any other provisions- IBC		Four Pages Missed according to Court Login	
1666	0710102171142019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED VS. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/202(PB)2 020	Application under any other provisions- IBC		Wrong Document	
1667	0710102171152019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED VS. SACHET INFRASTRUCTURE PRIVATE	COMPANY APPLICATION(IBC)/203(PB)2 020	Application under any other provisions- IBC		Wrong Document	
1668	0710102408922018/75	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2 018	IBC under Sec 7		No Index	
1669	0710102006382020/1	RISHI WADHWA Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY APPLICATION(IBC)/478(ND)2 020	Application under any other provisions- IBC		Supporting Affidavit Missed	
1670	0710102007032020/13	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/12/ND)2	Sec. 230-232,		No Index	

1671		EMERALD LANDS (INDIA) PVT.LTD Vs. IL&FS FINANCIAL SERVICES LTD.	COMPANY APPLICATION(IBC)/945(ND)2 020	Application under any other provisions- IBC		Wrong Document	
1672	0710102014212020/2	EMERALD LANDS (INDIA) PVT.LTD Vs. IL&FS FINANCIAL SERVICES LTD.	COMPANY APPLICATION(IBC)/945(ND)2 020	Application under any other provisions- IBC		Wrong Document	
1673	0710102022652018/8	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565 (PB)2018	IBC under Sec 7		Wrong Document	
1674	0710102032742020/1	VISHAL GUPTA Vs. K R F LIMITED	COMPANY PETITION IB (IBC)/770()20 20	IBC Under Sec 9		Wrong Documents	
1675	0710102064662020/1	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/251(ND) 2020	Sec 252 (3)		No Number in Index and no Pagination No sign In annexurres no Roc and Income Tax Advance Service	
1676		MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2668(N D)2020	Sec 60(5)		Page 75 to 86,89,90,91 Not Clear	
1677	0710102157942019/2	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2746(PB) 2019	Application under any other provisions- IBC		wrong Documents	

1678	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED VS. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/200(PB)2 020	Application under any other provisions- IBC		Wrong Document	
1679	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/202(PB)2 020	Application under any other provisions- IBC		Wrong Documents	
1680	0710102171152019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED VS. SACHET	COMPANY APPLICATION(IBC)/203(PB)2 020	Application under any other provisions- IBC		Wrong Documents	
1681	0710102415722018/31	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2 018	IBC under Sec 7		Page 12,20 Not Clear & No Sign in every Pages	
1682	0710102415722018/32	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2 018	IBC under Sec 7		Page 19 not clear, No Sign in every Pages	
1683	0710102427912018/8	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	COMPANY PETITION IB (IBC)/441(PB) 2018	IBC under Sec 7		Wrong Document	
1684	0710102001342020/6	REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/170(ND) 2020	Sec 252 (3)		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	

1685	0710102011322020/2	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMP ANIES ACT)/166(ND) 2020	Sec 252 (1)	No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
1686	0710102011862020/1	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/157(ND) 2020	Sec 252 (1)	No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
1687		Kuldeep Kaur Vs. Registrar of Companies NCT of Delhi & Haryana	COMPANY APPEAL(COMP ANIES ACT)/204(ND) 2020	Sec 252 (3)	No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
1688	0710102022482018/6	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1520 (ND)2018	IBC Under Sec 9	Wrong Documents	
1689	,	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND) 2019	IBC Under Sec 9	Page 21, 28 to 33 not clear	
1690	0710102074032020/1	LOTUS BOULEVARD APARTMENT OWNERS, ASSOCIATION Vs. CHANDRA PRAKASH	INTERLOCUTO RY APPLICATION (I.B.C)/3072(P B)2020	Sec 60(5)	Wrong Doucuments	
1691		REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/3139(N D)2020	Sec 60(5)	Document not uploaded properly	

1692	0710102006792020/1	VNM COMPONENTS PVT. LTD. Vs. VNM COMPONENTS PVT. LTD.	COMPANY APPLICATION(IBC)/492(ND)2 020	Application under any other provisions- IBC		Wrong Documents	
1693	0710102069162020/1	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	COMPANY PETITION IB (IBC)/887()20 20	IBC under Sec 7		Wrong Documents	
1694	0710102069712020/2	MOHD NAZIM KHAN Vs. NAVNEET JAIN	APPLICATION	Application under any other provisions- IBC		Main case no. wrong	
1695	0710102160632019/3	ANSHUMALI DIPANKAR Vs. UNIVERSAL BUILDWELL PVT. LTD.	APPLICATION	Application under any other provisions- IBC		No Supporting Affidavit	
1696	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/470(ND) 2017	IBC under Sec 7		No Sign in reply	
1697	10/1010/061/5/070/7	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD	COMPANY PETITION (COMPANIES ACT)/72(PB)20 20	Sec. 241(1)		Wrong Document	
1698	0710102064902020/1	RAVI BANSAL Vs. PUNJABI ACCESSORIEZZ PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2351(N D)2020	Sec 60(5)		No True Copy sign in Annexuress	

1699		AAKASH SINGHAL Vs. MORE RETAIL LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2407(N D)2020	Sec 60(5)		No Index, No Supporting Affidavit	
1700	0710102067232020/1	MAHESH BANSAL Vs.	INTERLOCUTO RY APPLICATION (I.B.C)/2495(N D)2020	Sec 12(2)		Wrong Doucument	
1701	0710102070772020/1	VIVEK PARTI Vs. PREM CHAND GUPTA	INTERLOCUTO RY APPLICATION (I.B.C)/3217(P B)2020	Sec 66(1)		Main Case Wrong	
1702	N /1010207077720207072	CHAND GUPTA	INTERLOCUTO RY APPLICATION (I.B.C)/3217(P B)2020			Wrong Main Case	
1703		ASIAN COLOUR COATED ISPAT	COMPANY PETITION IB (IBC)/50(PB)2 018	IBC under Sec 7		No Index, No sign in Written Submission	
1704			COMPANY PETITION IB (IBC)/397(PB) 2018	IBC under Sec 7		Page No. 27,28,56,57 cut	
1705	0710120001322018/4		COMPANY PETITION IB (IBC)/512(ND) 2017	IBC under Sec 7		Document not uploaded properly	

1706	0710120006752018/10	(INTERNATIONAL) BANK Vs.	COMPANY PETITION IB (IBC)/1032 (ND)2018	IBC under Sec 7		Wrong Document	
1707	0710120009092018/3	M/S. SHREE AMBICA INTERNATIONAL FOOD	COMPANY PETITION IB (IBC)/1342 (ND)2018	IBC under Sec 7		Wrong Documents	
1708			CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT\/23(ND)2	Sec. 230-232 - Second Motion		Page 14 Missed, page 22, 23 Not Clear	
1709	0710102017792020/1	INTECO SPECIAL MELTING TECHNOLOGIES (INDIA) PVT.	COMPANY PETITION IB (IBC)/549(ND) 2020	IBC under Sec 7		Page No. 28,29,74 are not clear , Page 75 cut and Page 40-44, 53-57 are blur	
1710		STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LIMITED		Application under any other provisions- IBC		65-B Certificate missed	
1711	0710102070652020/2		COMPANY APPLICATION(COMPANIES ACT)/335(ND) 2020	Application under any other provisions		E stamp missed with affidavit	
1712	0710102070652020/3	HEMANT KHANDELWAL Vs.	COMPANY APPLICATION(COMPANIES ACT)/335(ND) 2020	Application under any other provisions		E stamp missed with affidavit	

1713		OM LOGISTICS LIMITED Vs. NTL ELECTRONICS INDIA LIMITED		Application under any other provisions- IBC		wrong e-filing	
1714	0710102117612019/14	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122 (ND)2019	IBC under Sec 7		65- B certificate missed with affidavit	
1715	0710102128042019/8	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413 (ND)2019	IBC Under Sec 9		wrong e-filing	
1716	0710102408922018/77	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2 018	IBC under Sec 7		wrong efiling	
1717	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/1032 (ND)2018	IBC under Sec 7		wrong document uploaded	
1718	10/10102060/82020/0/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2704(P B)2020	Sec 60(5)		Proof of service missed	
1719	0710102083112019/8	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164 (ND)2019	IBC Under Sec 9		index missed, page numbering missing.	

1720	0710102084772019/4	LEE FININVEST PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMP ANIES ACT)/399(ND) 2019	Sec 252 (3)	wrong e-filing	
1721	0710120011302018/15	M/S KANNU ADITYA INDIA	COMPANY PETITION IB (IBC)/1275 (PB)2018	IBC under Sec 7	Scanned documents like annexures or affidavit etc. Should be clubbed together, page no. 30 is missed, page 35-86 translate and true copy stamp and sign is missed	
1722	0710102035242020/3	INSURANCE CORPORATION OF INDIA PENSION GROUP	INTERLOCUTO RY APPLICATION (I.B.C)/2210(N D)2020	Sec 60(5)	Sign on reply (every pages) missed, Page no. 9 missed, E- stamp missed with affidavit, Page 13-14 not clear, 65-B Certificate missed with proof	
1723	0710102066152020/2	SANJAY SINGHAL Vs. MINISTRY OF CORPORATE AFFAIRS	INTERLOCUTO RY APPLICATION (I.B.C)/2441(N D)2020	Sec 60(5)	wrong e-filing	
1724	0710102129312019/9	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIES ACT)/380(ND) 2019	Rule 11 of NCLT	Supporting affidavit missed	
1725	0710102007032020/14	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT\/12(ND)2	Sec. 230-232,	wrong document uploaded	
1726		ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/44(PB)20 20	Sec. 241(1),Sec. 242(4)	sign on reply and proof of service, and true copy and sign missed	

1727	0710102018752020/1	PARAMJEET SINGH SAINI Vs. PUMA REALTORS PVT. LTD.	COMPANY APPLICATION(IBC)/1208(PB) 2020	Sec 60(5)	Sign on rejoinder missed (every pages, E-stamp missed with affidavit (applicant no. 2), 65-B Certificate missed with proof of service.
1728		MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206(ND) 2019	IBC under Sec 7	wrong efiling
1729	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/268()202 0	Sec 252 (3)	wrong efiling
1730	0710102076232020/1	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/3131(P B)2020		E-stamp missed with affidavit and 65-B certificate missed with proof of service.
1731	0710102128042019/9	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413 (ND)2019	IBC Under Sec 9	wrong e-filing and sign on report every pages and annexure also
1732	0710102132562019/4	VASU CORP SCIENCE AND PRIVATE LIMITED VS ROC DELHI AND HARYANA	COMPANY PETITION (COMPANIES ACT)/765(ND) 2019	Sec 252 (1)	Page numbering missing, Annexure-II cut, E-stamp papers missed with affidavits, affidavits are also not notorized, Income Tax service missed, 65-B
1733	0710102133712019/3	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(PB) 2019	Sec 66(1)	65-B Certificate missed and all respondents service missed

1734	0710102133712019/4	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(PB) 2019	Sec 66(1)	65-B Certificate missed and all respondents service missed	
1735	10/1010/133/17014/5	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(PB) 2019	Sec 66(1)	65-B Certificate missed and all respondents service missed	
1736	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(PB) 2019	Sec 66(1)	65-B Certificate missed and all respondents service missed	
1737		RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(PB) 2019	Sec 66(1)	65-B Certificate missed and all respondents service missed	
1738	0710102133752019/2	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2185(PB) 2019	Sec 66(1)	Page 26,28 not clear, 65-B certificate missed and service to the other respondents missed	
1739		CANARA BANK Vs. M/S RAJAT WIRES PVT. LTD	COMPANY PETITION IB (IBC)/3087 (ND)2019	IBC under Sec 7	wrong efiling	
1740	0710102151062019/3	PRISTINE GLOBAL PVT LTD Vs. US CLOTHING INDIA PVT LTD	COMPANY PETITION IB (IBC)/3074 (ND)2019	IBC under Sec 7	Supporting affidavit missed with document and 65-B certificate missed with proof of service.	

1741		BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	COMPANY PETITION IB (IBC)/441(PB) 2018	IBC under Sec 7		wrong efilling or wrong document uploaded.	
1742	0710102034682018/11	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206(ND) 2019	IBC under Sec 7		wrong efiling	
1743	0710102064702020/8	ARUNAV PANKAJ Vs.	INTERLOCUTO RY APPLICATION (I.B.C)/2334(P B)2020	Sec 60(5)		volume break pages 280	
1744	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTO RY APPLICATION (I.B.C)/2607(N D)2020	Sec 60(5)		Proof of service missed	
1745	0710102070652020/4	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY APPLICATION(COMPANIES ACT)/335(ND) 2020	Application under any other provisions		wrong efiling	
1746		MANOHAR LAL VIJ Vs. THE DIRECTORATE OF ENFORCEMENT	INTERLOCUTO RY APPLICATION (I.B.C)/3058(N D)2020	Sec 60(5)		True copy and sign missed, 453,457,462- 463,465,466,470-471 not clear	
1747		STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/3079(N D)2020	Rule 11 of		wrong efiling	

1748		STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/3079(N D)2020	Rule 11 of		wrong e-file	
1749		PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND) 2019	Sec. 241(1)		sign on reply missed every pages, page 165-166 not clear and true copy stamp and sign missed.	
1750	0710102131302019/1	ANKUR KASHYAP Vs.	COMPANY APPLICATION(IBC)/1326(ND) 2019	Rule 154 (1)		wrong file	
1751		UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION(IBC)/196(PB)2 020	Application under any other provisions- IBC		wrong e-file	
1752	0710102170642019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION(IBC)/196(PB)2 020	Application under any other provisions- IBC		wrong e-filing	
1753	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1665 (PB)2018	IBC under Sec 7		Supporting affidavit missed with the documents and proof of service missed.	
1754	0710102004222020/11	CA METALS PRIVATE LIMITED Vs. UNITECH LTD.		Sec. 230-232 - Second Motion		sign missed on the affidavit in the deponant portion.	

1755	0710102020082020/3	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/197(ND) 2020	Sec 252 (1)	m is Si ce	ign on reply, e-stamp paper nissed with affidavit, affidavit not notorized, Income Tax ervice missed. 65-B ertificate missed with ROC	
1756	0710102066312020/3	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/2477(P B)2020	Sec 60(5)		o document upload	
1757	0710102066922020/1	M/S BRICK WALL THROUGH PROPRIETOR ROHIT AHOOJA Vs. SANJAY GUPTA RESOLUTION PROFESSIONAL	INTERLOCUTO RY APPLICATION (I.B.C)/2671(P B)2020	Sec 60(5)	si	age:41 not clear, rejoinder ign missed and true copy ign missed	
1758	0710102084982019/6	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMP ANIES ACT)/486(ND) 2019	Sec 252 (3)	a	rrong case type, (as a fresh pplication filed) and page 9 ot clear	
1759	0710102123862019/3	Sanjay Roy Chowdhury Vs. Uppal Housing PVT. LTD.	COMPANY PETITION IB (IBC)/2297 (ND)2019	IBC under Sec 7	w	vrong e-filing (prayer 1000rs)	
1760	0710102135032019/2	SAMHITA NEHRU Vs.	COMPANY APPLICATION(IBC)/2000(ND) 2019	Application under any other provisions- IBC	tr	rue copy sign missed	
1761	0710102154852019/5	NEW ERA TIMES PRIVATE LIMITED Vs. REGISTRAR OF THE COMPANIES DELHI	COMPANY PETITION (COMPANIES ACT)/951(ND) 2019	Sec 252 (3)	p	age:17-53 not clear	

1762	0710102170642019/4	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION(IBC)/196(PB)2 020	Application under any other provisions- IBC	page:4-155 not clear
1763	0710102170642019/5	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED	COMPANY APPLICATION(IBC)/196(PB)2 020	Application under any other provisions- IBC	page:4-155 not clear ,file same as above and file pass by mistake
1764	0710102066302020/1	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/2475(N D)2020	Sec 60(2)	200rs estam-paper missed
1765	0710102074162020/1	CHANDRA PRAKASH Vs. M/S. NOIDA MEDICARE CENTRE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/3017(N D)2020	Application under any other provisions- IBC,19(2)	wrong file (application)
1766	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMP ANIES ACT)/289()202 0	Sec 252 (3)	Wrong document
1767	0710102097182019/5	ECO DRILLING FLUIDS PRIVATE LIMITED Vs. M/S DSTR INFRASTRUCTURE AND PROJECTS LLP	COMPANY PETITION IB (IBC)/1584 (ND)2019	IBC Under Sec 9	pages not sign
1768	0710102026142020/2	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/1628(N D)2020	Sec 60(5)	document not properly uploaded

1769	0710102036112020/1	DEVELOPMENT SERVICES PVT	COMPANY PETITION IB (IBC)/883()20 20	IBC Under Sec 9		wrong efile (case type change)	
1770	0710102036152020/3	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT.		Application under any other provisions- IBC		reply sign cut page:, 85, 88, 89 not clear etc	
1771	0710102063842020/7	TARUN BATRA Vs. RAMBHAJ JAIN	INTERLOCUTO RY APPLICATION (I.B.C)/2277(N D)2020	Sec 60(5)		reply not sign on every pages and date of file in index missed	
1772		RAKESH KUMAR JAIN Vs. ORCHID SALON SERVICES PRIVATE LIMITED		Application under any other provisions- IBC		page:74, 76, translate	
1773		PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND) 2019	Sec. 241(1)		page:47, 49, not clear and supporting affidavit missed	
1774		REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MACOR	COMPANY PETITION IB (IBC)/2560 (ND)2019	IBC Under Sec 9		document not found	
1775		BHARAT BHUSHAN VS. SAMTEX DESINZ PRIVATE	COMPANY PETITION IB (IBC)/3171 (ND)2019	IBC Under Sec 9		document not properly upload	

1776	0710102012862020/5	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB) 2020	IBC Under Sec 9		wrong e-file	
1777	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COMP ANIES ACT)/215(ND) 2020	Sec 252 (1)		wrong e-file	
1778	10/1010/0758//00/071	HATBUSHA FRAGRANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMP ANIES ACT)/284()202 0	Sec 252 (1)		wrong e-file	
1779	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/197(ND) 2018	IBC under Sec 7		wrong e-file	
1780		VOLKSWAGEN FINANCE PRIVATE LIMITED VS. KELVIN RECRUITERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND) 2019	IBC under Sec 7		wrong e-file	
1781		APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)		reply sign missed on every page and true copy sign missed	
1782	0710102064102020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	•	Sec 425		reply sign missed on every page and true copy sign missed	

1783	0710102126622019/4	INTRUST GLOBAL ESERVICES PRIVATE LIMITED Vs. MVL LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/141(ND)	Sec. 230-232,	document not found	
1784	0710102008962020/2	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMP ANIES ACT)/136(ND) 2020	Sec 252 (3)	page 10 -13 translate	
1785	0710102012862020/6	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB) 2020	IBC Under Sec 9	wrong e-file	
1786	0/10102015252020/1	Pankaj narang Vs. Sudhansh agarwal	COMPANY APPLICATION(IBC)/1025()20 20		affidavit verified date wrong	
1787		MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565 (PB)2018	IBC under Sec 7	proof of service missed and true copy sign missed	
1788	0710102074472020/1	LOOKS SALON PRIVATE LIMITED Vs. RAKESH KUMAR JAIN	INTERLOCUTO RY APPLICATION (I.B.C)/3204(N D)2020	Sec 60(5)	page:34, 36, 38, 40, 42, 44, 46 etc pages not clear	
1789		PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND) 2019	Sec. 241(1)	page:146, 171, 178, etc page not clear please check these page	

1790		PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/137(ND) 2019	Sec. 241(1)	page:146A, 159, 178 etc pages not clear	
1791	0710102133012019/1	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	INTERLOCATO RY APPLICATION (IBC)/2259 (PB)2019	Sec 60(5)	signature missed on ever pages	
1792	0710102133012019/3	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	INTERLOCATO RY APPLICATION (IBC)/2259 (PB)2019	Sec 60(5)	signature missed on ever pages	
1793	0710102140202019/4	APOLLO FINANCE LIMITED Vs. RISE PROJECTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/146(ND) 2019	Sec. 230-232 - Second Motion	reply sign missed on ever pages, true copy sign missed, and page numbering not mention, proof of serivce missed	
1794	0710102150902019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.	COMPANY APPEAL(COMP ANIES ACT)/864(ND) 2019	Sec 252 (3)	page 5, 7 translate	
1795	0710120006412018/23	M/S BINDAL MERCHANDISE Vs. MAPLE REALCON PVT LTD	COMPANY PETITION IB (IBC)/496(ND) 2018	IBC Under Sec 9	wrong e-file	
1796	0710102133012019/4	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.	INTERLOCATO RY APPLICATION (IBC)/2259 (PB)2019	Sec 60(5)	True copy sign missed	

1797	0710102064602020/1	VED CONTRACTS PVT LTD Vs. RG INFRA-BUILD PRIVATE LIMITED	APPLICATION	Application under any other provisions- IBC		Wrong document	
1798	0710102066722020/1	M/S ASHUTOSH STEELS PVT. LTD. Vs. M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/2485(N D)2020	Sec 60(5)		no sign on index/true copy sign missed/ no sign on affidevit	
1799	0710102076492019/9	VED CONTRACTS PRIVATE LIMITED Vs. RG INFRABUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/917(ND) 2019	IBC Under Sec 9		Wrong Document	
1800	0710102011722020/2	NEERAJ SINGLA Vs. INDO LAMINATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/384(ND) 2020	IBC Under Sec 9		Wrong Filing	
1801	0710102018012018/10	KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED Vs. KWALITY LIMITED	COMPANY PETITION IB (IBC)/1440 (ND)2018	IBC under Sec 7		Uncomplete Doc	
1802	0710102019202020/2	NITIN GUPTA Vs. ILD MILLENNIUM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/508(ND) 2020	IBC Under Sec 9		Wrong Filing	
1803	0710102100092019/6	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1593 (ND)2019	IBC under Sec 7		Wrong Filing	

1804		VAIBHAV JALAN Vs. JKM INFRA PROJECTS LIMITED & ORS	COMPANY PETITION (COMPANIES ACT)/120(ND) 2019	Sec. 243(1) (b)		Uncomplete Doc	
1805		RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND) 2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)		Wrong Filing	
1806	0710102141892019/6	TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2975 (ND)2019	IBC Under Sec 9		Wrong Filing	
1807	0710102147412019/6	MAHAJAN PROMOTERS AND DEVELOPERS PRIVATE LIMITED Vs. ANURAG CHANDRA		Sec. 230-232 - Second Motion		Paging Not Mention	
1808	0710102148652019/2	BIZ AD OPTIMIZER PVT LTD Vs. AIR INDIA LIMITED	COMPANY PETITION IB (IBC)/73(ND)2 019	Application under any other provisions- IBC		True Copy Sign Missed	
1809		NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3106 (ND)2019	IBC Under Sec 9		Wrong Filing	
1810	0710102000092020/3	RAJIV TIWARI Vs. M/S UMANG TOWN PLANNER (P) LTD.	COMPANY PETITION IB (IBC)/170(ND) 2020	IBC Under Sec 9		Uncomplete Doc	

1811	0710102015452020/1	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/44(PB)20 20	Sec. 241(1),Sec. 242(4)		Uncomplete Doc	
1812	0710102078022019/5	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND) 2019	IBC under Sec 7		wrong Filing	
1813		SACHIN JAIN Vs. SCIETIFIC CERTIFICATION SYSTEMS (INDIA) PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/92(PB)20 19	Sec. 241(1)		Uncomplete Doc	
1814	0710102102712019/3	MRS. CHHAMA JAIN Vs. MR PROVIEW REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1685 (ND)2019	IBC Under Sec 9		Wrong Filing	
1815	0710102108652019/8	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1874 (ND)2019	IBC Under Sec 9		Wrong Filing	
1816	10/1010/11/14/010/8	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/612(ND) 2019	Sec 252 (3)		Page 4,5,6 not clear	
1817	0710102150692019/2	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD	COMPANY APPLICATION(IBC)/2588(PB) 2019			Page 22,24,27,35,39,40 to 91,101 not clear	

1818	0710102150692019/3	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD	COMPANY APPLICATION(IBC)/2588(PB) 2019		Page 27,29,35, 38 to 86, 102, 101 not clear
1819	0710200117292019/1	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266(ND) 2019	IBC under Sec 7	wrong Filing
1820	0710102003162020/1	MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT LTD & ORS	COMPANY APPLICATION(COMPANIES ACT)/56(ND)2 020	Rule 11 of NCLT	sign missed of advocate in index
1821	0710102006982020/3	KAPILA COLOURS PRIVATE LIMITED Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/283(ND) 2020	IBC Under Sec 9	reply sign missed,pg- 19,22,25,26 not clear,pg-30 repeated,true copy sign and stamp missed
1822	0710102027782020/1	GRID INFRATECH PVT LTD Vs. HYTHRO POWER CORPORATION LIMITED		Sec 12(2)	Wrong file application
1823	0710102061452019/3	KAMAL KUMAR NEWAR Vs. NEWAR STEELS LTD.	COMPANY APPLICATION(COMPANIES ACT)/764(ND) 2019	Application under any other provisions	volume break after 200 pages,Index not proper to file.
1824	0710102091342019/2	ANAND SONBHADRA Vs.	COMPANY APPLICATION(IBC)/176(ND)2 019		Proof of service missed,pg-11- 13 not clear and font small

1825	0710102109082019/2	ANAND SONBHADRA Vs. DEPUTY COMMISSIONER OF INCOME TSX & ANR.	COMPANY APPLICATION(IBC)/256(ND)2 019	Application under any other provisions- IBC		pg-14,15 blur	
1826	0710102112142019/9	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/612(ND) 2019	Sec 252 (3)		Income tax service missed	
1827	0710102122082019/3	MANHAR SABHARWAL Vs. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/138(ND) 2019	Sec. 241(1),Sec. 242(4)		Wrong file application	
1828	0710102123522019/2	BALRAM SINGH Vs. SONI INFRATECH PVT LTD	COMPANY PETITION IB (IBC)/2239 (ND)2019	IBC under Sec 7		Wrong file application	
1829	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/2952 (ND)2019	IBC Under Sec 9		wrong file application	
1830	0710102424522018/19	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB) 2018	IBC under Sec 7		Only 1 volume	
1831	0710102424522018/21	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB) 2018	IBC under Sec 7		Wrong file application	

1832	0710120007302018/55	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059 (ND)2018	IBC Under Sec 9		pg-14,15 blur	
1833	0710102014422017/12	IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED	COMPANY PETITION IB (IBC)/489(PB) 2017	IBC under Sec 7		Document not properly uploaded	
1834	0710102016972020/2	GLEAM FINANCE PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	COMPANY PETITION IB (IBC)/475(ND) 2020	IBC under Sec 7		Wrong document type	
1835		MONTAGE GLOBAL PVT. LTD. Vs. HIMALAYA FOOD INTERNATIONAL LTD.	COMPANY PETITION IB (IBC)/491(ND) 2020	IBC Under Sec 9		true copy sign and stamp missed	
1836	0710102021292020/1	SUNGIL INDIA PVT LTD Vs.		Application under any other provisions- IBC		no supporting affidavit	
1837	0710102023762020/1	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)20 20	Sec. 241(1),Sec. 242(4)		Wrong file application	
1838		K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121 (ND)2019	IBC Under Sec 9		Wrong file application	

1839	0710102123712019/3	ANURAG RAJPAL Vs. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	COMPANY PETITION IB (IBC)/2516 (ND)2019	IBC Under Sec 9		Wrong file application	
1840	0710102140272019/4	CHIRAAG SHARMA Vs. E- MEDITEK INSURANCE LIMITED	COMPANY PETITION IB (IBC)/2752 (ND)2019	IBC Under Sec 9		no supporting affidavit	
1841	0710200417922018/15	LIMITED Vs. M/S REOM INFRASTRUCTURE AND	COMPANY PETITION IB (IBC)/945(ND) 2018	IBC Under Sec 9		Only proof of service	
1842	0710102014622020/1		COMPANY APPLICATION(IBC)/962(ND)2 020	Application under any other provisions- IBC		Wrong file application	
1843	0710102014622020/2	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/962(ND)2 020	Application under any other provisions- IBC		Wrong file application	
1844		INDIA INFOLINE FINANCE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1261(PB) 2020			Wrong file application	
1845	0710102079752019/7	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121 (ND)2019	IBC Under Sec 9		Wrong file application	

1846	0710102079752019/8	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121 (ND)2019	IBC Under Sec 9		Wrong file application	
1847	0710102105712019/4	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD	COMPANY PETITION IB (IBC)/1905 (ND)2019	IBC under Sec 7		only proof of service	
1848	0710102117992019/3	M/S DINESH SANITARY STORE Vs. KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2131 (PB)2019	IBC Under Sec 9		sign missed on reply	
1849	0710102148542019/7	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/248(ND) 2020	IBC Under Sec 9		wrong document upload	
1850	0710102156512019/5	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.	COMPANY PETITION IB (IBC)/3194 (ND)2019	IBC Under Sec 9		Wrong e fill	
1851		M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED	COMPANY PETITION IB (IBC)/945(ND) 2018	IBC Under Sec 9		wrong e fill	
1852	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	COMPANY APPLICATION(IBC)/601(ND)2 020	Sec 60(5)		wrong e fill	

1853		SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	COMPANY APPLICATION(IBC)/1387(ND) 2020	Application under any other provisions- IBC		wrong e fill	
1854	0710102024412020/1	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/623(ND) 2020	IBC Under Sec 9		Incomplete document no index	
1855		SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD	COMPANY PETITION IB (IBC)/1617 (ND)2019	IBC Under Sec 9		Wrong e fill and incomplete documents	
1856		KKALPANA INDUSTIES (INDIA) LIMITED Vs. WINDSOR CABLES PRIVATE LIMITED		Application under any other provisions- IBC		Document not in proper no index	
1857		PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3132 (ND)2019	IBC Under Sec 9		wrong e fill	
1858			COMPANY PETITION IB (IBC)/340(ND) 2019	IBC Under Sec 9		Only proof of service	
1859	0710102076412019/11	ADITYA ESTATES PVT. LTD. Vs. ADITYA ESTATES PVT.	COMPANY APPLICATION(IBC)/658(PB)2 019	Sec 60(5)		Wrong e fill	

1860	0710102079752019/10	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121 (ND)2019	IBC Under Sec 9		wrong e fill	
1861	0710102143202019/4	SUMAN MANUFACTURERS & TRADERS PVT. LTD AND ANR. Vs. M/S MAGUS CONSORTIUM ORCHID AVENUE PVT. LTD.	COMPANY PETITION IB (IBC)/2902 (ND)2019	IBC under Sec 7		index missed	
1862	0710102408922018/55	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	COMPANY PETITION IB (IBC)/50(PB)2 018	IBC under Sec 7		proof of service missed	
1863	0710102008632020/5	JAYNA TRADERS PRIVATE LIMITED Vs. CALZINI FASHIONS LIMITED	COMPANY PETITION IB (IBC)/321(ND) 2020	IBC Under Sec 9		wrong e fill	
1864	0710102009942020/5	RJ PACKWELLS PVT. LTD. Vs. KARN LAMINATORS PVT. LTD.	COMPANY PETITION IB (IBC)/433(ND) 2020	IBC Under Sec 9		wrong e fill	
1865		SPJ CARGO PVT LTD Vs. AL- DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/453(ND) 2020	IBC Under Sec 9		Page 81 82 83 not clear	
1866	0710102019142020/2	Yogesh Sharma Vs. Al-Dua Food processing PVT LTD	COMPANY PETITION IB (IBC)/519(ND) 2020	IBC Under Sec 9		page 102-112 not clear	

1867	0710102024632020/2	RAKESH KUMAR JAIN Vs. OSWAL INDUSTRIES PVT. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/1588(N D)2020	Regulation 33	Ł	proof of service missed	
1868	0710102029202020/1	Vs. M/S. MODERN CREDIT PVT. LTD.		Application under any other provisions- IBC	١	Wrong e fill	
1869	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.	COMPANY PETITION IB (IBC)/879(ND) 2019	IBC Under Sec 9	٧	wrong e fill	
1870	0710102075122019/7	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.	COMPANY PETITION IB (IBC)/879(ND) 2019	IBC Under Sec 9	٧	wrong e fill	
1871	0710102424522018/24	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB) 2018	IBC under Sec 7	I	161-181,202-207not lear	
1872	0710102011482020/1		COMPANY APPLICATION(COMPANIES ACT)/242()202 0	Rule 11 of NCLT, 2016	F	page 34-44,53-62 not clear.	
1873	0710102116932019/2	INCOME TAX OFFICER WARD	COMPANY APPEAL(COMP ANIES ACT)/634(ND) 2019	Sec 252 (1) - By Government Body		pg 6 not clear and true copy missed	

1874	0710102125672019/9	NOIDA TOLL BRIDGE COMPANY LIMITED Vs. BAYA WEAVER LIMITED	COMPANY PETITION IB (IBC)/2428 (PB)2019	IBC Under Sec 9		APPLICATION UPLOAD IN ADDESTIONAL	
1875	0710102128702019/4	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.	COMPANY PETITION IB (IBC)/2454 (ND)2019	IBC Under Sec 9		APPLICATION UPLOAD IN ADDESTIONAL	
1876		D.D. PRADHAN & CO. PVT. LTD. Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPLICATION(COMPANIES ACT)/862(ND) 2019	Sec 252 (1)		pg NUMBERING MISSED	
1877	0710102153032019/2	PROPERTREE REAL ESTATE SOLUTIONS PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED	INTERLOCATO RY APPLICATION (IBC)/1556 (ND)2019	Application under any other provisions- IBC		PG- 10,12,22,23 NOT CLEARK	
1878	0710102156512019/6	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.	COMPANY PETITION IB (IBC)/3194 (ND)2019	IBC Under Sec 9		APPLICATION FILED IN ADDESTIONAL	
1879		GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/118(ND) 2020	Sec 252 (1)		PG NUMBERING MISSED	
1880	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/118(ND) 2020	Sec 252 (1)		PG NUMBERING MISSED	

1881	0710102406842018/35	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	COMPANY PETITION IB (IBC)/694(PB) 2018	IBC under Sec 7		IRP REPORT FILE IN ADDESTIONAL	
1882	0710120004492018/28	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967(PB) 2018	IBC under Sec 7		VOL 1 MISSED AND UPLOAD AGAIN CORRECTLY VOLUME ISE	
1883	0710120007302018/56	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	COMPANY PETITION IB (IBC)/1059 (ND)2018	IBC Under Sec 9		PG- 24,35,36,38-46 N0T CLEAR	
1884	0710200425222018/1	ASHOK KUMAR GARG Vs. RENUKA INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/166(ND) 2017	Sec. 241(1),Sec. 242(4)		TRUE COPY SING MISSED	
1885	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2617 (ND)2019	IBC Under Sec 9		APPLICATION FILE IN ADDESTIONAL	
1886	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2739 (ND)2019	IBC Under Sec 9		APPLICATION FILED IN ADDESTIONAL	
1887	0710102001332020/7	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMP ANIES ACT)/150(ND) 2020	Sec 252 (3)		PAGES CUT	

1888	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381(ND) 2020	IBC Under Sec 9		APPLICATION FILE INADDESTIONAL	
1889		GAURAV KATHURIA Vs. RG RESIDENCY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/401(PB) 2020	IBC Under Sec 9		REPLY'S FORMAT WRONG	
1890	0710102027852020/1	SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS LIMITED	COMPANY PETITION IB (IBC)/677(PB) 2020	IBC Under Sec 9		PAGE 5,6 NOT CLEAR	
1891	0710102108872019/6	ORIENT LINKS CO. LLC Vs. RAM KISHORE NAGARMAL MARKETING PVT. LTD.	COMPANY PETITION IB (IBC)/1882 (ND)2019	IBC Under Sec 9		APPLICATION FILE IN AS A ADDESTIONAL	
1892	0710102138742019/2	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2745 (ND)2019	IBC Under Sec 9		APPLICATION FILED AS A ADDESTIONAL	
1893	071010715/792010/5	MANISH SAINI Vs. JMD LIMITD	COMPANY PETITION IB (IBC)/3163 (ND)2019	IBC under Sec 7		NO DOCS	
1894	0710102166182019/2	AMARJIT SINGH CHATHA Vs. THREE C INFRATECH PVT LTD	COMPANY PETITION (COMPANIES ACT)/22(ND)2 020	Sec. 241(1),Sec. 242(4),Sec. 244(1)		WRONG EFILE	

1895	0710102172242019/1	RAJIV BAJAJ Vs. ANNIES APPAREL PVT LTD	COMPANY APPLICATION(IBC)/81(PB)20 20	Application under any other provisions- IBC		PG 54-55 NOT CLEAR	
1896	0710120004492018/16	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967(PB) 2018	IBC under Sec 7		WRONG EFILE	
1897	0710102005642020/2	SWASTIK PIPE LIMITED VS. FARIDABAD STAMPINGS PVT. LTD	COMPANY PETITION IB (IBC)/261(ND) 2020	IBC Under Sec 9		WRONG EFILE	
1898	0710102006902019/5	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	COMPANY PETITION IB (IBC)/365(ND) 2019	IBC Under Sec 9		SIGN MISSED	
1899		CANDY ENTERPRISES PVT. LTD. Vs. FUNBARS HOSPITALITY PVT. LTD.	COMPANY PETITION IB (IBC)/642(ND) 2020	IBC Under Sec 9		PG-4MISSED	
1900	0710102024812020/1	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB) 2020	IBC under Sec 7		WRONG EFILE	
1901	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB) 2020	IBC under Sec 7		WRONG EFILE	

1902	0710102030852020/1	RENZON TECH PRIVATE LIMITED Vs. RADICAL SOLAR PRIVATE LIMITED	COMPANY PETITION IB (IBC)/750(ND) 2020	IBC Under Sec 9		index missed	
1903	0710102105952019/4	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED	COMPANY PETITION IB (IBC)/1861 (ND)2019	IBC Under Sec 9		sign missed on annexure	
1904	0710102116932019/3	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/634(ND) 2019	Sec 252 (1) - By Government Body		pg 6-7 not clear	
1905	0710102122482019/3	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP	COMPANY PETITION IB (IBC)/2866 (ND)2019	IBC Under Sec 9		WRONG EFILE	
1906	0710102150902019/5	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.	COMPANY APPEAL(COMP ANIES ACT)/864(ND) 2019	Sec 252 (3)		incomplete doc	
1907		INNOVATIVE FACILITY SOLUTIONS PVT. LTD Vs. REAL CARE BUILDING MAINTENANCE SERVICE PVT. LTD	COMPANY PETITION IB (IBC)/150(ND) 2020	IBC Under Sec 9		wrong index	
1908	0710120006832018/14	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1038 (PB)2018	IBC under Sec 7		incomplete doc	

1909		M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	COMPANY PETITION IB (IBC)/20(ND)2 018	IBC Under Sec 9		index missed and pg no 1 not cleatr	
1910			COMPANY PETITION (COMPANIES ACT)/179(ND) 2019	Sec. 241(1),Sec. 242(4)		sign missed on every page	
1911	0710102004032020/1	MIDLAND VINCOM PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT\/20(ND)2	Sec. 230-232 - Second Motion		pg 16 not clear	
1912	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD	COMPANY PETITION IB (IBC)/294(ND) 2020	IBC Under Sec 9		index missed	
1913	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/300(ND) 2019	Sec 252 (1)		Pg Not 1 & Income Tax Service Missing	
1914		RAJ KUMAR DUBEY Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/403(ND) 2019	Sec 252 (1)		Signature Missing in Index & Reply & Income Tax Service Missing / Reply	
1915	0710102122952019/7	SUSHIL ENTERPRISES PRIVATE LIMITED Vs. UNIQUE PUBLISHERS (INDIA) PRIVATE LIMITED		IBC Under Sec 9		Wrong File / Application	

1916	0710102133412019/1	SHAIKH NAFIS ANJUM Vs. GHAZIABAD DEVELOPMENT AUTHORITY	COMPANY APPLICATION(IBC)/2100(PB) 2019	Sec 60(5)		Wrong File / Report	
1917	0710102134682019/3	AMIT MADAN Vs. ANSAL HI- TECH TOWNSHIPS LIMITED	COMPANY PETITION IB (IBC)/2592 (ND)2019	IBC under Sec 7		wrong file	
1918	0710102158122019/2	ASSISTANT COMMSSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES &OTHERS(M/S. BRAHMAFORCES COM PVT.	PETITION (COMPANIES	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		Roc & Income Tax Service	
1919	0710102160562019/1	ADITYA AHALAWAT Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/75(ND)2 020	IBC Under Sec 9		Index Missing/ Reply	
1920	0710102005182020/5	DELHI MEDIART PRIVATE LIMITED Vs. SANYOG HEALTHCARE LIMITED	COMPANY PETITION IB (IBC)/304(ND) 2020	IBC Under Sec 9		Affidavit And Estamp Date Paper Not Match	
1921	0710102006592019/4	RATAN SINGH Vs. THEME EXPORT PVT LTD	COMPANY PETITION IB (IBC)/323(ND) 2019	IBC Under Sec 9		reply every pages signature missing	
1922	0710102008952020/1	VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMP ANIES ACT)/138(ND) 2020	Sec 252 (3)		incomplete documents & index missing	

1923	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND) 2020	IBC Under Sec 9		Signature Missing In Reply & Page 4 Not Clear	
1924	0710102009902020/2	LIC HOUSING FINANCE LIMITED Vs. M/S IREO WATERFRONT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/332(ND) 2020	IBC under Sec 7		Signature Missing in Reply &Main Case No Missing	
1925	0710102012862020/4	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB) 2020	IBC Under Sec 9		wrong e-file	
1926	0710102018032020/3	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/566(PB) 2020	IBC under Sec 7		wrong document	
1927	0710102022332020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	COMPANY APPLICATION(IBC)/1387(ND) 2020	Application under any other provisions- IBC		Index Missing & Pagination Not Done	
1928	0710102024532020/1	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/618()20 20	IBC Under Sec 9		Signature Missing In Index	
1929	0710102024532020/2	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/618()20 20	IBC Under Sec 9		Signature Missing In Index	

1930	10/1010/0/522/0/0/1	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.	COMPANY PETITION IB (IBC)/630(ND) 2020	IBC Under Sec 9		wrong application	
1931	0710102028502020/1	MR. LAVAKESH Vs.	INTERLOCUTO RY APPLICATION (I.B.C)/1749(N D)2020	22(3)(b)		Page No Clear 1 to 3,6 to 7	
1932	0710102079752019/11	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1121 (ND)2019	IBC Under Sec 9		Document Not Upload Properly	
1933	0710102095082019/3	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1587 (ND)2019	IBC Under Sec 9		Pagination Not Done & Wrong File	
1934	0710102095082019/4	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1587 (ND)2019	IBC Under Sec 9		Pagination Not Done & Wrong File	
1935		KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2322 (ND)2019	IBC under Sec 7		wrong File	
1936	0710102144522019/2	M/S ROSEWOOD PROJECTS PVT. LTD. Vs. LAFYCON ENGINEERING SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2949 (ND)2019	IBC Under Sec 9		14, 15 not clear page	

1937	10/1010/1/610/010//	NEHA JAIN Vs. PEBBLE GLOSSY METALS PVT. LTD.	COMPANY PETITION IB (IBC)/3084 (ND)2019	IBC Under Sec 9		wrong doc upload	
1938	0710102152382019/3	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/90(ND)2 020	IBC Under Sec 9		page numer missing	
1939	0710102159752019/1	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/2778(PB) 2019	Sec 30		wrong doc upload	
1940	0710102159752019/2		COMPANY APPLICATION(IBC)/2778(PB) 2019	Sec 30		wrong doc upload	
1941	0710102166652019/6	SFIO Vs. TAVISHI ENTERPRISES PVT LTD	COMPANY PETITION (COMPANIES ACT)/32(ND)2 020	Sec. 271-273		service missing	
1942	0710102170002010/7	NORTH EAST GARMENTS PRIVATE LIMITED Vs. RAJESH PROJECTS (INDIA) PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT\/5(ND)20	Sec. 230-232 - Second Motion		document not properly upload	
1943	0710102127062010/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	COMPANY PETITION IB (IBC)/2688 (ND)2019	IBC Under Sec 9		wrong document upload	

1944	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071 (ND)2018	IBC under Sec 7		document wrong upload	
1945	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071 (ND)2018	IBC under Sec 7		document wrong upload	
1946	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB) 2018	IBC under Sec 7		wrong document upload	
1947	0710120004132018/30	PUNJAB NATIONAL BANK Vs. CARNATION AUTO INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/302(ND) 2017	IBC under Sec 7		wrong document upload	
1948	0710102169762019/11	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/36(PB)20 20	Sec 60(5)		wrong doc upload	
1949	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	COMPANY PETITION IB (IBC)/1794 (ND)2019	IBC Under Sec 9		wrong doc upload	
1950	0710102028082020/1	PRIVATE LIMITED Vs. SHAHI	COMPANY APPEAL(COMP ANIES ACT)/224(ND) 2020	Sec 252 (3)		document properly upload	

1951	0710102028092018/2	INCOME TAX OFFICER WARD 4 2 Vs. ROC-BARTER CARD PRIVATE LIMITED	COMPANY APPEAL(COMP ANIES ACT)/1151 (ND)2018	Sec 252 (1) - By Government Body	Reject (wrong file name)	
1952	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)20 20	Sec. 213,Sec. 241(1)	wrong E-filing (application)	
1953	0710102062592020/1	RAJNISH GUPTA Vs.	INTERLOCUTO RY APPLICATION (I.B.C)/2111(N D)2020	Sec 60(5)	wrong E-filing	
1954	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)20 20	Sec. 213,Sec. 241(1)	wrong E-filing	
1955	0710102006902019/7	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	COMPANY PETITION IB (IBC)/365(ND) 2019	IBC Under Sec 9	wrong E-filing	
1956		MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/281(ND) 2020	Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425	sign on reply missed, true copy and sign missed. exemption application also move in this reply.	
1957	0710102115422019/9	ACIT CIRCLE -17(2) NEW DELHI Vs. REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.	COMPANY APPEAL(COMP ANIES ACT)/615(ND) 2019	Sec 252 (1) - By Government Body,Sec 252 (1) - By Government Body	page no. 11-12 missed i.e. proof of service and 65-B Certificate	

1958	0710102031902020/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PRIVATE LIMITED		Application under any other provisions- IBC		wrong E-filing	
1959	0710102077242019/8	BHARART CHUGH Vs. PD ADVISORY SERVICES L.L.P	COMPANY PETITION IB (IBC)/1096 (PB)2019	IBC under Sec 7		Page 363, 365-367 missed and page 364, 368, 378 and 384 are not clear	
1960	0710102098562019/5	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED	-	IBC Under Sec 10		wrong e-filing	
1961	0710102169762019/15	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/36(PB)20 20	Sec 60(5)		sign on reply and index not numbered (fill).	
1962	0710102062852020/1	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2184(P B)2020	Sec 60(5)		proof of service missed, true copy and sign missed	
1963	0710102171852019/1	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES(SVP INFRAHOMES PVT.LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		Service MISSING/ (Vakalatnama & Memo Parties)	
1964	0710102412382017/3	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND) 2017	IBC Under Sec 9		Wrong File / Report Filed By Liquidtor	

1965	0710102021332020/3	GREEN LINE LAMINATES PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/43(PR)20	Sec. 230-232, Sec 234	Wrong File /Joint Petition	
1966	0710102023302020/1	WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/597(ND) 2020	IBC Under Sec 9	Proof of Service / Reply	
1967	0710102001212020/7	SHIV DYAL SHARMA VS. CONCEPT CAPITAL INFRA	COMPANY APPLICATION(IBC)/207(PB)2 020	Sec 60(5)	Page Not Clear 54,55,125, Page No 67 Hindi Translate Missing etc / Reply	
1968	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTO RY APPLICATION (I.B.C)/2775(P B)2020		Index Missing & Affidavit Missing & Signature Missing / Short Reply	
1969	0710120007702018/36	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/1071 (ND)2018	IBC under Sec 7	wrong File / Report Filed By irp	
1970	0710102023002020/1		COMPANY PETITION IB (IBC)/633(ND) 2020	IBC Under Sec 9	Affidavit Missing	
1971	0710102130002019/7	M.M. VACATIONS & TOUR	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/163(ND)	Sub-section (I)	Pagination Missing IN index	

1972	0710102061312020/2	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2159(N D)2020	Sec 30	Written Submissions Every Pages signature Missing & True Copy Signature Missing / Written Submission
1973	0710102078142019/16	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/703(PB)2 019	19(2)	One Page upload Only / Written Sumission
1974		BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/186(PB)2	Sec. 230-232,	Voume Will Divided After 200 Pages True Copy Signature
1975		VEKAS KUMAR GARG Vs. REDTOPAZ REAL ESTATE PVT. LTD.	COMPANY APPLICATION(IBC)/955(ND)2 020		True Copy Missing
1976	0710102096972019/5	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED	COMPANY PETITION IB (IBC)/1526 (ND)2019	IBC under Sec 7	True Copy Signature Missing & Volume Will Be Divided After 200 Pages
1977	0710102159692019/4	GLOBAL GATE CORPORATE SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY PETITION (COMPANIES ACT)/973(ND) 2019	Sec 252 (1)	Wrong Filed& Index missing & Pagination Missing /Urgent Application
1978	0710102117612019/13	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122 (ND)2019	IBC under Sec 7	Page No Clear 150 To 165 Not Clear File Have Doubt

1979	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD	COMPANY PETITION IB (IBC)/762()20 20	IBC under Sec 7	court log Also But Documents Not Match Fully wrong Documents / Shwoing Petition	
1980	0710102065852020/1	ADHARSHILA COUNTRY HOMES PVT. LTD. Vs. 00	INTERLOCUTO RY APPLICATION (I.B.C)/2408(N D)2020	Sec 60(5)	Every Pages Signature Missing / Minutes Of Meeting	
1981	0710102105962019/7	FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2 019	Sec. 241(1),Sec. 244(1)	Volume Wise Index Missing & Pg No 208 To 333 Pages Missing Pg No 418 To 447 Pages Are Missing & Volume 3 Index Missing / Reply	
1982	111 / 111 111 /11 311 /6 /11 8 / 3	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD	COMPANY PETITION IB (IBC)/1752 (ND)2018	IBC Under Sec 9	wrong File / Report Filed By IRP	
1983			INTERLOCUTO RY APPLICATION (I.B.C)/3116() 2020	Rule 11 of NCLT, 2016	wrong File / Report Filed By liquidtor	
1984			COMPANY PETITION IB (IBC)/1359 (ND)2019	IBC under Sec 7	True Copy Signature Missing in Annexure	
1985	0710102025802018/16		COMPANY PETITION IB (IBC)/1683 (ND)2018	IBC Under Sec 9	wrong File	

1986	0710102117612019/16	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2122 (ND)2019	IBC under Sec 7		Index Missing	
1987	0710200411582018/6	SH BRIJ MOHAN SAHNI VS. PAWAN BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/197(ND) 2018	IBC under Sec 7		Reply Every Pages Signature missing & True Copy Signature Missing & Two Reply Filed In One Diary No / Reply	
1988	0710102027422018/4	JEEVANTIKA ORGANIC FARMING LLP Vs.	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT\/198(ND)	Sec. 230-232, Sec 234		Index Missing & Pagination Missing	
1989	0710102158532019/3	FINANCE LTD Vs. VARDHMA	COMPANY APPLICATION(IBC)/2782(PB) 2019	22(3)(b)		wrong e-file	
1990		COLLEGEDUNIA WEB PRIVATE LIMITED Vs. COMPARE POLICY INSURANCE WEB AGGREGATORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/572(ND) 2020	IBC Under Sec 9		reply sign missed on every pages	
1991	0710102105962019/8	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2 019	Sec. 241(1),Sec. 244(1)		true copy sign missed	
1992	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2 019	Sec. 241(1),Sec. 244(1)		true copy sign missed Same file	

1993		AVINEESH MATTA Vs. KRISHAN BANSAL	COMPANY APPLICATION(COMPANIES ACT)/826(ND) 2019	Sec 30		wrong document	
1994	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND) 2019	IBC under Sec 7		document not clear	
1995	0710102067062020/3	K.K GOLYAN Vs. NULON INDIA	COMPANY PETITION (COMPANIES ACT)/78(PB)20 20	Sec 241 (2)		wrong efile	
1996	0710102000722018/9	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/361(PB) 2018	Application under any other provisions		wrong File Report Filed By Liquidtor	
1997	0710102029062020/5	ICICI BANK LIMITED Vs. DEHRADUN HIGHWAYS PROJECT LIMITED	COMPANY PETITION IB (IBC)/725(ND) 2020	IBC under Sec 7		true copy sign missed	
1998	10/1010/035/6/070/7	SUMIT BANSAL Vs. MOHINDER JAIN	INTERLOCUTO RY APPLICATION (I.B.C)/2200(N D)2020	Sec 60(5)		proof of service missed	
1999	0710102066952020/3	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/2470(N D)2020	Sec 60(5)		repy , and true copy sign missed	

2000	0710102006892019/4	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA	COMPANY APPEAL(COMP ANIES ACT)/236(ND) 2019	Sec 252 (3)		Document not uploaded proper	
2001	0710102034502018/2	DY. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S INDUS AIRWAYS PRIVATE LIMITED		Sec 252 (3) - By Government Body		Page 2 Missed	
2002	0710102067862020/1	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2555(P B)2020	Sec 66(1)		Page 116,117 not clear, page 120 Repeat	
2003	0710102068432020/1	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/2576(P B)2020			Main Case Type Wrong	
2004	0710102078032020/5	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2 020	Sec. 241(1)		Wrong Document	
2005	0710102081402020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/3421(P B)2020	Sec 60(5)		Wrong Main Case No.	
2006	0710102081402020/2	SHIV DAYAL SHARMA VS. THREE C PROJECTS PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/3421(P B)2020	Sec 60(5)		Wrong Main Case No. & No sign on Written Submission	

2007	0710102081402020/3	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/3421(P B)2020	Sec 60(5)		Wrong Main Case No. & no sign on Written Submission	
2008	0710102082352020/1	HEMANT KHANDELWAL Vs.	COMPANY APPLICATION(COMPANIES ACT)/428(ND) 2020	under any other		page no 43,44,47 not clear	
2009	0710102082352020/2	HEMANT KHANDELWAL Vs.	COMPANY APPLICATION(COMPANIES ACT)/428(ND) 2020	under any other		Page no. 43,47 not clear, no true copy	
2010	0710102082512020/2	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI	INTERLOCUTO RY APPLICATION (I.B.C)/3482(P B)2020			Documents not uploaded proper	
2011	0710102143292019/4	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD	COMPANY APPLICATION(IBC)/2448(PB) 2019	Sec 60(5)		Wrong Document	
2012		AKUATE INTERNET SERVICES LTD. Vs.	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/173(ND)	Sec. 230-232,		Document not uploaded proper	
2013	111/111111/14/318/1118//	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	COMPANY PETITION IB (IBC)/639(PB) 2018	IBC under Sec 7		Advance Service Missed	

2014	0710102423182018/4	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	COMPANY PETITION IB (IBC)/639(PB) 2018	IBC under Sec 7		Page no. 307 to 312 not clear, No sign in every page of petition	
2015	0710200000622018/3	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD	COMPANY PETITION IB (IBC)/1388 (ND)2018	IBC Under Sec 9		not sign in reply	
2016	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND) 2020	Section 95(1)		Wrong Document	
2017	0710102027262018/5	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1756 (PB)2018	IBC under Sec 7		No Index	
2018	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2 020	Sec. 59,Sec. 241(1),Sec. 242(4)		Proof of service not clear, No sign in reply	
2019	0710102066302020/2	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/2475(N D)2020	Sec 60(2)		no index	
2020	0710102067862020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2555(P B)2020	Sec 66(1)		No Index	

2021	0710102068442020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2578(P B)2020	Sec 66(1)		no index	
2022	0710102073762020/1	VIKRAM TULI Vs. ONE GROUP (CONSORTIUM)	INTERLOCUTO RY APPLICATION (I.B.C)/3410(P B)2020	Sec 60(5)		no sign in reply	
2023	0710102076482020/3	NATIONAL SMALL INDUSTRIES CORPORATION LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/3139(N D)2020	Sec 60(5)		Page no. 41,43,45,71,108,109,113,159, 160 to 166,169 to 172,204 not clear, page 230, 231 missed	
2024		SGK PROJECTS PVT LTD		Application under any other provisions- IBC		Wrong Document	
2025		STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI	INTERLOCUTO RY APPLICATION (I.B.C)/3482(P B)2020	Sec 60(5)		no Sign in written submission	
2026	0710102124112019/2	AMIT AGARWAL Vs. BESTECH INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2321 (ND)2019	IBC under Sec 7		page 95-99,101 not clear	
2027		NEERJA DUBEY & PUSHPA PRASHARA Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/3385 (ND)2019	IBC under Sec 7		true copy sign missed	

2028	0710102165052019/4	BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED		IBC under Sec 7		true copy sign missed	
2029	0710102009892019/4	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMP ANIES ACT)/336(ND) 2019	Sec 252 (3)		index missing	
2030	0710102022072018/4	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)20 19	IBC Under Sec 9		true copy sign missed	
2031	0710102065952020/11	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2 020	Sec. 241(1),Sec. 242(4)		Pg- 4 to 13 / 26 to 29 not clear	
2032	0710120012082018/37	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248 (PB)2018	IBC under Sec 7		true copy missed & Reply With Final Report Also Filed Wrong Filed	
2033	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/2952 (ND)2019	IBC Under Sec 9		wrong file application	
2034	0710102173792019/3	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/424(ND) 2020	IBC Under Sec 9		Document Not Clear	

2035	0710102014522020/1	RATIONALHEADS TECHNOLOGIES PRIVATE LIMITED Vs. HARSHIT INFO SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/482(ND) 2020	IBC Under Sec 9		Index Missing	
2036	0710102016602020/2	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION(IBC)/1093()20 20	19(2)		wrong File	
2037	0710102023502018/12	ORIENTAL BANK OF COMMERCE Vs. M/S KMG A TO Z SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1644 (PB)2018	IBC under Sec 7		Annexes Not Clear (Bank Statement Cut in Light Side)	
2038	0710102126262019/11	VINDAL STEEL Vs. FLEXO FOAM PVT.LTD	COMPANY PETITION IB (IBC)/2440 (ND)2019	IBC Under Sec 9		Index Missing	
2039	0710102161032019/3	(THROUGH ITS DIRECTOR MR.	COMPANY PETITION IB (IBC)/162(ND) 2020	IBC Under Sec 9		Incomplete Document	
2040	0710102004722019/22	ORIENTAL BANK OF COMMERCE Vs. YAMUNA INFRADEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/479(ND) 2019	IBC under Sec 7		wrong File	
2041	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/118(ND) 2020	Sec 252 (1)		PG NUMBERING MISSED	

2042	0710102007952020/2	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED	COMPANY APPLICATION(IBC)/574(ND)2 020		wrong file	
2043	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2739 (ND)2019	IBC Under Sec 9	APPLICATION FILED IN ADDITIONAL wrong File	
2044	0710102173552019/3	BARU MAL VINOD KUMAR Vs. AMIRA PURE FOODS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/115(ND)2 020		Pagination Missing In Index	
2045	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/300(ND) 2019	Sec 252 (1)	Page No 1 Not Clear & Income Tax Service Missing	
2046	0710102172562019/4		COMPANY PETITION IB (IBC)/207(ND) 2020	IBC under Sec 7	hard and soft amount cut 93- 96 97-109 110-122	
2047		M/S DHINGRA TRADING CO Vs. M/S AMAZING INDIA TV PVT. LTD.	COMPANY PETITION IB (IBC)/2028 (ND)2019	IBC Under Sec 9	PAGE NUMBERNING MISED AND 2PAGES ARE CUT	
2048	0710102147942019/6	LTD. Vs. EVAN MULTISPECIALITY HOSPITAL	COMPANY APPLICATION(IBC)/856(ND)2 019	Sec 30	Index page numbering not mention,Page number not mention,affidavit missed,vakalatnama missed,index not match with soft conv	

2049	0710102130352019/3	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE	COMPANY APPLICATION(IBC)/1289(ND) 2019	Sec 60(5)		wrong efiling	
2050		ATLAS CYCLES HARYANA LTD. & ORS	COMPANY APPLICATION(COMPANIES ACT)/18(ND)2 015	under any other		wrong filing	
2051	0710102030122020/1	PANKAJ BATRA VS. MR. ADITYA AGARWAL	APPLICATION	Application under any other provisions- IBC		wrong efiling	
2052	0710102030122020/2	PANKAJ BATRA Vs. MR. ADITYA AGARWAL	APPLICATION	Application under any other provisions- IBC		wrong efiling	
2053	0710102149972019/3	MOHD NAZIM KHAN Vs. GUNEET BHASIN	COMPANY APPLICATION(IBC)/872(ND)2 019	Sec. 45 (1)		wrong file	
2054	0710102170342019/2	VINAYAK JAIN Vs. REGISTRAR OF NCT OF DELHI	COMPANY APPEAL(COMP ANIES ACT)/42(ND)2 020	Sec 252 (3)		wrong efiling	
2055	0710102119722019/1		INTERLOCATO RY APPLICATION (IBC)/1147 (ND)2019	Sec 60(5)		wrong efiling	

2056	0710102119722019/2	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	INTERLOCATO RY APPLICATION (IBC)/1147 (ND)2019	Sec 60(5)		wrong efiling	
2057	0710102119722019/3	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	INTERLOCATO RY APPLICATION (IBC)/1147 (ND)2019	Sec 60(5)		wrong efiling	
2058	0710102021392020/1	JAYRCON BUILDERS PRIVATE LIMITED Vs. TODAY HOMES NOIDA PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1328(PB) 2020	Sec 60(5)		wrong efiling	
2059	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/417(ND) 2017	IBC Under Sec 10		wrong index,file not according to index.	
2060	0710102168612019/3	MOBEINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)		wrong file	
2061	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND) 2018	IBC Under Sec 9		wrong file application	
2062	0710102031562020/1	RAKESH KUMAR JAIN Vs.	APPLICATION	Application under any other provisions- IBC		wrong file application	

2063	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3386 (ND)2019	IBC under Sec 7		wrong documnet	
2064		DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2 018	IBC under Sec 7		Wrong file	
2065	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL	COMPANY APPLICATION(COMPANIES ACT)/1910(PB) 2019	Rule 11 of NCLT		wrong file	
2066	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/109(PB)2 020	Application under any other provisions- IBC		STATUS REPORT FILLED IN ADDITIONAL	
2067		PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/934(PB) 2018	IBC under Sec 7		Index Missing and Pagination Missing	
2068	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/122(ND) 2020	Sec 252 (1)		page 6,7 cut	
2069	0710102097112019/18	GEMINI SOLUTIONS PRIVATE LIMITED Vs. DECENT SURVEYORS PRIVATE LIMITED		Sec. 230-232 - Second Motion		PROOF OF SERVICE MISSED	

2070	0710120001682018/7	BDR BUILDERS & DEVELOPERS PRIVATE LIMITED Vs. SHILPI CABLES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/461(PB) 2017	IBC under Sec 7		wrong file	
2071	0710102096652019/5	GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE UMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/94(PB)20	Sub-section (I) of section 230		WRONG FILE IA	
2072	0710102010492020/1	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS LIMITED	COMPANY PETITION IB (IBC)/473(ND) 2020	IBC Under Sec 9		INDEX MISSING	
2073		MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/414(PB) 2020	IBC Under Sec 9		138,139,146,147,172,180,183 ,187 NOT VISIBLE	
2074	0710102024812020/3	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB) 2020	IBC under Sec 7		index missing	
2075	0710102109702019/9	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. SURYA DESIGN LINE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1894 (ND)2019	IBC under Sec 7		WRONG FILE	
2076		SHAKUNTALA DEVI GOLYAN Vs. M/S . GALLUS CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/103(ND) 2016	Application under any other provisions		WRONG DOC	

2077	0710200401412016/57	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/102(ND) 2016	Application under any other provisions	WRONG DOC	
2078	0710200401412016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/102(ND) 2016	Application under any other provisions	WRONG DOC	
2079	0710200401412016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/102(ND) 2016	Application under any other provisions	WRONG DOC	
2080		SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(ND) 2016	Application under any other provisions	wrong doc	
2081	0710200401442016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(ND) 2016	Application under any other provisions	wrong doc	
2082	10/1010/00000/00/00/1	AMIT AGRAWAL Vs. SURINDER VASUDEVA	COMPANY APPLICATION(IBC)/183(PB)2 020	19(2)	INDEX MISSING	
2083	0710102014352020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/171(ND) 2020	Sec 252 (1)	2,3,4 NOT CLEAR AND PAGE NUMBERING MISS	

2084	0710102028142020/1	DURGA MOVIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI	COMPANY APPEAL(COMP ANIES ACT)/222(ND) 2020	Sec 252 (1)	1,2 PAGE CUT AND PAGE NUMBERING MISSING	
2085	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/169(ND) 2020	Sec 252 (1)	ALL PAGES CUT	
2086	0710102013932020/1	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.	COMPANY APPEAL(COMP ANIES ACT)/220(ND) 2020	Sec 252 (3)	ALL PAGES CUT	
2087	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.	COMPANY APPEAL(COMP ANIES ACT)/213(ND) 2020	Sec 252 (1)	ALL PAGES CUT	
2088	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/199(ND) 2020	Sec 252 (1)	ALL PAGES CUT	
2089	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/223(ND) 2020	Sec 252 (3)	TRUE COPY, PAGINATION AND P[AGES CUT	
2090	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/214(ND) 2020	Sec 252 (3)	PAGINATION NOT MENTION,TRUE COPY MISSED	

2091	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB) 2018	IBC under Sec 7		TRUE COPY MISSED	
2092	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH	COMPANY APPLICATION(COMPANIES ACT)/316(ND) 2020	Sec. 213		document incomplete	
2093	0710102091932019/2	GAIL (INDIA) LTD. Vs. ASIAN COLOUR COATED ISPAT LIMITED	COMPANY APPLICATION(IBC)/39(ND)20 19	Sec 60(5)		page number missing document not proper	
2094	0710102120822019/7	VIKRAM BAJAJ Vs. JASJIT SINGH SAWJNEY	COMPANY APPLICATION(IBC)/1756(PB) 2019			Wrong E-Filling	
2095	0710102064702020/5	ARUNAV PANKAJ Vs.	INTERLOCUTO RY APPLICATION (I.B.C)/2334(P B)2020	Sec 60(5)		91-94 135-144 158-163 207- 209 not clear page true copy missed	
2096		REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/204(ND) 2020	Sec 252 (3)		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
2097	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/268()202 0	Sec 252 (3)		wrong e-filing	

2098	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA	COMPANY APPLICATION(IBC)/2184(PB) 2019	Sec 66(1)		65-B Certificate missed and all respondents service missed	
2099	0710102016052019/11	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND) 2019	IBC under Sec 7		19-34,37,46,65-83,102-104 not clear page	
2100	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1665 (PB)2018	IBC under Sec 7		Supporting affidavit missed with the documents and proof of service missed.	
2101	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMP ANIES ACT)/289()202 0	Sec 252 (3)		Wrong document	
2102	0710102064662020/2	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/251(ND) 2020	Sec 252 (3)		e-stamp paper uttar pradesh 100 rupees	
2103	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND) 2019	IBC under Sec 7		pg- 30,31,34,54,57,65,67,68,69,7 6,77,78, not clear	
2104	0710102019032020/2	REGISTRAR OF COMPANIES DELHI â [^] S. (IN THE MATTER	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/37(ND)2	Sec. 230-232 - Second Motion		Pag 125 to 128 not clear	

2105	0710102062212020/1	CHATURANAN INDUSTRIES LIMITED Vs. NCJ INFRASTRUCTURE PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/57(ND)2	Sec. 230-232,	index missing and document properly upload
2106	0710102035962020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	COMPANY PETITION	Sec 241 (2)	SIGN MISSED
2107	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2184(P B)2020		SIGN MISSED 1ST VOL AND VOL 221-269 PAGES NOT CLEAR
2108	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2 019	Sec. 241(1)	PG 19-20 NOT CLEAR
2109	0710200410462018/21	M/S. JAY ACE TECHNOLOGIES LTD. Vs. M/S. MICROMAX ENERGY LTD.	COMPANY PETITION IB (IBC)/330(ND) 2018	IBC Under Sec 9	Wrong Documents
2110	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTO RY APPLICATION (I.B.C)/3135(N D)2020	Sec 66(1)	Documents not uploaded proper
2111	0710102076972020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTO RY APPLICATION (I.B.C)/3175(N D)2020	Sec. 45 (1)	Document not uploaded proper

2112	0710102105962019/9	FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2 019	Sec. 241(1),Sec. 244(1)		Document not uploaded proper	
2113	0710102142612019/3		COMPANY APPLICATION(COMPANIES ACT)/826(ND) 2019	Sec 30		Wrong Documents	
2114	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN	INTERLOCUTO RY APPLICATION (I.B.C)/2200(N D)2020	Sec 60(5)		Wrong Document	
2115		M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD		Application under any other provisions- IBC		Wrong Documents	
2116		STATE BANK OF INDIA VS. KARAN GANDHI/ SUDIKSHA SAINI	INTERLOCUTO RY APPLICATION (I.B.C)/3482(P B)2020	Sec 60(5)		no Sign in Written Submisson	
2117	0710102143292019/5	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD	COMPANY APPLICATION(IBC)/2448(PB) 2019	Sec 60(5)		Supporting Affidavit Missed	
2118	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2529(P B)2020	Sec 60(5)		affidavit and index is missing	

2119	0710102081362020/1	ALD INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMP ANIES ACT)/298()202 0	Sec 252 (1)	index is missing	
2120	0710102001722020/5	SANTOSH KAPOOR Vs. SUPERIOR RUBBER LIMITED	COMPANY PETITION (COMPANIES ACT)/36(PB)20 20	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	True copy sign missed	
2121	0710102005122020/4	UTPAL KANT Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/377(ND) 2020	IBC Under Sec 9	Wrong filing	
2122	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI â [^] S. (IN THE MATTER OF: M/S P. P. AVIATION PVT.		Sec. 230-232 - Second Motion	Pag 125 to 128 not clear	
2123	0710102030212020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	INTERLOCUTO RY APPLICATION	Application under any other provisions- IBC	Only one page wrong document	
2124	0710102030212020/2			Application under any other provisions- IBC	Only one page wrong document	
2125	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2617 (ND)2019	IBC Under Sec 9	Wrong file application	

2126	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND) 2020	IBC Under Sec 9		Wrong file application	
2127	0710102009742020/3	PVT LTD. Vs. VISION PLUS	COMPANY PETITION IB (IBC)/128(ND) 2020	IBC Under Sec 9		sign on reply,proof of service not clear	
2128	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2069(P B)2020	Sec 60(5)		PAGE 40,58 NOT CLEAR	
2129	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2069(P B)2020	Sec 60(5)		PAGE 40,58 NOT CLEAR	
2130	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD	COMPANY PETITION (COMPANIES ACT)/853(ND) 2019	Sec. 58(3)		INCOMPLETE DOC	
2131	0710102077362020/1	BRAHM DATT VERMA Vs. SAMRIDHI AUTOMATIONS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/3736() 2020	Application under any other provisions- IBC		INDEX MISSED	
2132	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD		Application under any other provisions- IBC		wrong efile	

2133	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	COMPANY APPLICATION(IBC)/601(ND)2 020		progress report wrong efile	
2134	0710102076922020/1	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/3162(N D)2020	Rule 11 of NCLT, 2016	index missed incomplete doc	
2135	0710102001172020/3	SINGHAL PIPES PRIVATE LIMITED Vs. LA RESIDENTIA DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/188(ND) 2020	IBC Under Sec 9	index missed	
2136		SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/207(PB)2 020	Sec 60(5)	sign missed with true copy	
2137	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/22(PB)20	Sec. 230-232, Sec 234	index missed	
2138	0710102022662020/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	COMPANY PETITION	Sec. 241(1)	true copy sign	
2139	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB) 2020	IBC under Sec 7	wrong e fill	

2140	0710102025252020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/192(PB)2 020	under any other		wrong e fill	
2141	0710102083112019/11	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164 (ND)2019	IBC Under Sec 9		WRONG E FILL	
2142	0710102137862019/4	CLEARMEDI HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (GEOGICAL CONSTRUCTIONS PVT. LTD.)	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/160(ND)	Sec. 230-232,		DOC NOT PROPER INDEX	
2143	0710102139162019/6	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND) 2019	Sec. 241(1),Sec. 242(4),Applicati on under any other provisions		TRUE COPY SIGN MISSED	
2144	0710200412652017/3	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND) 2017	IBC Under Sec 9		Progress Report-wrong efiling	
2145	0710200412652017/4	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND) 2017	IBC Under Sec 9		Progress Report-wrong efiling	
2146	0710200412652017/5	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND) 2017	IBC Under Sec 9		progress report -wrong e-filing	

2147	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(PB)2 020	Sec 60(5)		Brief facts of written submission index is missing	
2148	0710102002242020/9	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(PB)2 020	Sec 60(5)		Sign is missing on every page of written submission	
2149	0710102002622019/15	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	COMPANY PETITION IB (IBC)/248(ND) 2019	IBC Under Sec 9		pagination is missing	
2150	0710102009432019/8	STRESSED ASSETS STABILISATION FUND Vs. SHREE BHOMIKA INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/324(ND) 2019	IBC under Sec 7		Index is missing	
2151	0710102021292020/2	SUNGIL INDIA PVT LTD Vs.		Application under any other provisions- IBC		Valuation Report have to file as IA, Wrong e-filing	
2152	0710102027802020/3			Rule 11 of NCLT, 2016		True copy and signature is missing	
2153	0710102033412020/1		APPLICATION	Application under any other provisions- IBC		Report have to file as IA, Wrong e-filing	

2154	0710102066012020/1	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	APPLICATION	Application under any other provisions- IBC	١	wrong e-filing	
2155	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/703(PB)2 019	19(2)	I	Doc not showing	
2156	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2 019	Application under any other provisions	I	Page 3 not clear	
2157	0710102080182020/1	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/399()202 0	Rule 11 of NCLT	l	Uncomplete doc	
2158	0710102133212019/5	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2552 (ND)2019	IBC Under Sec 9	N	Wrong filing	
2159	0710102009192020/3	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/149(ND) 2020	Sec 252 (3)	/	Income Tax Service Missed , Affidavit Missed, Page Nubering not Showing Clear	
2160	0710102018082020/1	ARUN BHARTI Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/228(ND) 2020	Sec 252 (3)	/	Income Tax Service Missed , Affidavit Missed, Page Numbering not Showing Clear	

2161	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)20 20	Sec. 213,Sec. 241(1)		Page 81,82,84 Cut	
2162	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)20 20	Sec. 213,Sec. 241(1)		Document not uploaded proper	
2163	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)20 20	Sec. 213,Sec. 241(1)		Document not uploaded proper	
2164	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/70(PB)20 20	Sec. 213,Sec. 241(1)		Document not uploaded proper	
2165	0710102063842020/10	TARUN BATRA Vs. RAMBHAJ JAIN	INTERLOCUTO RY APPLICATION (I.B.C)/2277(N D)2020	Sec 60(5)		no Sign in written submission	
2166	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	INTERLOCUTO RY APPLICATION (I.B.C)/2366(P B)2020			Page No 83,84,92,93,96,97,98,99 not Clear	
2167	0710102067942020/5	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTO RY APPLICATION (I.B.C)/2607(N D)2020	Sec 60(5)		File not uploaded proper	

2168	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	INTERLOCUTO RY APPLICATION (I.B.C)/2647(N D)2020	Sec 60(5)		File not uploaded proper	
2169	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/2784(N D)2020	Sec 60(5)		Page No. 32,34,36,38,40 in Hindi	
2170	0710102071362020/1	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/279(ND) 2020	Sec 252 (3)		File not upload proper	
2171	0710102071762020/1	SHRI LAL MAHAL LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2863(N D)2020			Supporting Affidavit Missed	
2172	0710102083112019/12	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164 (ND)2019	IBC Under Sec 9		Document not upload proper	
2173	0710102083192020/1		INTERLOCUTO RY APPLICATION (I.B.C)/3545() 2020	19(2)		Wrong Document	
2174	0710102129312019/10	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIES ACT)/380(ND) 2019	Rule 11 of NCLT		No sign in annexures	

2175	0710102070182020/1	ALFATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/274(ND) 2020	Sec 252 (1)	TRUE COPY SING MISSED	
2176	0710102070532020/2	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	INTERLOCUTO RY APPLICATION (I.B.C)/2775(P B)2020	Sec 60(5)	INDEX MISSED UPLOAD PROPERLY	
2177		OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH	INTERLOCUTO RY APPLICATION (I.B.C)/3150(N D)2020	Sec 60(5)	TRUE COPY SING MISSED	
2178	0710102076942020/1	UJJAWAL GARMENTS PRIVATE LIMITED Vs.	COMPANY APPEAL(COMP ANIES ACT)/282(ND) 2020	Sec 252 (3)	TRUE COPY SING MISSED	
2179			COMPANY PETITION IB (IBC)/1404 (ND)2019	IBC under Sec 7	INDEX MISSED	
2180	0710102112472019/10	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2013 (ND)2019	IBC Under Sec 9	PG 20,21,22,24,25 NOT CLEAR	
2181	0710102112472019/9	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2013 (ND)2019	IBC Under Sec 9	PG 20,21,22,24,25 NOT CLEAR	

2182	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIES ACT)/380(ND) 2019	Rule 11 of NCLT	TRUE COPY MISSED & VOLUME BREAK	
2183	0710120005252018/15		COMPANY PETITION IB (IBC)/560(ND) 2018	Application under any other provisions	ALPPLICATION FILE IN ADDESTIONAL	
2184	0710102071962020/1	MGSHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	CP(AA) MERGER AND AMALGAMATI ON(COMPANIE S ACT\/52(PR)20		true copy sign missed	
2185	0710102083202020/1	SATENDRA SINGH TOMAR Vs. KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.	COMPANY PETITION (COMPANIES ACT)/107()202 0	Sec. 213	wrong file	
2186		M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	(IBC)/2617 (ND)2019	IBC Under Sec 9	wrong file	
2187	n/1n1n/1/11u/n1u/u	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.		Sec. 230-232 - Second Motion	different document wrong file	
2188	0710200404622018/6		COMPANY PETITION IB (IBC)/589(PB) 2018	IBC under Sec 7	wrong file	

2189	0710102407942018/18	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/755(PB) 2018	IBC under Sec 7		no doc	14-09-2020
2190	0710102015092018/7	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1383 (PB)2018	IBC under Sec 7		Sign is missing on written submission	15-09-2020
2191	0710102132562019/7	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY PETITION (COMPANIES ACT)/765(ND) 2019	Sec 252 (1)		All pages are not clear	15-09-2020
2192	0710200412652017/6	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND) 2017	IBC Under Sec 9		Wrong e-filing	12-09-2020
2193	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(PB)2 020	Sec 60(5)		Index is missing	11-09-2020
2194	0710102002242020/7	CARRIER PRIVATE LIMITED	COMPANY APPLICATION(IBC)/274(PB)2 020	Sec 60(5)		True copy is missing on annexures	03-09-2020
2195	0710102008172020/1	ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF	COMPANY APPLICATION(IBC)/601(ND)2 020	Sec 60(5)		Wrong efiling	12-09-2020

2196	0710102014352020/2	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/171(ND) 2020	Sec 252 (1)		wrong e-filing	15-09-2020
2197	0710102015752019/2	SURINDER KUMAR Vs.	COMPANY APPLICATION(IBC)/148(ND)2 019	Application under any other provisions- IBC		True copy is missing on annexures	15-09-2020
2198	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions- IBC		File report as an IA, wrong e- filing	10-09-2020
2199	0710102065512020/2	SONIKA THUKRAL VS. UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2616(P B)2020	Sec 60(5)		True Copy is missing	15-09-2020
2200	0710102066382020/2	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD	COMPANY PETITION IB (IBC)/857(PB) 2020	IBC under Sec 7		Pagination is missing on index	15-09-2020
2201	0710102066382020/3	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD	COMPANY PETITION IB (IBC)/857(PB) 2020	IBC under Sec 7		Pagination is missing on index	15-09-2020
2202	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR		Sec 60(5)		Index is missing	12-09-2020

2203	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	INTERLOCUTO RY APPLICATION (I.B.C)/2784(N D)2020	Sec 60(5)		NOT FOUND	12-09-2020
2204	0710102072952020/1	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/100(ND) 2020	Sec. 73(4)		Index is missing	15-09-2020
2205	0710102076382020/1	ATUL MITTAL Vs. SANJAY JAIN	INTERLOCUTO RY APPLICATION (I.B.C)/3141(N D)2020	19(2)		Application -wrong e-filing	15-09-2020
2206	0710102078592020/2	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA	INTERLOCUTO RY APPLICATION (I.B.C)/3279(N D)2020	Sec 60(5)		Sign on every page of Reply	15-09-2020
2207	0710102078592020/3	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA	INTERLOCUTO RY APPLICATION (I.B.C)/3279(N D)2020	Sec 60(5)		Sign is missing on every page of reply	15-09-2020
2208	0710102109492019/3	KKR INDIA FINANCIAL SERVICES PVT LTD. Vs. KWALITY LIMITED	COMPANY APPLICATION(IBC)/992(ND)2 019			PG-22-28 NOT CLEAR	15-09-2020
2209	0710102141832019/5	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD	INTERLOCATO RY APPLICATION (IBC)/2605 (PB)2019	Sec 30		true copy sing	15-09-2020

2210	10/10100/02180018/6	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	COMPANY PETITION IB (IBC)/639(PB) 2018	IBC under Sec 7		index missed sing missed client and adv	15-09-2020
2211		VISHWANATH BATHLA Vs. G R BATHLA PUBLICATIONS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/1(ND)20 18	Sec. 241(1),Sec. 242(4)		pg 117 not clear	15-09-2020
2212	0710102065212020/2	anil kumar sharma vs. Vijender singh & ors	INTERLOCUTO RY APPLICATION (I.B.C)/2366(P B)2020	Sec 60(5)		pg -134-148 cut	12-09-2020
2213	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES	INTERLOCUTO RY APPLICATION (I.B.C)/3150(N D)2020	Sec 60(5)		prof of service missed & vol break	12-09-2020
2214	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.	INTERLOCUTO RY APPLICATION (I.B.C)/3379(N D)2020	Sec 60(5)		application file in addestional wrong filing	15-09-2020
2215	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/3131(P B)2020	Sec 60(5)		PG-17 ,62,124, NOT CLEAR 352 CUT ,	15-09-2020
2216	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/703(PB)2 019	19(2)		TRUE COPY SING MISSED	11-09-2020

2217	0710102080082020/1	SERVICES PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMP ANIES ACT)/296(ND) 2020	Sec 252 (3)		PG- 6,8,10,14,16,18,20,22,24,26,2 8,30,32,34 NOT CLEAR , WRONG AFFIDAVIT	15-09-2020
2218	0710102092162019/11	VS. CAMAC COMMERCIAL	COMPANY PETITION IB (IBC)/1696 (ND)2019	Sec. 58(3),Sec. 59		TRUE COPY SING MISSED	15-09-2020
2219	0710102163082019/2	NITIN SRIVASTAVA Vs. MANISH GUPTA	COMPANY APPLICATION(IBC)/2773(PB) 2019	Sec 60(2)		TRUE COPY SING MISSED	15-09-2020
2220	071020000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND) 2017	Application under any other provisions		wrong e-filing	16-09-2020
2221	710102019112020	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTDKIRAN UDYOG PVT LTD	COMPANY PETITION IB (IBC)/528(ND) 2020	IBC Under Sec 9		wrong filing	21-09-2020
2222	0710102078242020/1	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT	COMPANY PETITION IB (IBC)/908(ND) 2020	IBC under Sec 7		TRUE COPY SING EVERY PAGE & DEPONENT SING MISSED AFFEDAVIT NOT VERIFY	17-09-2020
2223	0710102079492020/1	CHANDRA PRAKASH Vs. RAVINDER KUMAR	INTERLOCUTO RY APPLICATION (I.B.C)/3328(P B)2020	Sec 66(1)		TRUE COPY SING EVERY PAGE	17-09-2020

2224	0710102163202019/4	M/S. ESS AAR PACK Vs. M/S. RAYBAN FOODS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3433 (ND)2019	IBC Under Sec 9		PG 51 NOT CLEAR SAME DOC UPLOAD IN OTHER DAIRY NUMBER	17-09-2020
2225	0710102163342019/3	BRITE PAPER PRODUCTS Vs. RAYBAN FOODS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3430 (ND)2019	IBC Under Sec 9		PG 51 NOT CLEAR	17-09-2020
2226	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATO RY APPLICATION (IBC)/85(ND)2 019	Sec 33(1) (b) (i) to (iii) r/w Sec		INDEX MISSED	18-09-2020
2227	0710102023592020/1	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1502(ND) 2020	Application under any other provisions- IBC		WRONG EFILE	21-09-2020
2228	0710102061532020/2	VIA INTERACTIVE TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMP ANIES ACT)/246(ND) 2020	Sec 252 (3)		INDEX MISSED	21-09-2020
2229	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH	INTERLOCUTO RY APPLICATION (I.B.C)/2643(P B)2020	Sec 60(5)		VOL-2 BREAK	21-09-2020
2230	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/3309(N D)2020	Sec 60(5)		wrong efiling	21-09-2020

2231	0710102068752020/2	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/2668(N D)2020	Sec 60(5)		sign miss0710102068752020/2	21-09-2020
2232	0710102117932019/2	ANAND SAHOO Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/2186 (ND)2019	IBC under Sec 7		SIGN MISSED	21-09-2020
2233	0710200409952018/6	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED	COMPANY PETITION IB (IBC)/55(ND)2 018	IBC Under Sec 9		index missed	21-09-2020
2234	0710200409952018/7	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED	COMPANY PETITION IB (IBC)/55(ND)2 018	IBC Under Sec 9		index missed	21-09-2020
2235	0710102030412020/1	Chandra Prakash Vs. Mr. Mahender Kumar Khandelwal	INTERLOCUTO RY APPLICATION (I.B.C)/1848() 2020	Sec 60(5)		Page end signature missing	22-09-2020
2236	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2 019	Application under any other provisions		Wrong e-filing	22-09-2020
2237	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	COMPANY PETITION (COMPANIES ACT)/94(PB)20 19	Sec. 213,Sec. 241(1),Sec. 242(4)		PAGE NUMBERING MISSED TRUE COPY SING MISSED	22-09-2020

2238	0710102128122019/7	TEK TRAVELS PRIVATE LIMITED Vs. TED TRAVEL & EXPERIENCES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2417 (ND)2019	IBC Under Sec 9		APPLICATION FILE IN ADDESTIONAL WRONG FILING	22-09-2020
2239	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND) 2019	Sec. 241(1),Sec. 242(4),Applicati on under any other provisions		INDEX MISSED	22-09-2020
2240		MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND) 2019	Sec. 241(1),Sec. 242(4),Applicati on under any other provisions		PG-45,47-50 NOT CLEAR	16-09-2020
2241	0710102146482019/5	TEK TRAVELS PRIVATE LIMITED Vs. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2968 (ND)2019	IBC Under Sec 9		APPLICATION FILE IN ADDESTIONAL WRONG FILING	22-09-2020
2242	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2 019	Sec. 241(1)		AFFIDAVIT VERIFIED DATE MISSED	22-09-2020
2243	0710102166692019/4	UMESH GARG Vs. BANK OF BARODA	COMPANY APPLICATION(IBC)/2861(PB) 2019	Sec 60(5)		AFFIDAVIT VERIFIED DATE MISSED	22-09-2020
2244	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.	COMPANY PETITION IB (IBC)/449(PB) 2019	IBC under Sec 7		INDEX MISSED	22-09-2020

2245	0710102007612020/3	FOCUS BUILDWELL PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATI ON(COMPANIE S ACT)/27(ND)2	Sec. 230-232,		TRUE COPY SING MISSED	22-09-2020
2246	0710102011862020/2	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA	Company Appeal(Comp	Sec 252 (1)		FILE AS A APPLICATION	22-09-2020
2247	0710102018582020/2	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/497(ND) 2020	IBC Under Sec 9		INDEX MISSED SERVICE MISSED	22-09-2020
2248	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	INTERLOCUTO RY APPLICATION (I.B.C)/1784(P B)2020			NOT UPLOAD PROPERLY	22-09-2020
2249	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTO RY APPLICATION (I.B.C)/3309(N D)2020	Sec 60(5)		wrong e-fill	22-09-2020
2250	0710102409572018/4	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.	COMPANY PETITION IB (IBC)/486(PB) 2018	IBC under Sec 7		pg 14-18 not clear	22-09-2020
2251	0710102033072020/1	RELIGARE FINVEST LIMITED Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/959(ND) 2020	IBC under Sec 7		Wrong e-file Document (Application Filed)	24-09-2020

2252	0710102068392020/5	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2 020	Sec. 241(1)		No index, true copy sign missed	24-09-2020
2253	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.	INTERLOCUTO RY APPLICATION (I.B.C)/3521(N D)2020	Sec. 12A		NO Index , NO Pagination	24-09-2020
2254	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1808 (ND)2019	IBC under Sec 7		No documents uploaded	24-09-2020
2255	0710102160992019/5	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)20 20	IBC under Sec 7		True copy sign missed	24-09-2020
2256	0710102009832019/5	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/364(ND) 2019	IBC Under Sec 9		NO Index , NO Pagination, No affidavit, no memo of parties, Brief Synopsis, True copy sign	24-09-2020
2257	0710102025572018/6	FLEXITUFF VENTRUES INDERNATIONAL LIMITED Vs. TREND FLORRING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1694 (ND)2018	IBC Under Sec 9		page no. 16 to 35 page cut	24-09-2020
2258	0710102032752018/8	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND) 2016	Section 420		True Copy Sign is missing in whole documents	24-09-2020

2259		GAYATRI STEELS Vs. ASPG INFRASTRUCTURES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/795(ND) 2020	IBC Under Sec 9		True copy sign missing	24-09-2020
2260	0710102036082020/1	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT- TEL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/899(ND) 2020	IBC under Sec 7		True copy sign missed on annexure	24-09-2020
2261	0710102063872020/2	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/834(PB) 2020	IBC under Sec 7		True Copy sign missing	24-09-2020
2262	0/1010/06830/070/6	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2 020	Sec. 241(1)		Index is missing, True copy sign is missing in whole document	24-09-2020
2263	0710102068942020/4	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/86(ND)2 020	Sec. 213,Sec. 241(1),Sec. 242(4)		Wrong e-filing	24-09-2020
2264	0710102075952020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTO RY APPLICATION (I.B.C)/3135(N D)2020	Sec 66(1)		page no. 25 to 42 small fonts and data is not cleared	24-09-2020
2265	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2 019	Application under any other provisions		Wrong application filed , small fonts and unreadable data	24-09-2020

2266	0710102081722020/1	KHOOBSURAT CRAFTS PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/422(ND) 2020	Rule 11 of NCLT		cument not properly upload	24-09-2020
2267	0710102100492019/3	HINDON ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMP ANIES ACT)/605(ND) 2019	Sec 252 (3)		page no. 18 to 20 translate missing	24-09-2020
2268	0710102103352019/17	MAYOGA INVESTMENT LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1731 (ND)2019	IBC under Sec 7		page no. 25 to 42, small fonts and uncleared data.	24-09-2020
2269	0710102108652019/10	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1874 (ND)2019	IBC Under Sec 9		Wrong filed application, true copy sign missing	24-09-2020
2270	710102123382019	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMP ANIES ACT)/666(ND) 2019	Sec 252 (3)		Wrong filed	24-09-2020
2271	,	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/3372 (ND)2019	IBC under Sec 7		page no. 13 unreadable data, page no. 16 tickets are not cleared	24-09-2020
2272	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB) 2018	IBC under Sec 7		page no. 30, 31. 35,41,48,53,55,56,57,58,59,6 0 to 65, 90,99,116,124 data is not cleared,	03-09-2020

		Samendra Shukla Assistant Registrar					
2277	0710200420362018/51	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND) 2018	IBC under Sec 7		Page no. 3, 4, 5 are missing	01-09-2020
2276	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	COMPANY PETITION IB (IBC)/589(PB) 2018	IBC under Sec 7		Wrong filed application	12-09-2020
2275	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB) 2018	IBC under Sec 7		True Copy Sign missing in whole documents	03-09-2020
2274	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB) 2018	IBC under Sec 7		page no. 116 is not clear.	03-09-2020
2273	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	COMPANY PETITION IB (IBC)/939(PB) 2018	IBC under Sec 7		True Copy Sign Missing	10-09-2020